

ITC (HS), 2022
SCHEDULE 1 – IMPORT POLICY

Appendix - V

List - A

Point of Entries for Import of Food Items

Airports

S No.	Port Name	Port Code	State/UT	Authorised Officer
1.	VISAKHAPATNAM INTERNATIONAL AIRPORT	INVTZ4	Andhra Pradesh	Superintendent/Appraiser/Inspector/Examiner
2.	ACC DELHI	INDEL4	Delhi	FSSAI Authorised Officer
3.	ACC GOA,DABOLIM	INGOI4	Goa	Superintendent/Appraiser/Inspector/Examiner
4.	AHMEDABAD AIR CARGOCOMPLEX	INAMD4	Gujarat	Superintendent/Appraiser/Inspector/Examiner
5.	BANGALORE AIRPORT	INBLR4	Karnataka	Superintendent/Appraiser/Inspector/Examiner
6.	ACC MAGALORE INTERNATIONAL AIRPORT	INIXE4		Superintendent/Appraiser/Inspector/Examiner
7.	ACC COCHIN	INCOK4	Kerala	FSSAI Authorised Officer
8.	TRIVENDRUM AIR CARGO	INTRV4		Superintendent/Appraiser/Inspector/Examiner
9.	KARIPUR(CALICUT)	INCCJ4		Superintendent/Appraiser/Inspector/Examiner
10.	MAHA AIRPORT DEV CORP NAGPUR	INKRM6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner
11.	ACC SAHAR	INBOM4		FSSAI Authorised Officer
12.	AIR CARGO, SGRDJI AIRPORT, AMRITSAR	INATQ4	Punjab	Superintendent/Appraiser/Inspector/Examiner
13.	ACC CHENNAI	INMAA4	Tamil Nadu	FSSAI Authorised Officer
14.	HYDERABAD AIRPORT	INHVD4	Telangana	Superintendent/Appraiser/Inspector/Examiner
15.	ACC KOLKATA	INCCU4	West Bengal	FSSAI Authorised Officer
16.	ACC JANORI	INJNR4	Maharashtra	Superintendent/ Appraiser/ Inspector/ Examiner

Inland Container Depot(ICD) and Special Economic Zones (SEZ)

S No.	Port Name	Port Code	State/UT	Authorised Officer
1.	ICD GUWAHATI(AMIN GAON)	INAMG6	Assam	Superintendent/Appraiser/Inspector/Examiner
2.	ICD PATPARGANJ	INPPG6	Delhi	FSSAI Authorised Officer
3.	ICD TUGLAKABAD	INTKD6		FSSAI Authorised Officer
4.	ICD RAIPUR	INRAI6	Chhattisgarh	Superintendent/Appraiser/Inspector/Examiner
5.	ICD SABARMATI	INSBI6	Gujarat	Superintendent/Appraiser/Inspector/Examiner
6.	ICD ANKLESHWAR	INAKV6		Superintendent/Appraiser/Inspector/Examiner
7.	ICD VADODARA/BARODA	INBRC6		Superintendent/Appraiser/Inspector/Examiner
8.	ICD TUMB	INSAJ6		Superintendent/Appraiser/Inspector/Examiner
9.	ICD THAR DRY PORT	INSAU6		Superintendent/Appraiser/Inspector/Examiner
10.	ICD KRIBHCO, HAZIRA, SURAT	INKBC6		Superintendent/Appraiser/Inspector/Examiner
11.	ICD GARHIHARSARU	INGHR6	Haryana	Superintendent/Appraiser/Inspector/Examiner
12.	ICD SONIPAT	INBDM6		Superintendent/Appraiser/Inspector/Examiner
13.	ICD PATLI	INPTL6		Superintendent/Appraiser/Inspector/Examiner
14.	ICD REWARI	INREA6		Superintendent/Appraiser/Inspector/Examiner
15.	ICD FARIDABAD	INFBD6		FSSAI Authorised Officer
16.	ICD PALWAL, BHAGOLA-JANAULI	INPWL6		FSSAI Authorised Officer

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17.	ICD SAMALKHA, PANIPAT	INDWN6		Superintendent/Appraiser/Inspector/Examiner
18.	ICD BANGALORE	INWFD6	Karnataka	Superintendent/Appraiser/Inspector/Examiner
19.	ICD KANAKPURA	INKKU6		Superintendent/Appraiser/Inspector/Examiner
20.	ICD PITHAMPUR (INDORE)	ININD6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner
21.	ICD MALANPUR	INMPR6		Superintendent/Appraiser/Inspector/Examiner
22.	ICD MANDIDEEP	INMDD6		Superintendent/Appraiser/Inspector/Examiner
23.	ICD DHANNAD	INDHA6		Superintendent/Appraiser/Inspector/Examiner
24.	ICD KHEDA	INKHD6		Superintendent/Appraiser/Inspector/Examiner
25.	ICD TARAPUR (MAHAGAON)	INBNG6		Superintendent/Appraiser/Inspector/Examiner
26.	ICD NAGPUR	INNGP6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner
27.	ICD BORKHEDI	INBOK6		Superintendent/Appraiser/Inspector/Examiner
28.	ICD BHUSAWAL	INBSL6		Superintendent/Appraiser/Inspector/Examiner
29.	ICD CHINCHWAD	INCCH6		Superintendent/Appraiser/Inspector/Examiner
30.	TELEGAON	INTLG6		Superintendent/Appraiser/Inspector/Examiner
31.	ICD MALIWADA	INMWA6		Superintendent/Appraiser/Inspector/Examiner
32.	ICD MULUND	INMUL6		FSSAI Authorised Officer
33.	ICD DIGHI PUNE	INDIG6		Superintendent/Appraiser/Inspector/Examiner
34.	ICD KALINGANAGAR	INSKD6	Odisha	Superintendent/Appraiser/Inspector/Examiner
35.	ICD PONDICHERRY	INPNY6	Pondicherry	Superintendent/Appraiser/Inspector/Examiner
36.	ICD LUDHIANA	INLDH6	Punjab	Superintendent/Appraiser/Inspector/Examiner
37.	ICD SAHNEWAL, GRFL	INSGF6		Superintendent/Appraiser/Inspector/Examiner
38.	ICD KANECH, INLOGISTICS	INSNI6		Superintendent/Appraiser/Inspector/Examiner
39.	ICD CHOWPAYAL	INCPR6		Superintendent/Appraiser/Inspector/Examiner
40.	ICD DHANDARI KALAN, PSWC	INDDL6		Superintendent/Appraiser/Inspector/Examiner
41.	ICD THAR DRY PORT, JODHPUR	INTHA6	Rajasthan	Superintendent/Appraiser/Inspector/Examiner
42.	ICD JODHPUR	INBGK6		Superintendent/Appraiser/Inspector/Examiner
43.	ICD KATHUWAS ALWAR	INCML6		Superintendent/Appraiser/Inspector/Examiner
44.	ICD KANKAPURA (JAIPUR)	INKKU6		Superintendent/Appraiser/Inspector/Examiner
45.	ICD IRUNGATTUKOTTAI	INILP6	Tamil Nadu	Superintendent/Appraiser/Inspector/Examiner
46.	ICD CONCOR TONDIA PET	INTVT6		FSSAI Authorised Officer
47.	ICD TUTICORIN	INTUT6		FSSAI Authorised Officer
48.	ICD HOSUR	INHSH6		Superintendent/Appraiser/Inspector/Examiner
49.	ICD HYDERABAD	INSNF6	Telangana	Superintendent/Appraiser/Inspector/Examiner
50.	ICD DADRI	INDER6	Uttar Pradesh	FSSAI Authorised Officer
51.	ICD LONI	INLON6		FSSAI Authorised Officer
52.	CFS STARTRACK DADRI	INSTT6		Superintendent/Appraiser/Inspector/Examiner
53.	ICD PANKI, UP	INPNK6		Superintendent/Appraiser/Inspector/Examiner
54.	ICD JUHI RAILWAY YARD KANPUR	INKNU6		Superintendent/Appraiser/Inspector/Examiner
55.	ICD PAKWARA MORADABAD/MEERUT	INMBD6		Superintendent/Appraiser/Inspector/Examiner
56.	CGML DADRI	INCPL6		Superintendent/Appraiser/Inspector/Examiner
57.	ICD CFS ALBATROSS DADRI	INAPL6		Superintendent/Appraiser/Inspector/Examiner
58.	ICD SANDKHEDA KASHIPUR	INHPI6		Superintendent/Appraiser/Inspector/Examiner
59.	SEZ PARRY INFRASTRUCTURE COMPANY (P) LTD.	INCOP6	Andhra Pradesh	Superintendent/Appraiser/Inspector/Examiner
60.	SEZ SRI CITY SEZ (MULTI PRODUCT)	INTAS6		Superintendent/Appraiser/Inspector/Examiner
61.	SEZ RAMKY PHARMA CITY INDIA LTD.	INAKR6		Superintendent/Appraiser/Inspector/Examiner

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62.	SEZ VISAKHAPATNAM SPECIAL ECONOMIC ZONE	INVTZ6		Superintendent/Appraiser/Inspector/Examiner
63.	SEZ DR. REDDYS LAB LTD. (DEVUNIPALAVALASA VILLAGE)	INVZR6		Superintendent/Appraiser/Inspector/Examiner
64.	SEZ KANDLA	INKDL6	Gujarat	Superintendent/Appraiser/Inspector/Examiner
65.	SEZ DAHEJ	INBHD6		Superintendent/Appraiser/Inspector/Examiner
66.	SEZ ADANI PORTS AND SPECIAL ECONOMIC ZONE	-		Superintendent/Appraiser/Inspector/Examiner
67.	SEZ KIADB PHARMACEUTICAL SPECIAL ECONOMIC ZONE	INMQK6	Karnataka	Superintendent/Appraiser/Inspector/Examiner
68.	SEZ MANGALORE SPECIAL ECONOMIC ZONE	INMAQ6		Superintendent/Appraiser/Inspector/Examiner
69.	SEZ COCHIN SPECIAL ECONOMIC ZONE	INCOK6	Kerala	Superintendent/Appraiser/Inspector/Examiner
70.	SEZ INDORE SPECIAL ECONOMIC ZONE	INIDR6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner
71.	SEZ ARSHIYA LTD.	INPNV6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner
72.	SEZ J. MATADEE CHENNAI FREE TRADE ZONE	INCJJ6	Tamil Nadu	Superintendent/Appraiser/Inspector/Examiner
73.	SEZ PEARL CITY FOODPORT SEZ (CCCL INFRASTRUCTURE LIMITED)	INTNC6		Superintendent/Appraiser/Inspector/Examiner
74.	SEZ CCL PRODUCTS (INDIA) LIMITED	INPMT6	Telangana	Superintendent/Appraiser/Inspector/Examiner
75.	NOIDA (EPZ/SEZ)	INNDA6	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner
76.	AN FTWZ LTD, Bulandshahar	INBUL6		Superintendent/Appraiser/Inspector/Examiner
77.	SEZ FALTA EPZ	INFLT6	West Bengal	Superintendent/Appraiser/Inspector/Examiner
78.	JNPT-SEZ	INPJN6	Maharashtra	FSSAI Authorised Office
79.	ICD-ADANI KILA RAIPUR- LUDHIANA	INQRP6	Punjab	Superintendent/Appraiser/Inspector/Examiner
80.	ICD JANORI	INJNR6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner
81.	CFS AMBAD	INNSK6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner
82.	NDR SEZ	INNPK6	Tamil Nadu	Superintendent/Appraiser/Inspector/Examiner
83.	ICD BARHI-SONIPAT	INRUG6	Haryana	Superintendent/Appraiser/Inspector/Examiner
84.	HTPL ICD KILARAIPUR	INQRH6	Punjab	Superintendent/Appraiser/Inspector/Examiner
85.	AISL ICD DURGA	INDUR6	West Bengal	FSSAI Authorised Officer

Land Customs Stations

S No.	Port Name	Port Code	State/UT	Authorised Officer
1.	SUTARKANDI	INSTRB	Assam	Superintendent/Appraiser/Inspector/Examiner
2.	HATISAR (DEOSIRI)	INHTSB		Superintendent/Appraiser/Inspector/Examiner
3.	KARIMGANJ STEAMER GHAT & FERRY STATION	INKGJB		Superintendent/Appraiser/Inspector/Examiner
4.	MANKACHAR	INMKCB		Superintendent/Appraiser/Inspector/Examiner
5.	RAXAUL LAND	INRXLB	Bihar	Superintendent/Appraiser/Inspector/Examiner
6.	JOGBANI	INJB NB		Superintendent/Appraiser/Inspector/Examiner
7.	MOREH	INMREB	Manipur	Superintendent/Appraiser/Inspector/Examiner
8.	ZOKHAWTHAR LCS	INCHPB	Mizoram	Superintendent/Appraiser/Inspector/Examiner
9.	DAWKI LCS	INDWKB	Meghalaya	Superintendent/Appraiser/Inspector/Examiner
10.	DALU LCS	INDLUB		Superintendent/Appraiser/Inspector/Examiner

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11.	MAHENDRAGANJ LCS	INMGHB		Superintendent/Appraiser/Inspector/Examiner
12.	ATTARI ROAD, AMRITSAR	INATRB	Punjab	Superintendent/Appraiser/Inspector/Examiner
13.	LCS RAIL CARGO, AMRITSAR	INASR2		Superintendent/Appraiser/Inspector/Examiner
14.	AGARTALA	INAGTB	Tripura	Superintendent/Appraiser/Inspector/Examiner
15.	LCS MANU	INMNUB		Superintendent/Appraiser/Inspector/Examiner
16.	KHOWAIGHAT	INKWGB		Superintendent/Appraiser/Inspector/Examiner
17.	SRIMANTAPUR LCS, SONAMURA	INSMPB		Superintendent/Appraiser/Inspector/Examiner
18.	NEPALGANJ	INNGRB	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner
19.	NAUTANWA (SONAULI)	INSNLB		Superintendent/Appraiser/Inspector/Examiner
20.	GOURIPHANTA	INGAIB		Superintendent/Appraiser/Inspector/Examiner
21.	BARHNI	INBNYB		Superintendent/Appraiser/Inspector/Examiner
22.	BANBASA,CHAMPAWAT/ UTTARAKHAND	INBSAB	Uttarakhand	Superintendent/Appraiser/Inspector/Examiner
23.	PANITANKI	INPNTB	West Bengal	Superintendent/Appraiser/Inspector/Examiner
24.	PETRAPOLE LAND	INPTPB		Superintendent/Appraiser/Inspector/Examiner
25.	CHAMURCHI	INCHMB		Superintendent/Appraiser/Inspector/Examiner
26.	CHENGRABANDHA RLY.STATION	INCBDB		Superintendent/Appraiser/Inspector/Examiner
27.	JAIGAON	INJIGB		Superintendent/Appraiser/Inspector/Examiner
28.	LCS FULBARI	INFBRB		Superintendent/Appraiser/Inspector/Examiner
29.	LCS LOKSAN	INCRXB		Superintendent/Appraiser/Inspector/Examiner
30.	GOLAKGANJ LCS	INGKJB	Assam	Superintendent/ Appraiser/ Inspector/ Examiner
31.	HILI (WEST)	INHLIB		Superintendent/Appraiser/Inspector/Examiner
32.	GHAJADANGA	INGJXB		Superintendent/Appraiser/Inspector/Examiner

Seaports

S No.	Port Name	Port Code	State/UT	Authorised Officer
1.	KARIKAL	INKRK1	Pondicherry	Superintendent/Appraiser/Inspector/Examiner
2.	KRISHNAPATNAM	INKRI1	Andhra Pradesh	Superintendent/Appraiser/Inspector/Examiner
3.	KAKINADA SEA	INKAK1		Superintendent/Appraiser/Inspector/Examiner
4.	VISAKHAPATNAM SEA	INVTZ1		Superintendent/Appraiser/Inspector/Examiner
5.	GANGAVARAM PORT	INGGV1		Superintendent/Appraiser/Inspector/Examiner
6.	MARMAGOA SEA	INMRM1	Goa	Superintendent/Appraiser/Inspector/Examiner
7.	KANDLA SEA	INIXY1	Gujarat	Superintendent/Appraiser/Inspector/Examiner
8.	MUNDRA	INMUN1		Superintendent/Appraiser/Inspector/Examiner
9.	HAZIRA PORT, SURAT	INHZA1		Superintendent/Appraiser/Inspector/Examiner
10.	SIKKA	INSIK1		Superintendent/Appraiser/Inspector/Examiner
11.	DEHEJ SEA	INDAH1		Superintendent/Appraiser/Inspector/Examiner
12.	PIPAVAB(VICYOR)	INPAV1		Superintendent/Appraiser/Inspector/Examiner
13.	PORBANDAR	INPBD1		Superintendent/Appraiser/Inspector/Examiner
14.	OLD MUNDRA	INOMU1		Superintendent/Appraiser/Inspector/Examiner
15.	NEW MANGALORE SEA	INNML1	Karnataka	Superintendent/Appraiser/Inspector/Examiner
16.	KARWAR	INKRW1		Superintendent/Appraiser/Inspector/Examiner
17.	CUSTOM HOUSE COCHIN	INCOK1	Kerala	FSSAI Authorised Officer
18.	JAIGAD	INJGD1	Maharashtra	Superintendent/Appraiser/Inspector/Examiner
19.	NCH MUMBAI	INBOM1		FSSAI Authorised Officer
20.	JNCH NHAVA SHEVA	INNSA1		FSSAI Authorised Officer
21.	PARADIP SEA	INPRT1	Odisha	Superintendent/Appraiser/Inspector/Examiner
22.	ENNORE SEA	INENR1	Tamil Nadu	FSSAI Authorised Officer
23.	NAGAPATTINAM	INNPT1		Superintendent/Appraiser/Inspector/Examiner
24.	KATTUPALLI PORT	INKAT1		FSSAI Authorised Officer
25.	CUSTOM HOUSE CHENNAI	INMAA1		FSSAI Authorised Officer

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26.	CUSTOM HOUSE TUTICORIN	INTUT1		FSSAI Authorised Officer
27.	CUSTOM HOUSE KOLKATA	INCCU1	West Bengal	FSSAI Authorised Officer
28.	HALDIA PORT	INHAL1	West Bengal	FSSAI Authorised Officer

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Appendix - V List - B
LIST OF ITC- HS CODES SHARED WITH CUSTOMS

S. No.	ITC HS codes	CATEGORY	SUB CATEGORY	PRODUCT DESCRIPTION	Whether High risk or Low risk	Relevant to FSSAI only, if end use is claimed to be food
1.	02031100	Meat & edible Meat Offal	Meat of Swine, Fresh, Chilled or frozen	<i>Fresh or chilled:</i> Carcasses and half-carcasses	HIGH	
2.	02031200	Meat & edible Meat Offal	Meat of Swine, Fresh, Chilled or frozen	Hams, shoulders and cuts thereof, with bone in	HIGH	
3.	02031900	Meat & edible Meat Offal	Meat of Swine, Fresh, Chilled or frozen	Others	HIGH	
4.	02032100	Meat & edible Meat Offal	Meat of Swine, Fresh, Chilled or frozen	<i>Frozen:</i> Carcasses and half-carcasses	HIGH	
5.	02032200	Meat & edible Meat Offal	Meat of Swine, Fresh, Chilled or frozen	Hams, shoulders and cuts thereof, with bone in	HIGH	
6.	02032900	Meat & edible Meat Offal	Meat of Swine, Fresh, Chilled or frozen	Others	HIGH	
7.	02041000	Meat & edible Meat Offal	Meat of Sheep or goats, fresh, chilled or frozen	Carcasses and half-carcasses of lamb, fresh or chilled	HIGH	
8.	02042100	Meat & edible Meat Offal	Meat of Sheep or goats, fresh, chilled or frozen	<i>Other meat of sheep, fresh or chilled:</i> Carcasses and half-carcasses	HIGH	

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9.	02042200	Meat & edible Meat Offal	Meat of Sheep or goats, fresh, chilled or frozen	Other cuts with bone in	HIGH	
10.	02042300	Meat & edible Meat Offal	Meat of Sheep or goats, fresh, chilled or frozen	Boneless	HIGH	
11.	02043000	Meat & edible Meat Offal	Meat of Sheep or goats, fresh, chilled or frozen	Carcasses and half-carcasses of lamb, frozen	HIGH	
12.	02044100	Meat & edible Meat Offal	Meat of Sheep or goats, fresh, chilled or frozen	<i>Other meat of sheep, frozen :</i> Carcasses and half-carcasses	HIGH	
13.	02044200	Meat & edible Meat Offal	Meat of Sheep or goats, fresh, chilled or frozen	Other cuts with bone in	HIGH	
14.	02044300	Meat & edible Meat Offal	Meat of Sheep or goats, fresh, chilled or frozen	Boneless	HIGH	
15.	02045000	Meat & edible Meat Offal	Meat of Sheep or goats, fresh, chilled or frozen	Meat of goats	HIGH	
16.	02064100	Meat & edible Meat Offal	Edible offal of bovine animals, swine, sheep, goats, horses, asses, mules or hinnies, fresh, chilled or frozen.	<i>Of swine, frozen :</i> Livers	HIGH	
17.	02064900	Meat & edible Meat Offal	Edible offal of bovine animals, swine, sheep, goats, horses, asses, mules or hinnies, fresh, chilled or frozen.	Others	HIGH	
18.	02068010	Meat & edible Meat Offal	Edible offal of bovine animals, swine, sheep, goats, horses, asses, mules or hinnies, fresh, chilled or frozen.	<i>Other, fresh or chilled :</i> Of sheep or goats	HIGH	

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19.	02068090	Meat & edible Meat Offal	Edible offal of bovine animals, swine, sheep, goats, horses, asses, mules or hinnies, fresh, chilled or frozen.	Other	HIGH	
20.	02069010	Meat & edible Meat Offal	Edible offal of bovine animals, swine, sheep, goats, horses, asses, mules or hinnies, fresh, chilled or frozen.	<i>Other, frozen :</i> Of sheep or goats	HIGH	
21.	02069090	Meat & edible Meat Offal	Edible offal of bovine animals, swine, sheep, goats, horses, asses, mules or hinnies, fresh, chilled or frozen.	Other	HIGH	
22.	02071100	Meat & edible Meat Offal	Meat, and Edible offal, of the poultry of heading 0105, Fresh, Chilled or Frozen.	<i>of fowls of the species Gallus domesticus :</i> Not cut in pieces, fresh or chilled	HIGH	
23.	02071200	Meat & edible Meat Offal	Meat, and Edible offal, of the poultry of heading 0105, Fresh, Chilled or Frozen.	Not cut in pieces, frozen	HIGH	
24.	02071300	Meat & edible Meat Offal	Meat, and Edible offal, of the poultry of heading 0105, Fresh, Chilled or Frozen.	Cuts and offal, fresh or chilled	HIGH	
25.	02071400	Meat & edible Meat Offal	Meat, and Edible offal, of the poultry of heading 0105, Fresh, Chilled or Frozen.	Cuts and offal, frozen	HIGH	

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26.	02072400	Meat & edible Meat Offal	Meat, and Edible offal, of the poultry of heading 0105, Fresh, Chilled or Frozen.	<i>of turkeys</i> : Not cut in pieces, fresh or chilled	HIGH	
27.	02072500	Meat & edible Meat Offal	Meat, and Edible offal, of the poultry of heading 0105, Fresh, Chilled or Frozen.	Not cut in pieces, frozen	HIGH	
28.	02072600	Meat & edible Meat Offal	Meat, and Edible offal, of the poultry of heading 0105, Fresh, Chilled or Frozen.	Cuts and offal, fresh or chilled	HIGH	
29.	02072700	Meat & edible Meat Offal	Meat, and Edible offal, of the poultry of heading 0105, Fresh, Chilled or Frozen.	Cuts and offal, frozen	HIGH	
30.	02074100	Meat & edible Meat Offal	Meat, and Edible offal, of the poultry of heading 0105, Fresh, Chilled or Frozen.	<i>of ducks</i> : Not cut in pieces, fresh or chilled	HIGH	
31.	02074200	Meat & edible Meat Offal	Meat, and Edible offal, of the poultry of heading 0105, Fresh, Chilled or Frozen.	Not cut in pieces, frozen	HIGH	
32.	02074400	Meat & edible Meat Offal	Meat, and Edible offal, of the poultry of heading 0105, Fresh, Chilled or Frozen.	Other, fresh or chilled	HIGH	
33.	02074500	Meat & edible Meat Offal	Meat, and Edible offal, of the poultry of heading 0105, Fresh, Chilled or Frozen.	Other, frozen	HIGH	

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34.	02075100	Meat & edible Meat Offal	Meat, and Edible offal, of the poultry of heading 0105, Fresh, Chilled or Frozen.	<i>Of geese:</i> Not cut in pieces, fresh or chilled	HIGH	
35.	02075200	Meat & edible Meat Offal	Meat, and Edible offal, of the poultry of heading 0105, Fresh, Chilled or Frozen.	Not cut in pieces, frozen	HIGH	
36.	02075300	Meat & edible Meat Offal	Meat, and Edible offal, of the poultry of heading 0105, Fresh, Chilled or Frozen.	Fatty livers, fresh or chilled	HIGH	
37.	02075400	Meat & edible Meat Offal	Meat, and Edible offal, of the poultry of heading 0105, Fresh, Chilled or Frozen.	Other, fresh or chilled	HIGH	
38.	02075500	Meat & edible Meat Offal	Meat, and Edible offal, of the poultry of heading 0105, Fresh, Chilled or Frozen.	Other, frozen	HIGH	
39.	02076000	Meat & edible Meat Offal	Meat, and Edible offal, of the poultry of heading 0105, Fresh, Chilled or Frozen.	Of guinea fowls	HIGH	
40.	02081000	Meat & edible Meat Offal	Other meat and edible meat offal, fresh, chilled or frozen	Of rabbits or hares	HIGH	
41.	02083000	Meat & edible Meat Offal	Other meat and edible meat offal, fresh, chilled or frozen	Of primates	HIGH	
42.	02084000	Meat & edible Meat Offal	Other meat and edible meat offal,	Of whales, dolphins and porpoises (mammals of the order cetacea); of manatees and dugongs (mammals of the order Sirenia); of seals, sea lions and walrus (mammals of the sub-order Pinnipedia)	HIGH	

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			fresh, chilled or frozen			
43.	02085000	Meat & edible Meat Offal	Other meat and edible meat offal, fresh, chilled or frozen	Of reptiles (including snakes and turtles) kg.	HIGH	
44.	02086000	Meat & edible Meat Offal	Other meat and edible meat offal, fresh, chilled or frozen	Of camels and other camelids (Camelidae)	HIGH	
45.	02089090	Meat & edible Meat Offal	Other meat and edible meat offal, fresh, chilled or frozen	Other	HIGH	
46.	02101100	Meat & edible Meat Offal	Meat and edible meat offal, salted, in brine, dried or smoked; edible flours and meals of meat or meat offal	<i>Meat of swine:</i> Hams, shoulders and cuts thereof, with bone in	HIGH	
47.	02101200	Meat & edible Meat Offal	Meat and edible meat offal, salted, in brine, dried or smoked; edible flours and meals of meat or meat offal	Bellies (streaky) and cuts thereof	HIGH	
48.	02101900	Meat & edible Meat Offal	Meat and edible meat offal, salted, in brine, dried or smoked; edible flours and meals of meat or meat offal	Other	HIGH	
49.	02109100	Meat & edible Meat Offal	Meat and edible meat offal, salted, in brine, dried or smoked; edible flours and meals of meat or meat offal	Other, including edible flours and meals of meat or meat offal: Of Primates	HIGH	
50.	02109200	Meat & edible Meat Offal	Meat and edible meat offal, salted, in brine, dried or	Of whales, dolphins and porpoises (mammals of the order cetacea); of manatees and dugongs (mammals of the order Sirenia); of seals, sea lions and walruses (mammals of the sub-order Pinnipedia)	HIGH	

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			smoked; edible flours and meals of meat or meat offal			
51.	02109300	Meat & edible Meat Offal	Meat and edible meat offal, salted, in brine, dried or smoked; edible flours and meals of meat or meat offal	Of reptiles (including snakes and turtles)	HIGH	
52.	02109900	Meat & edible Meat Offal	Meat and edible meat offal, salted, in brine, dried or smoked; edible flours and meals of meat or meat offal	Other	HIGH	
53.	03019300	Fish and crustaceans, molluscs and other aquatic invertebrates	Live fish	Carp (Cyprinus spp., Carassius spp., Ctenopharyngodonidellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus, Catla catla, Labeo spp., Osteochilus hasselti, Leptobarbus hoeveni, Megalobrama spp.)	HIGH	
54.	03021100	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	<i>Salmonidae, excluding livers and roes:</i> Trout (Salmo trutta, Oncorhynchus mykiss, Oncorhynchus clarki, Oncorhynchus aguabonita, Oncorhynchus gilae, Oncorhynchus apache and Oncorhynchus chrysogaster)	HIGH	
55.	03021300	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Pacific salmon (Oncorhynchus nerka, - Oncorhynchus gorbuscha, Oncorhynchus keta, Oncorhynchus tshawytscha, Oncorhynchus kisutch, Oncorhynchus masou and Oncorhynchus rhodurus)	HIGH	
56.	03021400	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Atlantic salmon (Salmo salar) and Danube salmon (Hucho hucho)	HIGH	
57.	03021900	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Other	HIGH	
58.	03022100	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	<i>Flat fish (Pleuronectidae, Bothidae, Cynoglossidae, Soleidae, Scophthalmidae and Citharidae), excluding livers and roes:</i> Halibut (Reinhardtius hippoglossoides Hippoglossus hippoglossus, Hippoglossus stenolepis)	HIGH	

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59.	03022200	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Plaice (<i>Pleuronectes platessa</i>)	HIGH	
60.	03022300	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Sole (<i>Solea</i> spp.)	HIGH	
61.	03022400	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Turbots (<i>Psetta maxima</i>)	HIGH	
62.	03022900	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	<i>Tunas (of the genus Thunnus), skipjack tuna (stripe-bellied bonito) (Katsuwonus pelamis), excluding edible fish offal of sub-headings 0302 91 to 0302 99</i>	HIGH	
63.	03023100	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	<i>Tunas (of the genus Thunnus), skipjack or stripe-bellied bonito [Euthynnus (Katsuwonus) pelamis], excluding livers and roes: Albacore or longfinned tunas (Thunnus alalunga)</i>	HIGH	
64.	03023200	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Yellowfin tunas (<i>Thunnus albacares</i>)	HIGH	
65.	03023300	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Skipjack tuna (stripe-bellied bonito) (<i>Katsuwonus pelamis</i>)	HIGH	
66.	03023400	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Bigeye tunas (<i>Thunnus obesus</i>)	HIGH	
67.	03023500	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Atlantic and Pacific bluefin tunas (<i>thunnus thynnus</i> , <i>Thunnus orientalis</i>)	HIGH	
68.	03023600	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Southern bluefin tunas (<i>Thunnus maccoyii</i>)	HIGH	

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69.	03023900	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading	Other	HIGH	
70.	03024000	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Herrings (<i>Clupea harengus</i> , <i>Clupea pallasii</i>) excluding rivers and roes	HIGH	
71.	03024100	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	<i>Herrings (Clupea harengus, Clupea pallasii), anchovies (Engraulis spp.), sardines (Sardina pilchardus, Sardinops spp.), sardinella (Sardinella spp.), brisling or sprats (Sprattus sprattus), mackerel (Scomber scombrus, Scomber australasicus, Scomber japonicus), jack and horse mackerel (Trachurus spp.), cobia (Rachycentron canadum) and swordfish (Xiphias gladius), excluding livers and roes : Herrings (Clupea harengus, Clupea pallasii)</i>	HIGH	
72.	03024200	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Anchovies (<i>Engraulis</i> spp.)	HIGH	
73.	03024300	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Sardines (<i>Sardina pilchardus</i> , <i>Sardinops</i> spp.), <i>sardinella (Sardinella spp.), brisling or sprats (Sprattus sprattus)</i>	HIGH	
74.	03024400	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Mackerel (<i>Scomber scombrus</i> , <i>Scomber australasicus</i> , <i>Scomber Japonicus</i>)	HIGH	
75.	03024500	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Jack and horse mackerel (<i>Trachurus</i> spp.)	HIGH	
76.	03024600	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Jack and horse mackerel (<i>Trachurus</i> spp.)	HIGH	
77.	03024700	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Swordfish (<i>Xiphias gladius</i>)	HIGH	
78.	03024900	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Other	HIGH	

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79.	03025100	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	<i>Fish of the families Bregmacerotidae, Euclichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae, excluding livers and roes : Cod (Gadus morhua , Gadus ogac , Gadus macrocephalus)</i>	HIGH	
80.	03025200	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Haddock (<i>Melanogrammus aeglefinus</i>)	HIGH	
81.	03025300	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Coalfish (<i>Pollachius virens</i>)	HIGH	
82.	03025400	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Hake (<i>Merluccius</i> spp ., <i>Urophycis</i> spp .)	HIGH	
83.	03025500	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Alaska Pollock (<i>Theragra chalcogramma</i>)	HIGH	
84.	03025600	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Blue whittings (<i>Micromesistius poutassou</i> , kg. 30% - <i>Micromesistius australis</i>)	HIGH	
85.	03025900	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Other	HIGH	
86.	03026300	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Coalfish	HIGH	
87.	03027100	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	<i>Tilapias (Oreochromis spp.), catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.), carp (Cyprinus carpio, Carassius carassius, Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus), eels (Anguilla spp.), Nile perch (Lates niloticus)</i>	HIGH	

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				<i>and snakeheads (Channa spp.), excluding livers and roes : Tilapias (Oreochromis spp .)</i>		
88.	03027200	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Catfish (Pangasius spp ., Silurus spp ., Clarias spp. Ictalurus spp.)	HIGH	
89.	03027300	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Carp (Cyprinus carpio , Carassius carassius , Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus)	HIGH	
90.	03027400	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Eels (Anguilla spp .)	HIGH	
91.	03027900	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Other	HIGH	
92.	03028100	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	<i>Other fish, excluding livers and roes : Dogfish and other sharks</i>	HIGH	
93.	03028200	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Rays and skates (Rajidae)	HIGH	
94.	03028300	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Toothfish (Dissostichus spp .)	HIGH	
95.	03028400	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Seabass (Dicentrarchus spp .)	HIGH	
96.	03028500	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Seabream (Sparidae)	HIGH	

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97.	03028910	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Hilsa	HIGH	
98.	03028920	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Dara	HIGH	
99.	03028930	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Pomfret	HIGH	
100.	03028990	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading 0304	Others	HIGH	
101.	03029000	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fresh or chilled, excluding fish fillets and other fish meat	Classification of livers and roes	HIGH	
102.	03029110	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fresh or chilled, excluding fish fillets and other fish meat	Livers, roes and milt	HIGH	
103.	03029210	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fresh or chilled, excluding fish fillets and other fish meat	Shark fins	HIGH	
104.	03029910	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fresh or chilled, excluding fish fillets and other fish meat	Fish fins other than shark fins; heads, tails and maws	HIGH	
105.	03029990	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, fresh or chilled, excluding fish fillets and other fish meat of heading	Other edible fish offal	HIGH	
106.	03031100	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	<i>Salmonidae, excluding livers and roes:</i> Sockeye salmon (red salmon) (Oncorhynchus nerka)	HIGH	
107.	03031200	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Other Pacific salmon (Oncorhynchus gorbuscha, Oncorhynchus keta , Oncorhynchus tshawytscha, Oncorhynchus kisuth, Oncorhynchus masou and Oncorhynchus rhodurus)	HIGH	

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108.	03031300	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Atlantic salmon (<i>Salmo salar</i>) and Danube salmon (<i>Hucho hucho</i>)	HIGH	
109.	03031400	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Trout (<i>Salmo trutta</i> , <i>Oncorhynchus mykiss</i> , <i>Oncorhynchus clarki</i> , <i>Oncorhynchus aguabonita</i> , <i>Oncorhynchus gilae</i> , <i>Oncorhynchus apache</i> and <i>Oncorhynchus chrysogaster</i>)	HIGH	
110.	03031900	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Other	HIGH	
111.	03032300	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	<i>Tilapias (Oreochromis spp.)</i> , <i>catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.)</i> , <i>carp (Cyprinus carpio, Carassius carassius, Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus)</i> , <i>eels (Anguilla spp.)</i> , <i>Nile perch (Lates niloticus)</i> and <i>snakeheads (Channa spp.)</i> , <i>excluding livers and roes</i> : <i>Tilapias (Oreochromis spp .)</i>	HIGH	
112.	03032400	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Catfish (<i>Pangasius spp .</i> , <i>Silurus spp .</i> , <i>Clarias spp.</i> , <i>Ictalurus spp.</i>)	HIGH	
113.	03032500	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	<i>Carp (Cyprinus spp., Carassius , Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus)</i>	HIGH	
114.	03032600	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Eels (<i>Anguilla spp.</i>)	HIGH	
115.	03032900	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Other	HIGH	
116.	03033100	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Halibut (<i>Reinhardtius hippoglossoides</i> , <i>Hippoglossus hippoglossus</i> , <i>Hippoglossus stenolepis</i>)	HIGH	
117.	03033200	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Plaice (<i>Pleuronectes platessa</i>)	HIGH	

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118.	03033300	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Sole (Solea spp.)	HIGH	
119.	03033400	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Turbots (Psetta maxima)	HIGH	
120.	03033900	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	<i>Tunas (of the genus Thunnus), skipjack tuna (stripe-bellied bonito) (Katsuwonus pelamis), excluding edible fish offal of sub-headings 0303 91 to 0303 99</i>	HIGH	
121.	03034100	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	<i>Tunas (of the genus Thunnus), skipjack or stripe-bellied bonito [Euthynnus (Katsuwonus) pelamis], excluding livers and roes : Albacore or longfinned tunas (Thunnus alalunga)</i>	HIGH	
122.	03034200	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Yellowfin tunas (Thunnus albacares)	HIGH	
123.	03034300	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Skipjack tuna (stripe-bellied bonito) (Katsuwonus pelamis)	HIGH	
124.	03034400	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Bigeye tunas (thunnus obesus)	HIGH	
125.	03034500	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Atlantic and Pacific bluefin tunas (Thynnus thynnus, Thunnus orientalis)	HIGH	
126.	03034600	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Southern bluefin tunas (thunnus maccoyii)	HIGH	
127.	03034900	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Other	HIGH	

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128.	03035100	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	<i>Herrings (Clupea harengus, Clupea pallasii), Sardines Sardina pilchardus, Sardinops spp.), sardinella (Sardinella spp.) brisling or sprats (Sprattus sprattus), mackerel (Scomber scombrus, Scomber australasicus, Scomber japonicus), jack and horse mackerel (Trachurus spp.), cobia (Rachycentron canadum) and swordfish (Xiphias gladius), excluding livers and roes : Herrings (Clupea harengus, Clupea pallasii</i>	HIGH	
129.	03035300	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Sardines (Sardina pilchardus, Sardinops spp.), sardinell (Sardinella spp .), brisling or sprats (Sprattus sprattus	HIGH	
130.	03035400	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Mackerel (Scomber scombrus, Scomber australasicus, Scomber japonicus)	HIGH	
131.	03035500	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Jack and horse mackerel (Trachurus spp.)	HIGH	
132.	03035600	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Cobia (Rachycentron canadum)	HIGH	
133.	03035700	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Swordfish (Xiphias gladius)	HIGH	
134.	03035910	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Indian mackerels (<i>Rastrelliger spp.</i>)	HIGH	
135.	03035990	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Other	HIGH	
136.	03036100	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Swordfish (xiphias gladius)	HIGH	
137.	03036200	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Toothfish (dissostichus spp.)	HIGH	

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138.	03036300	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	<i>Fish of the families Bregmacerotidae, Euclichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae, excluding livers and roes : Cod (Gadus morhua, Gadus ogac, Gadus macrocephalus)</i>	HIGH	
139.	03036400	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Haddock (<i>Melanogrammus aeglefinus</i>)	HIGH	
140.	03036500	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Coalfish (<i>Pollachius virens</i>)	HIGH	
141.	03036600	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Hake (<i>Merluccius</i> spp., <i>Urophycis</i> spp.)	HIGH	
142.	03036700	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Alaska Pollock (<i>Theragra chalcogramma</i>)	HIGH	
143.	03036800	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Blue whittings (<i>Micromesistius poutassou</i> , <i>Micromesistius australis</i>)	HIGH	
144.	03036900	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Other	HIGH	
145.	03038110	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	<i>Other fish, excluding livers and roes : Dogfish</i>	HIGH	
146.	03038190	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Other Sharks	HIGH	
147.	03038200	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Rays and skates (<i>Rajidae</i>)	HIGH	

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148.	03038300	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Toothfish (<i>Dissostichus</i> spp.)	HIGH	
149.	03038400	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Seabass (<i>Dicentrarchus</i> spp.)	HIGH	
150.	03038910	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	<i>Other:</i> Hilsa	HIGH	
151.	03038920	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Dara	HIGH	
152.	03038930	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Ribbon fish	HIGH	
153.	03038940	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Seer	HIGH	
154.	03038950	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Pomfret (white or silver or black)	HIGH	
155.	03038960	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Ghole	HIGH	
156.	03038970	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Threadfin	HIGH	
157.	03038980	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Croackers, groupers, flounders	HIGH	

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158.	03038990	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Other	HIGH	
159.	03038991	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	<i>Other:</i> Edible fishmaws of wild life	HIGH	
160.	03038992	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Edible sharkfins of wild life	HIGH	
161.	03038999	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Other	HIGH	
162.	03039010	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Egg or egg yolk of fish	HIGH	
163.	03039090	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Other	HIGH	
164.	03039110	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Egg or egg yolk of fish	HIGH	
165.	03039190	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Other	HIGH	
166.	03039210	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Shark fins	HIGH	
167.	03039910	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Fish fins other than shark fins, heads, tails and maws	HIGH	

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168.	03039990	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, frozen, excluding fish fillets and other fish meat of heading 0304	Other edible fish offal	HIGH	
169.	03041100	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Swordfish (xiphias gladius)	HIGH	
170.	03041200	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Toothfish (Dissostichus Spp.)	HIGH	
171.	03041900	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Other	HIGH	
172.	03042100	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Swordfish (Xiphias Gladius)	HIGH	
173.	03042200	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Toothfish (dissostichus spp.)	HIGH	
174.	03042910	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Hilsa	HIGH	
175.	03042920	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Shark	HIGH	
176.	03042930	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Seer	HIGH	
177.	03042940	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Tuna	HIGH	

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178.	03042950	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Cuttlefish	HIGH	
179.	03042990	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Other	HIGH	
180.	03043100	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Fresh or chilled fillets of tilapias (<i>Oreochromis</i> spp.), catfish (<i>Pangasius</i> spp., <i>Silurus</i> spp., <i>Clarias</i> spp., <i>Ictalurus</i> spp.), carp (<i>Cyprinus</i> spp., <i>Carassius</i> spp, <i>ctenopharyngodon idellus</i> , <i>Hypophthalmichthys</i> spp., <i>cirrhinus</i> spp., <i>Mylopharyngodon piceus</i>), eels (<i>Anguilla</i> spp.), Nile perch (<i>Lates niloticus</i>) and snakeheads (<i>channa</i> spp.) Tilapias (<i>Oreochromis</i> spp.)	HIGH	
181.	03043200	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Catfish (<i>Pangasius</i> spp., <i>Silurus</i> spp., <i>Clarias</i> spp., <i>Ictalurus</i> spp.)	HIGH	
182.	03043300	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Nile Perch (<i>Lates niloticus</i>)	HIGH	
183.	03043900	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Other	HIGH	
184.	03044100	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	<i>Fresh or chilled fillets of other fish</i> : Pacific salmon (<i>Oncorhynchus nerka</i> , <i>Oncorhynchus gorbuscha</i> , <i>Oncorhynchus keta</i> , <i>Oncorhynchus tshawytscha</i> , <i>Oncorhynchus kisutch</i> , <i>Oncorhynchus masou</i> and <i>Oncorhynchus rhodurus</i>) , Atlantic salmon (<i>Salmo salar</i>) and Danube salmon (<i>Hucho hucho</i>)	HIGH	
185.	03044200	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	<i>Oncorhynchus clarki</i> , <i>Oncorhynchus aguabonita</i> , <i>Oncorhynchus gilae</i> , <i>Oncorhynchus apache</i> and <i>Oncorhynchus chrysogaster</i>)	HIGH	
186.	03044300	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Flat fish (<i>Pleuronectidae</i> , <i>Bothidae</i> , <i>Cynoglossidae</i> , <i>Soleidae</i> , <i>Scophthalmidae</i> and <i>Citharidae</i>)	HIGH	
187.	03044400	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Fish of the families <i>Bregmacerotidae</i> , <i>Euclichthyidae</i> , <i>Gadidae</i> , <i>Macrouridae</i> , <i>Melanonidae</i> , <i>Merlucciidae</i> , <i>Moridae</i> and <i>Muraenolepididae</i>	HIGH	

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188.	03044500	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Swordfish (Xiphias gladius)	HIGH	
189.	03044600	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Toothfish (Dissostichus spp.)	HIGH	
190.	03044700	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Dogfish and other sharks	HIGH	
191.	0304 48 00	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Rays and skates (Rajidae)	HIGH	
192.	03044910	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	<i>Other:</i> Hilsa	HIGH	
193.	03044920	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Shark	HIGH	
194.	03044930	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Seer	HIGH	
195.	03044940	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Tuna	HIGH	
196.	03044990	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Other	HIGH	
197.	03045100	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	<i>Other, fresh or chilled :</i> Tilapias (Oreochromis spp .), catfish (Pangasius spp ., Silurus spp., Clarias spp., Ictalurus spp.), carp (Cyprinus spp., Carassius spp, Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus), eels (Anguilla spp.), Nile perch (Lates niloticus) and snakeheads (Channa spp.	HIGH	

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198.	03045200	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Salmonidae	HIGH	
199.	03045300	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Fish of the families Bregmacerotidae, Euclichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae	HIGH	
200.	03045400	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Swordfish (Xiphias gladius)	HIGH	
201.	03045500	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Toothfish (Dissostichus spp .)	HIGH	
202.	03045600	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Dogfish and other sharks	HIGH	
203.	03045700	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Rays and skates (Rajidae)	HIGH	
204.	03045910	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	<i>Other:</i> Hilsa	HIGH	
205.	03045920	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Shark	HIGH	
206.	03045930	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Seer	HIGH	
207.	03045940	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Tuna	HIGH	

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208.	03045990	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Other	HIGH	
209.	03046100	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	<i>Frozen fillets of tilapias (Oreochromis spp.), catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.), carp (Cyprinus spp., Carassius spp, Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus), eels (Anguilla spp.), Nile perch (Lates niloticus) and snakeheads(Channa spp.) : Tilapias (Oreochromis spp.)</i>	HIGH	
210.	03046200	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.)	HIGH	
211.	03046300	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Nile Perch (Lates niloticus)	HIGH	
212.	03046900	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Other	HIGH	
213.	03047100	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Cod (Gadus morhua, Gadus ogac, Gadus macrocephalus)	HIGH	
214.	03047200	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Haddock (Melanogrammus aeglefinus)	HIGH	
215.	03047300	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Coalfish (Pollachius virens)	HIGH	
216.	03047400	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Hake (Merluccius spp., Urophycis spp.)	HIGH	
217.	03047500	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Alaska Pollack (Theragra chalcogramma)	HIGH	

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218.	03047900	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Other	HIGH	
219.	03048100	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	<i>Frozen fillets of other fish</i> : Pacific salmon (Oncorhynchus nerka, Oncorhynchus gorbuscha, Oncorhynchus keta, Oncorhynchus tshawytscha, Oncorhynchus kisutch, Oncorhynchus masou and Oncorhynchus rhodurus), Atlantic salmon (Salmo salar) and Danube salmon (Hucho hucho)	HIGH	
220.	03048200	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Trout (Salmo trutta, Oncorhynchus mykiss, Oncorhynchus clarki, Oncorhynchus aguabonita, Oncorhynchus gilae, Oncorhynchus apache and Oncorhynchus chrysogaster)	HIGH	
221.	03048300	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Flat fish (Pleuronectidae, Bothidae, Cynoglossidae, Soleidae, Scophthalmidae and Citharidae)	HIGH	
222.	03048400	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Swordfish (Xiphias gladius)	HIGH	
223.	03048500	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Toothfish (Dissostichus spp.)	HIGH	
224.	03048600	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Herrings (Clupea harengus, Clupea pallasii)	HIGH	
225.	03048700	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Tunas(of the genus <i>Thunnus</i>), skipjack tuna (stripe-bellied bonito) (<i>Katsuwonus pelamis</i>)	HIGH	
226.	03048810	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Dogfish	HIGH	
227.	03048820	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Other sharks	HIGH	

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228.	03048830	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Rays and skates (Rajidae)	HIGH	
229.	03048910	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	<i>Other:</i> Hilsa	HIGH	
230.	03048920	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Shark	HIGH	
231.	03048930	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Seer	HIGH	
232.	03048940	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Tuna	HIGH	
233.	03048990	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Other	HIGH	
234.	03049100	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	<i>Other, frozen:</i> Swordfish (Xiphias gladius)	HIGH	
235.	03049200	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Toothfish (Dissostichus spp.)	HIGH	
236.	03049300	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Tilapias (Oreochromis spp.), catfish (Pangasius spp ., Silurus spp Clarias spp ., Ictalurus spp.), carp (Cyprinus spp., Carassius spp, Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus), eels (Anguilla spp.), Nile perch (Lates niloticus) and snakeheads (Channa spp.)	HIGH	
237.	03049400	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Alaska Pollack (Theragra chalcogramma)	HIGH	

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238.	03049500	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Fish of the families Bregmacerotidae, Euclichthyidae, Gadidae, Macrouridae , Melanonidae , Merlucciidae, Moridae and Muraeno-lepididae, other than Alaska Pollack (Theragra chalcogramma)	HIGH	
239.	03049600	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Dogfish and other sharks	HIGH	
240.	03049700	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Rays and skates (Rajidae)	HIGH	
241.	03049900	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish fillets and other fish meat(whether or not minced), fresh, chilled or frozen	Other	HIGH	
242.	03052000	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, dried, salted or in brine; smoked fish, whether or not cooked before or during the smoking process;	Livers and roes of fish, dried, smoked, salted or in brine	HIGH	
243.	03053100	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, dried, salted or in brine; smoked fish, whether or not cooked before or during the smoking process;	<i>Fish fillets, dried, salted or in brine, but not smoked:</i> Tilapias (Oreochromis spp.), catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.), carp (Cyprinus spp., Carassius spp, Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus), eels (Anguilla spp.), Nile perch (Lates niloticus) and snakeheads (Channa spp.)	HIGH	
244.	03053200	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, dried, salted or in brine; smoked fish, whether or not cooked before or during the smoking process;	Fish of the families Bregmacerotidae, <i>Euclichthyidae</i> , Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae	HIGH	
245.	03053900	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, dried, salted or in brine; smoked fish, whether or not cooked before or during the smoking process;	Other	HIGH	

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246.	03054100	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, dried, salted or in brine; smoked fish, whether or not cooked before or during the smoking process;	<i>Smoked fish, including fillets, other than edible fish offal:</i> Pacific salmon (<i>Oncorhynchus nerka</i> , <i>Oncorhynchus gorbuscha</i> , <i>Oncorhynchus keta</i> , <i>Oncorhynchus tshawytscha</i> , <i>Oncorhynchus kisutch</i> , <i>Oncorhynchus masou</i> and <i>Oncorhynchus rhodurus</i>) Atlantic salmon (<i>Salmo Salar</i>) and Danube salmon (<i>Hucho hucho</i>)	HIGH	
247.	03054200	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, dried, salted or in brine; smoked fish, whether or not cooked before or during the smoking process;	Herrings (<i>Clupea harengus</i> , <i>Clupea pallasii</i>)	HIGH	
248.	03054300	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, dried, salted or in brine; smoked fish, whether or not cooked before or during the smoking process;	Trout (<i>Salmo trutta</i> , <i>Oncorhynchus clarki</i> , <i>rhynchus apache</i> and <i>Oncorhynchus chrysogaster</i>)	HIGH	
249.	03054400	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, dried, salted or in brine; smoked fish, whether or not cooked before or during the smoking process;	Tilapias (<i>Oreochromis</i> spp.), catfish (<i>Pangasius</i> spp., <i>Silurus</i> spp., <i>Clarias</i> spp., <i>Ictalurus</i> spp.), carp (<i>Cyprinus</i> spp., <i>Carassius</i> spp., <i>Ctenopharyngodon idellus</i> , <i>Hypophthalmichthys</i> spp., <i>Cirrhinus</i> spp., <i>mylopharyngodon piceus</i>), eels (<i>anguilla</i> spp.), Nile perch (<i>Lates niloticus</i>) and snakeheads (<i>Channa</i> spp.)	HIGH	
250.	03054900	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, dried, salted or in brine; smoked fish, whether or not cooked before or during the smoking process;	Other	HIGH	
251.	03055100	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, dried, salted or in brine; smoked fish, whether or not cooked before or during the smoking process;	<i>Dried fish, other than edible fish offal, whether or not salted but not smoked:</i> Cod (<i>Gadus morhua</i> , <i>Gadus ogac</i> , <i>Gadus macrocephalus</i>)	HIGH	
252.	03055200	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, dried, salted or in brine; smoked fish, whether or not cooked before or	Tilapias (<i>Oreochromis</i> spp.), catfish (<i>Pangasius</i> spp., <i>Silurus</i> spp., <i>Clarias</i> spp., <i>Ictalurus</i> spp.), carp (<i>Cyprinus</i> spp., <i>Carassius</i> spp., <i>Ctenopharyngodon idellus</i> , <i>Hypophthalmichthys</i> spp., <i>Cirrhinus</i> spp., <i>Mylopharyngodon piceus</i> , <i>Catla catla</i> , <i>Labeo</i> spp., <i>Osteochilus hasselti</i> , <i>Leptobarbus hoeveni</i> , <i>Megalobrama</i> spp.), eels (<i>Anguilla</i> spp.), Nile perch (<i>Lates niloticus</i>) and snakeheads (<i>Channa</i> spp.)	HIGH	

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			during the smoking process;			
253.	03055300	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, dried, salted or in brine; smoked fish, whether or not cooked before or during the smoking process;	Fish of the families Bregmacerotidae, Euclichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae, other than cod (Gadus morhua, Gadus ogac, Gadus macrocephalus)	HIGH	
254.	03055400	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, dried, salted or in brine; smoked fish, whether or not cooked before or during the smoking process;	Herrings (Clupea harengus, Clupea pallasii), anchovies (Engraulis spp.), sardines (Sardina pilchardus, Sardinops spp.), sardinella (Sardinella spp.), brisling or sprats (Sprattus sprattus), mackerel (Scomber scombrus, Scomber australasicus, Scomber japonicus), Indian mackerels (Rastrelliger spp.), seerfishes (Scomberomorus spp.), jack and horse mackerel (Trachurus spp.), jacks, crevalles (Caranx spp.), cobia (Rachycentron canadum), silver pomfrets (Pampus spp.), Pacific saury (Cololabis saira), scads (Decapterus spp.), capelin (Mallotus villosus), Sword fish (Xiphias gladius), Kawakawa (Euthynnus affinis), bonitos (Sarda spp.), marlins, sailfishes, spearfish (Istiophoridae)	HIGH	
255.	03055910	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, dried, salted or in brine; smoked fish, whether or not cooked before or during the smoking process;	<i>Other</i> : Mumbai duck	HIGH	
256.	03055920	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, dried, salted or in brine; smoked fish, whether or not cooked before or during the smoking process;	Seer without head	HIGH	
257.	03055930	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, dried, salted or in brine; smoked fish, whether or not cooked before or during the smoking process;	Sprats	HIGH	
258.	03055990	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, dried, salted or in brine; smoked fish, whether or not cooked before or during the smoking process;	Other	HIGH	

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259.	03056100	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, dried, salted or in brine; smoked fish, whether or not cooked before or during the smoking process;	<i>Fish, salted but not dried or smoked and fish in brine, other than edible fish offal:</i> Herrings (<i>Clupea harengus</i> , <i>Clupea pallasii</i>)	HIGH	
260.	03056200	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, dried, salted or in brine; smoked fish, whether or not cooked before or during the smoking process;	Cod (<i>Gadus morhua</i> , <i>Gadus ogac</i> , <i>Gadus macrocephalus</i>)	HIGH	
261.	03056300	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, dried, salted or in brine; smoked fish, whether or not cooked before or during the smoking process;	Anchovies (<i>Engraulis</i> spp.)	HIGH	
262.	03056400	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, dried, salted or in brine; smoked fish, whether or not cooked before or during the smoking process;	Tilapias (<i>Oreochromis</i> spp.), catfish (<i>Pangasius</i> spp., <i>Silurus</i> spp., <i>Clarias</i> spp., <i>Ictalurus</i> spp.), carp (<i>Cyprinus</i> spp., <i>Carassius</i> spp, <i>Ctenopharyngodon idellus</i> , <i>Hypophthalmichthys</i> spp., <i>Cirrhinus</i> spp., <i>Mylopharyngodon piceus</i>), eels (<i>Anguilla</i> spp.), Nile perch (<i>Lates niloticus</i>) and snakeheads (<i>Channa</i> spp.)	HIGH	
263.	03056910	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, dried, salted or in brine; smoked fish, whether or not cooked before or during the smoking process;	<i>Other:</i> Mumbai duck	HIGH	
264.	03056920	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, dried, salted or in brine; smoked fish, whether or not cooked before or during the smoking process;	Seer without head	HIGH	
265.	03056930	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, dried, salted or in brine; smoked fish, whether or not cooked before or	Sprats	HIGH	

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			during the smoking process;			
266.	03056990	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, dried, salted or in brine; smoked fish, whether or not cooked before or during the smoking process;	Other	HIGH	
267.	03057200	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, dried, salted or in brine; smoked fish, whether or not cooked before or during the smoking process;	Fish heads, tails and maws	HIGH	
268.	03057900	Fish and crustaceans, molluscs and other aquatic invertebrates	Fish, dried, salted or in brine; smoked fish, whether or not cooked before or during the smoking process;	Other	HIGH	
269.	03061100	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine	<i>Frozen</i> :Rock lobster and other sea craw fish (Palinurus spp., Panulirus spp., Jasus spp.)	HIGH	
270.	03061210	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled,	<i>Lobsters (Homarus spp.):</i> Whole, cooked	HIGH	

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			Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine			
271.	03061290	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine	Other	HIGH	
272.	03061400	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not	Crabs	HIGH	

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			Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine			
273.	03061500	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine	Norway lobsters (<i>Nephrops norvegicus</i>)	HIGH	
274.	03061610	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By	<i>Cold-water shrimps and prawns (Pandalus spp., Crangon crangon): Accelerated Freeze Dried (AFD)</i>	HIGH	

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			Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine			
275.	03061690	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine	Other	HIGH	
276.	03061711	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine	<i>Other shrimps and prawns: --- Scampi (Macrobrachium spp.): Accelerated Freeze Dried (AFD)</i>	HIGH	

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277.	03061719	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine	Others	HIGH	
278.	03061720	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine	Vannamei shrimp (<i>Litopenaeus vannamei</i>)	HIGH	
279.	03061730	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked	Indian white shrimp (<i>Fenneropenaeus indicus</i>)	HIGH	

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			Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine			
280.	03061740	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine	Black tiger shrimp (<i>Penaeus monodon</i>)	HIGH	
281.	03061750	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking	Flower shrimp (<i>Penaeus semisulcatus</i>)	HIGH	

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			Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine			
282.	03061790	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine	Other	HIGH	
283.	03061900	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not	Other	HIGH	

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			Chilled, Frozen, Dried, Salted Or In Brine			
284.	03062100	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine	<i>Not frozen:</i> Rock lobster and other sea craw fish (Palinurus spp., Panulirus spp., Jasus spp.)	HIGH	
285.	03062200	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine	Lobsters (Homarus spp.)	HIGH	

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286.	03062400	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine	Crabs		HIGH	
287.	03062500	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine	Norway lobsters (<i>Nephrops norvegicus</i>)		HIGH	
288.	03062600	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked	Cold-water shrimps and prawns (<i>Pandalus</i> spp., <i>Crangon crangon</i>)		HIGH	

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			Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine			
289.	03062710	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine	<i>Other shrimps and prawns</i> : Powdered	HIGH	
290.	03062900	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking	Other, including flours, meals and pellets, of crustaceans, fit for human consumption	HIGH	

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			Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine			
291.	03063100	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine	Rock lobster and other sea crawfish (Palinurus spp., Jasus spp.)	HIGH	
292.	03063200	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not	Lobsters (Homarus spp.)	HIGH	

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			Chilled, Frozen, Dried, Salted Or In Brine			
293.	03063300	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine	Crabs	HIGH	
294.	03063400	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine	Norway lobsters (<i>Nephrops norvegicus</i>)	HIGH	

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295.	03063500	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine	Cold water shrimps and prawns (<i>Pandalus</i> spp., <i>Crangon crangon</i>)	HIGH	
296.	03063610	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine	Scampi (<i>Macrobrachium</i> spp.)	HIGH	
297.	03063620	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked	Vannamei shrimp (<i>Litopenaeus vannamei</i>)	HIGH	

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			Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine			
298.	03063630	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine	Indian white shrimp (<i>Fenneropenaeus indicus</i>)	HIGH	
299.	03063640	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking	Black tiger shrimp (<i>Penaeus monodon</i>)	HIGH	

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			Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine			
300.	03063650	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine	Flower Shrimp(Penaeus semisulcatus)	HIGH	
301.	03063660	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not	Artemia	HIGH	

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			Chilled, Frozen, Dried, Salted Or In Brine			
302.	03063690	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine	Other	HIGH	
303.	03063900	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine	Other	HIGH	

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304.	03069100	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine	<i>Other:</i> Rock lobster and other sea crawfish (Palinurus spp., Jasus spp.)	HIGH	
305.	03069200	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine	Lobsters (Homarus spp.)	HIGH	
306.	03069300	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked	Crabs	HIGH	

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			Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine			
307.	03069400	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine	Norway lobsters (<i>Nephrops norvegicus</i>)	HIGH	
308.	03069500	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking	Shrimps and prawns	HIGH	

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			Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine			
309.	03069900	Fish and crustaceans, molluscs and other aquatic invertebrates	Crustaceans, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Crustaceans, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process; Crustaceans, In Shell, Cooked By Steaming Or By Boiling In Water, Whether Or Not Chilled, Frozen, Dried, Salted Or In Brine	Other	HIGH	
310.	03071100	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	<i>Oysters:</i> Live, fresh or chilled	HIGH	
311.	03071200	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted	Frozen	HIGH	

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			Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process			
312.	03071900	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	Scallops and other mollusks of the family <i>Pectinidae</i>	HIGH	
313.	03072100	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	Live, fresh or chilled	HIGH	If end use is claimed to be food
314.	03072200	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	Frozen	HIGH	

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315.	03072900	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	Other	HIGH	
316.	03073100	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	Mussels (Mytilus spp., Perna spp.) : Live, fresh or chilled	HIGH	If end use is claimed to be food
317.	03073200	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	Frozen	HIGH	
318.	03073910	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not	<i>Other:</i> Clams, clam meat (bivalves-Victorita, spp., Mertrix spp. and Katalysia spp.)	HIGH	

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			Cooked Before Or During The Smoking Process			
319.	03073990	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	Other	HIGH	
320.	03074110	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	<i>Cuttle fish (Sepia officinalis, Rossia macrosoma, Septiolo spp.) and squid (Ommastrephes spp., Loligo spp., Nototodarus spp., Sepioteuthis spp.): Live, fresh and chilled : Cuttle fish</i>	HIGH	
321.	03074120	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	Squid	HIGH	
322.	03074210	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked	Cuttle fish	HIGH	

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			Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process			
323.	03074220	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	Squid	HIGH	
324.	03074310	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	<i>Frozen:</i> Cuttle fish	HIGH	
325.	03074320	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	Whole squids	HIGH	

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326.	03074330	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	Squid tubes	HIGH	
327.	03074910	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	<i>Other</i> : Squid tubes, frozen	HIGH	
328.	03074920	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	Whole squids, frozen	HIGH	
329.	03074930	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not	Dried squids	HIGH	

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			Cooked Before Or During The Smoking Process			
330.	03074940	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	Dried squid	HIGH	
331.	03074990	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	Other	HIGH	
332.	03075100	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	Octopus (Octopus spp.) : Live, fresh or chilled	HIGH	
333.	03075200	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked	Frozen	HIGH	

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			Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process			
334.	03075900	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	Other	HIGH	
335.	03076000	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	Snails, other than sea snails	HIGH	
336.	03077100	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	<i>Clams, cockles and ark shells (families Arcidae, Arctidae, Cardiidae, Donacidae, Hiatellidae, Mactridae, Mesodesmatidae, Myidae, Semelidae, Solecurtidae, Solenidae, Tridacnidae and Veneridae):</i> Live, fresh or chilled	HIGH	

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337.	03077200	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	Frozen	HIGH	
338.	03077900	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	Other	HIGH	
339.	03078100	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	<i>Abalone (Haliotis spp.)</i> : Live, fresh or chilled	HIGH	
340.	03078200	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not	Live, fresh or chilled stromboid conchs (<i>Strombus</i> spp.)	HIGH	

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			Cooked Before Or During The Smoking Process			
341.	03078300	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	Frozen abalone (<i>Haliotis</i> spp.)	HIGH	
342.	03078400	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	Frozen stromboid conchs (<i>Strombus</i> spp.)	HIGH	
343.	03078700	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	Other abalone (<i>Haliotis</i> spp.)	HIGH	
344.	03078800	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked	Other	HIGH	

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			Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process			
345.	03078900	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	Other	HIGH	
346.	03079100	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	<i>Other, including flours, meals and pellets, fit for human consumption :</i> Live, fresh or chilled	HIGH	If end use is claimed to be food
347.	03079200	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	Frozen	HIGH	

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348.	03079900	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	Other	HIGH	
349.	03079910	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	Sea shell flesh	HIGH	
350.	03079920	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not Cooked Before Or During The Smoking Process	Jelly fish (rhopelsina spp.), dried salted or froze	HIGH	
351.	03079990	Fish and crustaceans, molluscs and other aquatic invertebrates	Molluscs, Whether In Shell Or Not, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Molluscs, Whether In Shell Or Not, Whether Or Not	Other	HIGH	

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			Cooked Before Or During The Smoking Process			
352.	03081100	Fish and crustaceans, molluscs and other aquatic invertebrates	Aquatic Invertebrates Other Than Crustaceans And Molluscs, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Aquatic Invertebrates Other Than Crustaceans And Molluscs, Whether Or Not Cooked Before Or During The Smoking Process	<i>Sea cucumbers (Stichopus japonicus, Holothurioidea) : Live, fresh or chilled</i>	HIGH	
353.	03081200	Fish and crustaceans, molluscs and other aquatic invertebrates	Aquatic Invertebrates Other Than Crustaceans And Molluscs, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Aquatic Invertebrates Other Than Crustaceans And Molluscs, Whether Or Not Cooked Before Or During The Smoking Process	Frozen	HIGH	
354.	03081900	Fish and crustaceans, molluscs and other aquatic invertebrates	Aquatic Invertebrates Other Than Crustaceans And Molluscs, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Aquatic Invertebrates Other Than Crustaceans And Molluscs, Whether Or	Other	HIGH	

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			Not Cooked Before Or During The Smoking Process,			
355.	03082100	Fish and crustaceans, molluscs and other aquatic invertebrates	Aquatic Invertebrates Other Than Crustaceans And Molluscs, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Aquatic Invertebrates Other Than Crustaceans And Molluscs, Whether Or Not Cooked Before Or During The Smoking Process,	<i>Sea urchins (Strongylocentrotus spp., Paracentrotus lividus, Loxechinus albus, Echichinus esculentus)</i> : Live, fresh or chilled	HIGH	
356.	03082200	Fish and crustaceans, molluscs and other aquatic invertebrates	Aquatic Invertebrates Other Than Crustaceans And Molluscs, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Aquatic Invertebrates Other Than Crustaceans And Molluscs, Whether Or Not Cooked Before Or During The Smoking Process	Clementines	HIGH	
357.	03082900	Fish and crustaceans, molluscs and other aquatic invertebrates	Aquatic Invertebrates Other Than Crustaceans And Molluscs, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Aquatic Invertebrates Other Than Crustaceans And Molluscs, Whether Or Not Cooked Before Or	Other	HIGH	

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			During The Smoking Process			
358.	03083010	Fish and crustaceans, molluscs and other aquatic invertebrates	Aquatic Invertebrates Other Than Crustaceans And Molluscs, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Aquatic Invertebrates Other Than Crustaceans And Molluscs, Whether Or Not Cooked Before Or During The Smoking Process,	<i>Jellyfish (Rhopilema spp.):</i> Live, fresh or chilled	HIGH	
359.	03083020	Fish and crustaceans, molluscs and other aquatic invertebrates	Aquatic Invertebrates Other Than Crustaceans And Molluscs, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Aquatic Invertebrates Other Than Crustaceans And Molluscs, Whether Or Not Cooked Before Or During The Smoking Process	Dried, salted or frozen	HIGH	
360.	03089000	Fish and crustaceans, molluscs and other aquatic invertebrates	Aquatic Invertebrates Other Than Crustaceans And Molluscs, Live, Fresh, Chilled, Frozen, Dried, Salted Or In Brine; Smoked Aquatic Invertebrates Other Than Crustaceans And Molluscs, Whether Or Not Cooked	Other	HIGH	

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			Before Or During The Smoking Process			
361.	03091010	Fish and crustaceans	Flours, Meals And Pellets Of Fish, Crustaceans, Molluscs And Other Aquatic Invertebrates, Fit For Human Consumption	Fresh or chilled	High	
362.	03091020	Fish and crustaceans	Flours, Meals And Pellets Of Fish, Crustaceans, Molluscs And Other Aquatic Invertebrates, Fit For Human Consumption	Frozen	High	
363.	03091030	Fish and crustaceans	Flours, Meals And Pellets Of Fish, Crustaceans, Molluscs And Other Aquatic Invertebrates, Fit For Human Consumption	Salted, in brine, dried or smoked -	High	
364.	0309 10 90	Fish and crustaceans	Flours, Meals And Pellets Of Fish, Crustaceans, Molluscs And Other Aquatic Invertebrates, Fit For Human Consumption	Other	High	
365.	0309 90 11	Fish and crustaceans	Flours, Meals And Pellets Of Fish, Crustaceans, Molluscs And Other Aquatic Invertebrates, Fit For Human Consumption	Vannamei shrimp (Litopenaeus vannamei)	High	
366.	0309 90 12	Fish and crustaceans	Flours, Meals And Pellets Of Fish, Crustaceans, Molluscs And Other	Indian white shrimp (Fenneropenaeus indicus)	High	

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			Aquatic Invertebrates, Fit For Human Consumption			
367.	0309 90 13	Fish and crustaceans	Flours, Meals And Pellets Of Fish, Crustaceans, Molluscs And Other Aquatic Invertebrates, Fit For Human Consumption	Black tiger shrimp (Penaeus monodon)	High	
368.	0309 90 14	Fish and crustaceans	Flours, Meals And Pellets Of Fish, Crustaceans, Molluscs And Other Aquatic Invertebrates, Fit For Human Consumption	Flower shrimp (Penaeus semisulcatus)	High	
369.	0309 90 19	Fish and crustaceans	Flours, Meals And Pellets Of Fish, Crustaceans, Molluscs And Other Aquatic Invertebrates, Fit For Human Consumption	Other	High	
370.	0309 90 21	Fish and crustaceans	Flours, Meals And Pellets Of Fish, Crustaceans, Molluscs And Other Aquatic Invertebrates, Fit For Human Consumption	Vannamei shrimp (Litopenaeus vannamei)	High	
371.	0309 90 22	Fish and crustaceans	Flours, Meals And Pellets Of Fish, Crustaceans, Molluscs And Other Aquatic Invertebrates, Fit For Human Consumption	Indian white shrimp (Fenneropenaeus indicus)	High	
372.	0309 90 23	Fish and crustaceans	Flours, Meals And Pellets Of Fish, Crustaceans,	Black tiger shrimp (Penaeus monodon)	High	

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			Molluscs And Other Aquatic Invertebrates, Fit For Human Consumption			
373.	0309 90 24	Fish and crustaceans	Flours, Meals And Pellets Of Fish, Crustaceans, Molluscs And Other Aquatic Invertebrates, Fit For Human Consumption	Flower shrimp (Penaeus semisulcatus)	High	
374.	0309 90 29	Fish and crustaceans	Flours, Meals And Pellets Of Fish, Crustaceans, Molluscs And Other Aquatic Invertebrates, Fit For Human Consumption	Other	High	
375.	0309 90 31	Fish and crustaceans	Flours, Meals And Pellets Of Fish, Crustaceans, Molluscs And Other Aquatic Invertebrates, Fit For Human Consumption	Vannamei shrimp (Litopenaeus vannamei)	High	
376.	0309 90 32	Fish and crustaceans	Flours, Meals And Pellets Of Fish, Crustaceans, Molluscs And Other Aquatic Invertebrates, Fit For Human Consumption	Indian white shrimp (Fenneropenaeus indicus)	High	
377.	0309 90 33	Fish and crustaceans	Flours, Meals And Pellets Of Fish, Crustaceans, Molluscs And Other Aquatic Invertebrates, Fit For Human Consumption	Black tiger shrimp (Penaeus monodon)	High	
378.	0309 90 34	Fish and crustaceans	Flours, Meals And Pellets Of Fish,	Flower shrimp (Penaeus semisulcatus)	High	

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			Crustaceans, Molluscs And Other Aquatic Invertebrates, Fit For Human Consumption			
379.	0309 90 39	Fish and crustaceans	Flours, Meals And Pellets Of Fish, Crustaceans, Molluscs And Other Aquatic Invertebrates, Fit For Human Consumption	Other	High	
380.	0309 90 40	Fish and crustaceans	Flours, Meals And Pellets Of Fish, Crustaceans, Molluscs And Other Aquatic Invertebrates, Fit For Human Consumption	Of crustaceans, other	High	
381.	0309 90 50	Fish and crustaceans	Flours, Meals And Pellets Of Fish, Crustaceans, Molluscs And Other Aquatic Invertebrates, Fit For Human Consumption	Of molluscs, fresh or chilled	High	
382.	0309 90 60	Fish and crustaceans	Flours, Meals And Pellets Of Fish, Crustaceans, Molluscs And Other Aquatic Invertebrates, Fit For Human Consumption	Of molluscs, frozen	High	
383.	0309 90 70	Fish and crustaceans	Flours, Meals And Pellets Of Fish, Crustaceans, Molluscs And Other Aquatic Invertebrates, Fit For Human Consumption	Of molluscs, salted, in brine, dried or smoked	High	

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384.	0309 90 80	Fish and crustaceans	Flours, Meals And Pellets Of Fish, Crustaceans, Molluscs And Other Aquatic Invertebrates, Fit For Human Consumption	Of molluscs, other	High	
385.	0309 90 90	Fish and crustaceans	Flours, Meals And Pellets Of Fish, Crustaceans, Molluscs And Other Aquatic Invertebrates, Fit For Human Consumption	Other	High	
386.	04011000	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Milk and cream, not concentrate nor containing added sugar or other sweetening matter.	Of a fat content, by weight, not exceeding 1%	HIGH	
387.	04012000	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Milk and cream, not concentrate nor containing added sugar or other sweetening matter.	Of a fat content, by weight, exceeding 1% kg. 30% - but not exceeding 6%	HIGH	
388.	04014000	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Milk and cream, not concentrate nor containing added sugar or other sweetening matter.	Of a fat content, by weight, exceeding 6% but not exceeding 10%	HIGH	
389.	04015000	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Milk and cream, not concentrate nor containing added sugar or other sweetening matter.	Of a fat content, by weight, exceeding 10%	HIGH	
390.	04021010	Dairy produce; birds' eggs; natural	Milk and cream, concentrated or	<i>In powder, granules or other solid forms, of a fat content, by weight not exceeding 1.5% : Skimmed Milk</i>	HIGH	

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		honey; edible products of animal origin, not elsewhere specified or included.	containing added sugar or other sweetening matter.			
391.	04021020	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Milk and cream, concentrated or containing added sugar or other sweetening matter.	Milk food for babies	HIGH	
392.	04021090	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Milk and cream, concentrated or containing added sugar or other sweetening matter.	Other	HIGH	
393.	04022100	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Milk and cream, concentrated or containing added sugar or other sweetening matter.	<i>In powder, granules or other solid forms, of a fat content, by weight exceeding 1.5% : Not containing added sugar or other sweetening matter</i>	HIGH	
394.	04022910	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Milk and cream, concentrated or containing added sugar or other sweetening matter.	<i>Other : Whole milk</i>	HIGH	
395.	04022920	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Milk and cream, concentrated or containing added sugar or other sweetening matter.	Milk for babies	HIGH	

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396.	04022990	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Milk and cream, concentrated or containing added sugar or other sweetening matter.	Other		HIGH	
397.	04029110	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Milk and cream, concentrated or containing added sugar or other sweetening matter.	<i>Other : Not containing added sugar or other sweetening matter :</i> Condensed milk		HIGH	
398.	04029190	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Milk and cream, concentrated or containing added sugar or other sweetening matter.	Other		HIGH	
399.	04029910	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Milk and cream, concentrated or containing added sugar or other sweetening matter.	<i>Other :</i> Whole milk		HIGH	
400.	04029920	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Milk and cream, concentrated or containing added sugar or other sweetening matter.	Condensed milk		HIGH	
401.	04029990	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not	Milk and cream, concentrated or containing added sugar or other sweetening matter.	Other		HIGH	

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		elsewhere specified or included.				
402.	04031000	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Yogurt; Buttermilk, Curdled Milk And Cream, Kephir And Other Fermented Or Acidified Milk And Cream, Whether Or Not Concentrated Or Containing Added Sugar Or Other Sweetening Matter Or Flavoured Or Containing Added Fruit, Nuts Or Cocoa	Yogurt	HIGH	
403.	04032000	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Yogurt; Buttermilk, Curdled Milk And Cream, Kephir And Other Fermented Or Acidified Milk And Cream, Whether Or Not Concentrated Or Containing Added Sugar Or Other Sweetening Matter Or Flavoured Or Containing Added Fruit, Nuts Or Cocoa	Yogurt	HIGH	
404.	04039010	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Yogurt; Buttermilk, Curdled Milk And Cream, Kephir And Other Fermented Or Acidified Milk And Cream, Whether Or Not Concentrated Or Containing Added Sugar Or Other Sweetening Matter Or Flavoured Or Containing Added Fruit, Nuts Or Cocoa	Other : Butter milk	HIGH	

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405.	04039090	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Yogurt; Buttermilk, Curdled Milk And Cream, Kephir And Other Fermented Or Acidified Milk And Cream, Whether Or Not Concentrated Or Containing Added Sugar Or Other Sweetening Matter Or Flavoured Or Containing Added Fruit, Nuts Or Cocoa	Other	HIGH	
406.	04041010	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Whey, whether or not concentrated or containing added sugar or other sweetening matter; products consisting of natural milk constituents, whether or not containing added sugar or other sweetening matter, not elsewhere specified or included.	<i>Whey and modified whey, whether or not concentrated or containing added sugar or other sweetening matter :</i> Whey, concentrated, evaporated or condensed, liquid or semi-solid	HIGH	
407.	04041020	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Whey, whether or not concentrated or containing added sugar or other sweetening matter; products consisting of natural milk constituents, whether or not containing added sugar or other sweetening matter, not elsewhere specified or included.	Whey, dry, blocks and powdered	HIGH	
408.	04041090	Dairy produce; birds' eggs; natural	Whey, whether or not concentrated or	Other	HIGH	

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		honey; edible products of animal origin, not elsewhere specified or included.	containing added sugar or other sweetening matter; products consisting of natural milk constituents, whether or not containing added sugar or other sweetening matter, not elsewhere specified or included.			
409.	04049000	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Whey, whether or not concentrated or containing added sugar or other sweetening matter; products consisting of natural milk constituents, whether or not containing added sugar or other sweetening matter, not elsewhere specified or included.	Other	HIGH	
410.	04051000	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Butter and other fats and oils derived from milk; dairy spreads	Butter	HIGH	
411.	04052000	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Butter and other fats and oils derived from milk; dairy spreads	Dairy spreads	HIGH	
412.	04059010	Dairy produce; birds' eggs; natural honey; edible	Butter and other fats and oils derived from milk; dairy spreads	<i>Other</i> : Butter oil	HIGH	

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		products of animal origin, not elsewhere specified or included.				
413.	04059020	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Butter and other fats and oils derived from milk; dairy spreads	Ghee	HIGH	
414.	04059090	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Butter and other fats and oils derived from milk; dairy spreads	Other	HIGH	
415.	04061000	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Cheese and curd	Fresh (unripened or uncured) cheese, including whey cheese and curd	HIGH	
416.	04062000	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Cheese and curd	Grated or powdered cheese, of all kinds	HIGH	
417.	04063000	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Cheese and curd	Processed cheese not grated or powdered	HIGH	
418.	04064000	Dairy produce; birds' eggs; natural	Cheese and curd	Blue-veined cheese and other cheese containing veins produced by <i>Penicillium roqueforti</i>	HIGH	

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		honey; edible products of animal origin, not elsewhere specified or included.				
419.	04069000	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Cheese and curd	Other cheese	HIGH	
420.	04071100	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Bird's eggs, in shell, fresh, preserved or cooked	<i>Fertilised eggs for incubation:</i> Of fowls of the species <i>Gallus domesticus</i>	HIGH	If end use is claimed to be food
421.	04071910	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Bird's eggs, in shell, fresh, preserved or cooked	<i>Other:</i> Of ducks	HIGH	If end use is claimed to be food
422.	04071990	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Bird's eggs, in shell, fresh, preserved or cooked	Other	HIGH	If end use is claimed to be food
423.	04072100	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Bird's eggs, in shell, fresh, preserved or cooked	<i>Other fresh eggs:</i> Of fowls of the species <i>Gallus domesticus</i>	HIGH	

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424.	04072900	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Bird's eggs, in shell, fresh, preserved or cooked	Other	HIGH	
425.	04079000	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Bird's eggs, in shell, fresh, preserved or cooked	Other	HIGH	
426.	04081100	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Bird's eggs not in shell, and egg yolks , fresh, dried cooked by steaming or by boiling in water, moulded, frozen or otherwise preserved, whether or not containing added sugar or other sweetening matter.	<i>Egg yolks : Dried</i>	HIGH	
427.	04081900	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included.	Bird's eggs not in shell, and egg yolks , fresh, dried cooked by steaming or by boiling in water, moulded, frozen or otherwise preserved, whether or not containing added sugar or other sweetening matter.	Other	HIGH	
428.	04089100	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not	Bird's eggs not in shell, and egg yolks , fresh, dried cooked by steaming or by boiling in water,	Other: Dried	HIGH	

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		elsewhere specified or included.	moulded, frozen or otherwise preserved, whether or not containing added sugar or other sweetening matter.			
429.	04089900	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not else where specified or included.	Bird's eggs not in shell, and egg yolks , fresh, dried cooked by steaming or by boiling in water, moulded, frozen or otherwise preserved, whether or not containing added sugar or other sweetening matter.	Other	HIGH	
430.	04090000	Dairy produce; birds' eggs; natural honey; edible products of animal origin, not elsewhere specified or included	NATURAL HONEY	NATURAL HONEY	LOW	
431.	04101010	Insects	Insects And Other Edible Products Of Animal Origin	Fresh, chilled or frozen	HIGH	
432.	04101020	Insects	Insects And Other Edible Products Of Animal Origin	Salted, in brine, dried or smoked	HIGH	
433.	04101090	Insects	Insects And Other Edible Products Of Animal Origin	Other	HIGH	
434.	04109010	others	Insects And Other Edible Products Of Animal Origin	Of wild animals	HIGH	
435.	04109020	Others	Insects And Other Edible Products Of Animal Origin	Turtle eggs and Salanganes' nests ("birds' nests")	HIGH	

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436.	04109090	Others	Insects And Other Edible Products Of Animal Origin	Other	HIGH	
437.	07011000	Edible vegetables and certain roots and tubers	POTATOES, FRESH OR CHILLED	Classification of seed	LOW	
438.	07019000	Edible vegetables and certain roots and tubers	POTATOES, FRESH OR CHILLED	Classification of other	LOW	
439.	07031010	Edible vegetables and certain roots and tubers	Onions, shallots, garlic, leeks and other alliaceous vegetables, fresh or chilled.	Rose Onion	LOW	
440.	07031019	Edible vegetables and certain roots and tubers	Onions, shallots, garlic, leeks and other alliaceous vegetables, fresh or chilled.	Onion	LOW	
441.	07031020	Edible vegetables and certain roots and tubers	Onions, shallots, garlic, leeks and other alliaceous vegetables, fresh or chilled.	Shallots	LOW	
442.	07032000	Edible vegetables and certain roots and tubers	Onions, shallots, garlic, leeks and other alliaceous vegetables, fresh or chilled.	Garlic	LOW	
443.	07039000	Edible vegetables and certain roots and tubers	Onions, shallots, garlic, leeks and other alliaceous vegetables, fresh or chilled.	Leeks and other alliaceous vegetables	LOW	
444.	07041000	Edible vegetables and certain roots and tubers	Cabbages, cauliflowers, kohlrabi, kale and similar edible brassicas, fresh or chilled	Cauliflowers and broccoli	LOW	

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445.	07042000	Edible vegetables and certain roots and tubers	Cabbages, cauliflowers, kohlrabi, kale and similar edible brassicas, fresh or chilled	Brussels sprouts	LOW	
446.	07049000	Edible vegetables and certain roots and tubers	Cabbages, cauliflowers, kohlrabi, kale and similar edible brassicas, fresh or chilled	Other	LOW	
447.	07051100	Edible vegetables and certain roots and tubers	Lettuce(Lactucasativa) and chicory(cichorium spp.), fresh or chilled	<i>Lettuce:</i> Cabbage lettuce (head lettuce)	LOW	
448.	07051900	Edible vegetables and certain roots and tubers	Lettuce(Lactucasativa) and chicory(cichorium spp.), fresh or chilled	Other	LOW	
449.	07052100	Edible vegetables and certain roots and tubers	Lettuce(Lactucasativa) and chicory(cichorium spp.), fresh or chilled	<i>Chicory :</i> Witloof chicory (Cichorium intybus var foliosum)	LOW	
450.	07052900	Edible vegetables and certain roots and tubers	Lettuce(Lactucasativa) and chicory(cichorium spp.), fresh or chilled	Other	LOW	
451.	07061000	Edible vegetables and certain roots and tubers	Carrots, turnips, salad beetroot, salsify, celeriac, radishes and similar edible roots, fresh or chilled	Carrots and turnips	LOW	
452.	07069010	Edible vegetables and certain roots and tubers	Carrots, turnips, salad beetroot, salsify, celeriac, radishes and similar edible roots, fresh or chilled	<i>Other :</i> Horse radish	LOW	

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453.	07069020	Edible vegetables and certain roots and tubers	Carrots, turnips, salad beetroot, salsify, celeriac, radishes and similar edible roots, fresh or chilled	Other Radish	LOW	
454.	07069030	Edible vegetables and certain roots and tubers	Carrots, turnips, salad beetroot, salsify, celeriac, radishes and similar edible roots, fresh or chilled	Salad beetroot	LOW	
455.	07069090	Edible vegetables and certain roots and tubers	Carrots, turnips, salad beetroot, salsify, celeriac, radishes and similar edible roots, fresh or chilled	Other	LOW	
456.	07081000	Edible vegetables and certain roots and tubers	Leguminous vegetables, shelled or unshelled, fresh or chilled	Peas (Pisum sativum)	LOW	
457.	07082000	Edible vegetables and certain roots and tubers	Leguminous vegetables, shelled or unshelled, fresh or chilled	Beans (Vigna spp., Phaseolus spp.)	LOW	
458.	07089000	Edible vegetables and certain roots and tubers	Leguminous vegetables, shelled or unshelled, fresh or chilled	Other leguminous vegetables	LOW	
459.	07092000	Edible vegetables and certain roots and tubers	Other vegetables fresh or chilled	Asparagus	LOW	
460.	07093000	Edible vegetables and certain roots and tubers	Other vegetables fresh or chilled	Aubergines (egg-plants)	LOW	
461.	07094000	Edible vegetables and certain roots and tubers	Other vegetables fresh or chilled	Celery other than celeriac	LOW	

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462.	07095100	Edible vegetables and certain roots and tubers	Other vegetables fresh or chilled	<i>Mushrooms and truffles:</i> Mushrooms of the genus agaricus	LOW	
463.	07095200	Edible vegetables and certain roots and tubers	Other vegetables fresh or chilled	Mushrooms of the genus Boletus	LOW	
464.	07095300	Edible vegetables and certain roots and tubers	Other vegetables fresh or chilled	Mushrooms of the genus Cantharellus	LOW	
465.	07095400	Edible vegetables and certain roots and tubers	Other vegetables fresh or chilled	Shiitake (Lentinus edodes)	LOW	
466.	07095500	Edible vegetables and certain roots and tubers	Other vegetables fresh or chilled	Matsutake (Tricholoma matsutake, Tricholoma magnivelare, Tricholoma anatolicum, Tricholoma dulciolens, Tricholoma caligatum)	LOW	
467.	07095600	Edible vegetables and certain roots and tubers	Other vegetables fresh or chilled	Truffles (Tuber spp.)	LOW	
468.	07095900	Edible vegetables and certain roots and tubers	Other vegetables fresh or chilled	Other	LOW	
469.	07096010	Edible vegetables and certain roots and tubers	Other vegetables fresh or chilled	<i>Fruits of the genus Capsicum or of the genus Pimenta :</i> Green chilly	LOW	
470.	07096090	Edible vegetables and certain roots and tubers	Other vegetables fresh or chilled	Other	LOW	
471.	07097000	Edible vegetables and certain roots and tubers	Other vegetables fresh or chilled	Spinach, New Zealand spinach and orache spinach (garden spinach)	LOW	
472.	07099100	Edible vegetables and certain roots and tubers	Other vegetables fresh or chilled	Globe artichokes	LOW	
473.	07099200	Edible vegetables and certain roots and tubers	Other vegetables fresh or chilled	Olives	LOW	
474.	07099310	Edible vegetables and certain roots and tubers	Other vegetables fresh or chilled	<i>Pumpkins, squash and gourds (Cucurbita spp.):</i> Pumpkins	LOW	

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475.	07099320	Edible vegetables and certain roots and tubers	Other vegetables fresh or chilled	<i>Pumpkins, squash and gourds (Cucurbita spp.):</i> Squash	LOW	
476.	07099330	Edible vegetables and certain roots and tubers	Other vegetables fresh or chilled	<i>Pumpkins, squash and gourds (Cucurbita spp.):</i> Bitter gourd	LOW	
477.	07099340	Edible vegetables and certain roots and tubers	Other vegetables fresh or chilled	<i>Pumpkins, squash and gourds (Cucurbita spp.):</i> Bottle gourd	LOW	
478.	07099350	Edible vegetables and certain roots and tubers	Other vegetables fresh or chilled	<i>Pumpkins, squash and gourds (Cucurbita spp.):</i> Snake gourd	LOW	
479.	07099360	Edible vegetables and certain roots and tubers	Other vegetables fresh or chilled	<i>Pumpkins, squash and gourds (Cucurbita spp.):</i> Coccinia (Kundru)	LOW	
480.	07099390	Edible vegetables and certain roots and tubers	Other vegetables fresh or chilled	<i>Pumpkins, squash and gourds (Cucurbita spp.):</i> Other	LOW	
481.	07099910	Edible vegetables and certain roots and tubers	Other vegetables fresh or chilled	Green Pepper	LOW	
482.	07099930	Edible vegetables and certain roots and tubers	Other vegetables fresh or chilled	Okra/lady finger (Bhindi)	LOW	
483.	07099990	Edible vegetables and certain roots and tubers	Other vegetables fresh or chilled	Other	LOW	
484.	07101000	Edible vegetables and certain roots and tubers	Vegetables(uncooked or cooked by steaming or boiling in water), frozen	Potatoes	LOW	
485.	07102100	Edible vegetables and certain roots and tubers	Vegetables(uncooked or cooked by steaming or boiling in water), frozen	<i>Leguminous vegetables, shelled or unshelled:</i> Peas (<i>Pisum sativum</i>)	LOW	
486.	07102200	Edible vegetables and certain roots and tubers	Vegetables(uncooked or cooked by steaming or boiling in water), frozen	Beans (<i>Vigna</i> spp., <i>Phaseolus</i> spp.)	LOW	

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487.	07102900	Edible vegetables and certain roots and tubers	Vegetables(uncooked or cooked by steaming or boiling in water), frozen	Other	LOW	
488.	07103000	Edible vegetables and certain roots and tubers	Vegetables(uncooked or cooked by steaming or boiling in water), frozen	Spinach, New Zealand spinach and orache spinach (garden spinach)	LOW	
489.	07104000	Edible vegetables and certain roots and tubers	Vegetables(uncooked or cooked by steaming or boiling in water), frozen	Sweet corn	LOW	
490.	07108010	Edible vegetables and certain roots and tubers	Vegetables(uncooked or cooked by steaming or boiling in water), frozen	<i>Other vegetables:</i> Terragon	LOW	
491.	07108090	Edible vegetables and certain roots and tubers	Vegetables(uncooked or cooked by steaming or boiling in water), frozen	Other	LOW	
492.	07109000	Edible vegetables and certain roots and tubers	Vegetables(uncooked or cooked by steaming or boiling in water), frozen	Mixtures of vegetables	LOW	
493.	07112000	Edible vegetables and certain roots and tubers	Vegetables provisionally preserved, but unsuitable in that state for immediate consumption.	Olives	LOW	
494.	07114000	Edible vegetables and certain roots and tubers	Vegetables provisionally preserved, but unsuitable in that state for immediate consumption.	Cucumbers and gherkins	LOW	
495.	07115100	Edible vegetables and certain roots and tubers	Vegetables provisionally preserved, but unsuitable in that	<i>Mushrooms and truffles:</i> Mushrooms of the genus agaricus	LOW	

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			state for immediate consumption.			
496.	07115900	Edible vegetables and certain roots and tubers	Vegetables provisionally preserved, but unsuitable in that state for immediate consumption.	Other	LOW	
497.	07119010	Edible vegetables and certain roots and tubers	Vegetables provisionally preserved, but unsuitable in that state for immediate consumption.	<i>Other vegetables; mixtures of vegetables:</i> Green pepper in brine	LOW	
498.	07119020	Edible vegetables and certain roots and tubers	Vegetables provisionally preserved, but unsuitable in that state for immediate consumption.	Assorted canned vegetables	LOW	
499.	07119090	Edible vegetables and certain roots and tubers	Vegetables provisionally preserved, but unsuitable in that state for immediate consumption.	Other	LOW	
500.	07122000	Edible vegetables and certain roots and tubers	Dried vegetables, whole cut, sliced, broken or in powder, but not further prepared	Onions	LOW	
501.	07123100	Edible vegetables and certain roots and tubers	Dried vegetables, whole cut, sliced, broken or in powder, but not further prepared	<i>Mushrooms, wood ears (Auricularia spp.), jelly fungi (Tremella spp.) and truffles:</i> Mushrooms of the genus <i>lgaricus</i>	LOW	
502.	07123200	Edible vegetables and certain roots and tubers	Dried vegetables, whole cut, sliced, broken or in powder, but not further prepared	Wood ears (<i>Auricularia</i> spp.)	LOW	

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503.	07123300	Edible vegetables and certain roots and tubers	Dried vegetables, whole cut, sliced , broken or in powder, but not further prepared	Jelly fungi (Tremella spp.)	LOW	
504.	07123400	Edible vegetables and certain roots and tubers	Dried vegetables, whole cut, sliced , broken or in powder, but not further prepared	Shiitake (Lentinus edodes)	LOW	
505.	07123900	Edible vegetables and certain roots and tubers	Dried vegetables, whole cut, sliced , broken or in powder, but not further prepared	Other	LOW	
506.	07129010	Edible vegetables and certain roots and tubers	Dried vegetables, whole cut, sliced , broken or in powder, but not further prepared	<i>Other vegetables; mixtures of vegetables:</i> Asparagus	LOW	
507.	07129020	Edible vegetables and certain roots and tubers	Dried vegetables, whole cut, sliced , broken or in powder, but not further prepared	Dehydrated garlic powder	LOW	
508.	07129030	Edible vegetables and certain roots and tubers	Dried vegetables, whole cut, sliced , broken or in powder, but not further prepared	Dehydrated garlic flakes	LOW	
509.	07129040	Edible vegetables and certain roots and tubers	Dried vegetables, whole cut, sliced , broken or in powder, but not further prepared	Dried garlic	LOW	
510.	07129050	Edible vegetables and certain roots and tubers	Dried vegetables, whole cut, sliced , broken or in powder, but not further prepared	Marjoram, Oregano	LOW	

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511.	07129060	Edible vegetables and certain roots and tubers	Dried vegetables, whole cut, sliced, broken or in powder, but not further prepared	Potatoes	LOW	
512.	07129090	Edible vegetables and certain roots and tubers	Dried vegetables, whole cut, sliced, broken or in powder, but not further prepared	Other	LOW	
513.	07131010	Edible vegetables and certain roots and tubers	Dried leguminous vegetables, shelled, whether or not skinned or split	Yellow peas	LOW	
514.	07131020	Edible vegetables and certain roots and tubers	Dried leguminous vegetables, shelled, whether or not skinned or split	Green peas	LOW	
515.	07131090	Edible vegetables and certain roots and tubers	Dried leguminous vegetables, shelled, whether or not skinned or split	Other	LOW	
516.	07132000	Edible vegetables and certain roots and tubers	Dried leguminous vegetables, shelled, whether or not skinned or split	Chickpeas (garbanzos)	LOW	
517.	07132020	Edible vegetables and certain roots and tubers	Dried leguminous vegetables, shelled, whether or not skinned or split	Bengal gram	LOW	
518.	07132090	Edible vegetables and certain roots and tubers	Dried leguminous vegetables, shelled, whether or not skinned or split	Chick Peas	LOW	
519.	07133110	Edible vegetables and certain roots and tubers	Dried leguminous vegetables, shelled, whether or not skinned or split	Beans of the species <i>Vigna mungo</i> (L.) Hepper	LOW	

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520.	07133190	Edible vegetables and certain roots and tubers	Dried leguminous vegetables, shelled, whether or not skinned or split	Beans of the species <i>Vigna radiata</i> (L.) Wilczek	LOW	
521.	07133200	Edible vegetables and certain roots and tubers	Dried leguminous vegetables, shelled, whether or not skinned or split	Small red (Adzuki) beans (<i>Phaseolus</i> or <i>Vigna angularis</i>)	LOW	
522.	07133300	Edible vegetables and certain roots and tubers	Dried leguminous vegetables, shelled, whether or not skinned or split	Kidney beans, including white pea beans (<i>Phaseolus vulgaris</i>)	LOW	
523.	07133400	Edible vegetables and certain roots and tubers	Dried leguminous vegetables, shelled, whether or not skinned or split	Bambara beans (<i>Vigna subterranea</i> or <i>Voandzeia subterranea</i>)	LOW	
524.	07133500	Edible vegetables and certain roots and tubers	Dried leguminous vegetables, shelled, whether or not skinned or split	Cow peas (<i>Vigna unguiculata</i>)	LOW	
525.	07133910	Edible vegetables and certain roots and tubers	Dried leguminous vegetables, shelled, whether or not skinned or split	<i>Other</i> : Guar seeds	LOW	
526.	07133990	Edible vegetables and certain roots and tubers	Dried leguminous vegetables, shelled, whether or not skinned or split	Other	LOW	
527.	07134000	Edible vegetables and certain roots and tubers	Dried leguminous vegetables, shelled, whether or not skinned or split	Lentils	LOW	
528.	07135000	Edible vegetables and certain roots and tubers	Dried leguminous vegetables, shelled, whether or not skinned or split	Broad beans (<i>Vicia faba</i> var <i>major</i>) and horse beans (<i>Vicia faba</i> var <i>equina</i> , <i>Vicia faba</i> var <i>minor</i>)	LOW	
529.	07136000	Edible vegetables and certain roots and tubers	Dried leguminous vegetables, shelled, whether or not skinned or split	Pigeon peas (<i>Cajanus cajan</i>)	LOW	

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530.	07139010	Edible vegetables and certain roots and tubers	Dried leguminous vegetables, shelled, whether or not skinned or split	<i>Other</i> : Split	LOW	
531.	07139090	Edible vegetables and certain roots and tubers	Dried leguminous vegetables, shelled, whether or not skinned or split	Other	LOW	
532.	07141000	Edible vegetables and certain roots and tubers	Manioc, arrowroot, salep, jerusalem artichokes, sweet potatoes and similar roots and tubers with High starch or inulin content, fresh, chilled, frozen or dried, whether or not sliced or in form of pellets; sago pith	Manioc (cassava)	LOW	
533.	07142000	Edible vegetables and certain roots and tubers	Manioc, arrowroot, salep, jerusalem artichokes, sweet potatoes and similar roots and tubers with High starch or inulin content, fresh, chilled, frozen or dried, whether or not sliced or in form of pellets; sago pith	Sweet potatoes	LOW	
534.	07143000	Edible vegetables and certain roots and tubers	Manioc, arrowroot, salep, jerusalem artichokes, sweet potatoes and similar roots and tubers with High starch or inulin content, fresh, chilled, frozen or dried, whether or not sliced or in form of pellets; sago pith	Yams (<i>Dioscorea</i> spp.)	LOW	

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535.	07144000	Edible vegetables and certain roots and tubers	Manioc, arrowroot, salep, jerusalem artichokes, sweet potatoes and similar roots and tubers with High starch or inulin content, fresh, chilled, frozen or dried, whether or not sliced or in form of pellets; sago pith	Taro (<i>Colocasia</i> spp.)	LOW	
536.	07145000	Edible vegetables and certain roots and tubers	Manioc, arrowroot, salep, jerusalem artichokes, sweet potatoes and similar roots and tubers with High starch or inulin content, fresh, chilled, frozen or dried, whether or not sliced or in form of pellets; sago pith	Yautia (<i>Xanthosoma</i> spp.)	LOW	
537.	07149010	Edible vegetables and certain roots and tubers	Manioc, arrowroot, salep, jerusalem artichokes, sweet potatoes and similar roots and tubers with High starch or inulin content, fresh, chilled, frozen or dried, whether or not sliced or in form of pellets; sago pith	<i>Other:</i> Sago pith	LOW	
538.	07149090	Edible vegetables and certain roots and tubers	Manioc, arrowroot, salep, jerusalem artichokes, sweet potatoes and similar roots and tubers with High starch or inulin content, fresh, chilled, frozen or	Other	LOW	

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			dried, whether or not sliced or in form of pellets; sago pith			
539.	08011100	Edible fruit and nuts; peels of citrus fruits or melons	Coconuts, brazil nuts and cashew nuts, fresh or dried, whether or not shelled or peeled.	<i>Coconuts</i> : Desiccated	LOW	
540.	08011210	Edible fruit and nuts; peels of citrus fruits or melons	Coconuts, brazil nuts and cashew nuts, fresh or dried, whether or not shelled or peeled.	<i>In the inner shell (endocarp)</i> : Fresh	LOW	
541.	08011220	Edible fruit and nuts; peels of citrus fruits or melons	Coconuts, brazil nuts and cashew nuts, fresh or dried, whether or not shelled or peeled.	Dried	LOW	
542.	08011290	Edible fruit and nuts; peels of citrus fruits or melons	Coconuts, brazil nuts and cashew nuts, fresh or dried, whether or not shelled or peeled.	Other	LOW	
543.	08011910	Edible fruit and nuts; peels of citrus fruits or melons	Coconuts, brazil nuts and cashew nuts, fresh or dried, whether or not shelled or peeled.	<i>Other</i> : Fresh	LOW	
544.	08011920	Edible fruit and nuts; peels of citrus fruits or melons	Coconuts, brazil nuts and cashew nuts, fresh or dried, whether or not shelled or peeled.	Dried	LOW	
545.	08011990	Edible fruit and nuts; peels of citrus fruits or melons	Coconuts, brazil nuts and cashew nuts, fresh or dried, whether or not shelled or peeled.	Others	LOW	
546.	08012100	Edible fruit and nuts; peels of citrus fruits or melons	Coconuts, brazil nuts and cashew nuts, fresh or dried,	<i>Brazil nuts</i> : In shell	LOW	

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			whether or not shelled or peeled.			
547.	08012200	Edible fruit and nuts; peels of citrus fruits or melons	Coconuts, brazil nuts and cashew nuts, fresh or dried, whether or not shelled or peeled.	Shelled	LOW	
548.	08013100	Edible fruit and nuts; peels of citrus fruits or melons	Coconuts, brazil nuts and cashew nuts, fresh or dried, whether or not shelled or peeled.	<i>Cashew nuts</i> : In shell	LOW	
549.	08013210	Edible fruit and nuts; peels of citrus fruits or melons	Coconuts, brazil nuts and cashew nuts, fresh or dried, whether or not shelled or peeled.	<i>Shelled</i> : Cashew kernel, broken	LOW	
550.	08013220	Edible fruit and nuts; peels of citrus fruits or melons	Coconuts, brazil nuts and cashew nuts, fresh or dried, whether or not shelled or peeled.	Cashew kernel, whole	LOW	
551.	08013290	Edible fruit and nuts; peels of citrus fruits or melons	Coconuts, brazil nuts and cashew nuts, fresh or dried, whether or not shelled or peeled.	Other	LOW	
552.	08021100	Edible fruit and nuts; peels of citrus fruits or melons	Other nuts, fresh or dried, whether or not shelled or peeled.	<i>ALMONDS</i> : In shell	LOW	
553.	08021200	Edible fruit and nuts; peels of citrus fruits or melons	Other nuts, fresh or dried, whether or not shelled or peeled.	Shelled	LOW	
554.	08022100	Edible fruit and nuts; peels of citrus fruits or melons	Other nuts, fresh or dried, whether or not shelled or peeled.	<i>Hazelnuts or filberts (Corylus spp.)</i> : In shell	LOW	
555.	08022200	Edible fruit and nuts; peels of citrus fruits or melons	Other nuts, fresh or dried, whether or not shelled or peeled.	Shelled	LOW	

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556.	08023100	Edible fruit and nuts; peels of citrus fruits or melons	Other nuts, fresh or dried, whether or not shelled or peeled.	<i>Walnuts</i> : In shell	LOW	
557.	08023200	Edible fruit and nuts; peels of citrus fruits or melons	Other nuts, fresh or dried, whether or not shelled or peeled.	Shelled	LOW	
558.	08024100	Edible fruit and nuts; peels of citrus fruits or melons	Other nuts, fresh or dried, whether or not shelled or peeled.	<i>Chestnuts (Castanea spp.):</i> In shell	LOW	
559.	08024200	Edible fruit and nuts; peels of citrus fruits or melons	Other nuts, fresh or dried, whether or not shelled or peeled.	Shelled	LOW	
560.	08025100	Edible fruit and nuts; peels of citrus fruits or melons	Other nuts, fresh or dried, whether or not shelled or peeled.	Pistachios : In shell	LOW	
561.	08025200	Edible fruit and nuts; peels of citrus fruits or melons	Other nuts, fresh or dried, whether or not shelled or peeled.	Shelled	LOW	
562.	08026100	Edible fruit and nuts; peels of citrus fruits or melons	Other nuts, fresh or dried, whether or not shelled or peeled.	<i>Macadamia nuts</i> : In shell	LOW	
563.	08026200	Edible fruit and nuts; peels of citrus fruits or melons	Other nuts, fresh or dried, whether or not shelled or peeled.	Shelled	LOW	
564.	08027000	Edible fruit and nuts; peels of citrus fruits or melons	Other nuts, fresh or dried, whether or not shelled or peeled.	Kola nuts (Cola Spp.)	LOW	
565.	08028010	Edible fruit and nuts; peels of citrus fruits or melons	Other nuts, fresh or dried, whether or not shelled or peeled.	<i>Areca nuts</i> : Whole	LOW	
566.	08028020	Edible fruit and nuts; peels of citrus fruits or melons	Other nuts, fresh or dried, whether or not shelled or peeled.	Split	LOW	
567.	08028030	Edible fruit and nuts; peels of citrus fruits or melons	Other nuts, fresh or dried, whether or not shelled or peeled.	Ground	LOW	
568.	08028090	Edible fruit and nuts; peels of citrus fruits or melons	Other nuts, fresh or dried, whether or not shelled or peeled.	Other	LOW	

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569.	08029000	Edible fruit and nuts; peels of citrus fruits or melons	Other nuts, fresh or dried, whether or not shelled or peeled.	Other	LOW	
570.	08029100	Edible fruit and nuts; peels of citrus fruits or melons	Other nuts, fresh or dried, whether or not shelled or peeled.	Pine nuts, in shell	LOW	
571.	08029200	Edible fruit and nuts; peels of citrus fruits or melons	Other nuts, fresh or dried, whether or not shelled or peeled.	Pine nuts, shelled	LOW	
572.	08029900	Edible fruit and nuts; peels of citrus fruits or melons	Other nuts, fresh or dried, whether or not shelled or peeled.	Other	LOW	
573.	08031010	Edible fruit and nuts; peels of citrus fruits or melons	Bananas including plantains, fresh	Plantains: Curry Plantains	LOW	
574.	08031090	Edible fruit and nuts; peels of citrus fruits or melons	Bananas including plantains, fresh	Other	LOW	
575.	08039010	Edible fruit and nuts; peels of citrus fruits or melons	Bananas including plantains, fresh	<i>Other:</i> Bananas, Fresh	LOW	
576.	08039090	Edible fruit and nuts; peels of citrus fruits or melons	Bananas including plantains, fresh	Other	LOW	
577.	08041010	Edible fruit and nuts; peels of citrus fruits or melons	Dates, figs, pineapples, avocados, guavas, mangoes, and mangsteens, fresh or dried	<i>Dates :</i> Fresh (excluding wet dates)	LOW	
578.	08041020	Edible fruit and nuts; peels of citrus fruits or melons	Dates, figs, pineapples, avocados, guavas, mangoes, and mangsteens, fresh or dried	Soft (khayzur or wet dates)	LOW	
579.	08041030	Edible fruit and nuts; peels of citrus fruits or melons	Dates, figs, pineapples, avocados, guavas, mangoes, and	Hard (chhohara or kharek)	LOW	

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			mangsteens, fresh or dried			
580.	08041090	Edible fruit and nuts; peels of citrus fruits or melons	Dates, figs, pineapples, avocados, guavas, mangoes, and mangsteens, fresh or dried	Other	LOW	
581.	08042010	Edible fruit and nuts; peels of citrus fruits or melons	Dates, figs, pineapples, avocados, guavas, mangoes, and mangsteens, fresh or dried	<i>Figs</i> : Fresh	LOW	
582.	08042090	Edible fruit and nuts; peels of citrus fruits or melons	Dates, figs, pineapples, avocados, guavas, mangoes, and mangsteens, fresh or dried	Other	LOW	
583.	08043000	Edible fruit and nuts; peels of citrus fruits or melons	Dates, figs, pineapples, avocados, guavas, mangoes, and mangsteens, fresh or dried	Pineapples	LOW	
584.	08044000	Edible fruit and nuts; peels of citrus fruits or melons	Dates, figs, pineapples, avocados, guavas, mangoes, and mangsteens, fresh or dried	Avocados	LOW	
585.	08045010	Edible fruit and nuts; peels of citrus fruits or melons	Dates, figs, pineapples, avocados, guavas, mangoes, and mangsteens, fresh or dried	<i>Guavas, mangoes and mangosteens</i> : Guavas, fresh or dried	LOW	
586.	08045021	Edible fruit and nuts; peels of citrus fruits or melons	Dates, figs, pineapples, avocados, guavas,	<i>Mangoes, fresh</i> : Alphonso (Hapus)	LOW	

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			mangoes, and mangsteens, fresh or dried			
587.	08045022	Edible fruit and nuts; peels of citrus fruits or melons	Dates, figs, pineapples, avocados, guavas, mangoes, and mangsteens, fresh or dried	<i>Mangoes, fresh:</i> Banganapalli	LOW	
588.	08045023	Edible fruit and nuts; peels of citrus fruits or melons	Dates, figs, pineapples, avocados, guavas, mangoes, and mangsteens, fresh or dried	<i>Mangoes, fresh:</i> Chausa	LOW	
589.	08045024	Edible fruit and nuts; peels of citrus fruits or melons	Dates, figs, pineapples, avocados, guavas, mangoes, and mangsteens, fresh or dried	<i>Mangoes, fresh:</i> Dasheri	LOW	
590.	08045025	Edible fruit and nuts; peels of citrus fruits or melons	Dates, figs, pineapples, avocados, guavas, mangoes, and mangsteens, fresh or dried	<i>Mangoes, fresh:</i> Langda	LOW	
591.	08045026	Edible fruit and nuts; peels of citrus fruits or melons	Dates, figs, pineapples, avocados, guavas, mangoes, and mangsteens, fresh or dried	<i>Mangoes, fresh:</i> Kesar	LOW	
592.	08045027	Edible fruit and nuts; peels of citrus fruits or melons	Dates, figs, pineapples, avocados, guavas, mangoes, and mangsteens, fresh or dried	<i>Mangoes, fresh:</i> Totapuri	LOW	

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593.	08045028	Edible fruit and nuts; peels of citrus fruits or melons	Dates, figs, pineapples, avocados, guavas, mangoes, and mangsteens, fresh or dried	<i>Mangoes, fresh:</i> Mallika	LOW	
594.	08045029	Edible fruit and nuts; peels of citrus fruits or melons	Dates, figs, pineapples, avocados, guavas, mangoes, and mangsteens, fresh or dried	<i>Mangoes, fresh:</i> Other	LOW	
595.	08045030	Edible fruit and nuts; peels of citrus fruits or melons	Dates, figs, pineapples, avocados, guavas, mangoes, and mangsteens, fresh or dried	Mangoes, sliced dried	LOW	
596.	08045040	Edible fruit and nuts; peels of citrus fruits or melons	Dates, figs, pineapples, avocados, guavas, mangoes, and mangsteens, fresh or dried	Mango pulp	LOW	
597.	08045090	Edible fruit and nuts; peels of citrus fruits or melons	Dates, figs, pineapples, avocados, guavas, mangoes, and mangsteens, fresh or dried	Other	LOW	
598.	08051000	Edible fruit and nuts; peels of citrus fruits or melons	Citrus fruit, fresh or dried	Oranges	LOW	
599.	08052000	Edible fruit and nuts; peels of citrus fruits or melons	Citrus fruit, fresh or dried	Mandarins (including tangerines and satsumas); clementines, wilkings and similar citrus hybrids	LOW	
600.	08052100	Edible fruit and nuts; peels of citrus fruits or melons	Citrus fruit, fresh or dried	Mandarins (including tangerines and satsumas)	LOW	

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601.	08052200	Edible fruit and nuts; peels of citrus fruits or melons	Citrus fruit, fresh or dried	Clementines	LOW	
602.	08052900	Edible fruit and nuts; peels of citrus fruits or melons	Citrus fruit, fresh or dried	Other	LOW	
603.	08054000	Edible fruit and nuts; peels of citrus fruits or melons	Citrus fruit, fresh or dried	Grapefruit and pomelos	LOW	
604.	08055000	Edible fruit and nuts; peels of citrus fruits or melons	Citrus fruit, fresh or dried	Lemon (Citrus limon, Citrus limonum) and limes (Citrus aurantifolia, Citrus latifolia)	LOW	
605.	08059000	Edible fruit and nuts; peels of citrus fruits or melons	Citrus fruit, fresh or dried	Other	LOW	
606.	08061000	Edible fruit and nuts; peels of citrus fruits or melons	Grapes, fresh or dried	<i>GRAPES, FRESH OR DRIED:</i> Fresh	LOW	
607.	08062010	Edible fruit and nuts; peels of citrus fruits or melons	Grapes, fresh or dried	<i>Dried :</i> Raisins	LOW	
608.	08062090	Edible fruit and nuts; peels of citrus fruits or melons	Grapes, fresh or dried	Other	LOW	
609.	08071100	Edible fruit and nuts; peels of citrus fruits or melons	Papaws(papayas), fresh	<i>Melons (including watermelons) :</i> Water melons	LOW	
610.	08071910	Edible fruit and nuts; peels of citrus fruits or melons	Papaws(papayas), fresh	Other: Musk melons	LOW	
611.	08071990	Edible fruit and nuts; peels of citrus fruits or melons	Papaws(papayas), fresh	Other	LOW	
612.	08072000	Edible fruit and nuts; peels of citrus fruits or melons	Papaws(papayas), fresh	Papaws (papayas)	LOW	
613.	08081000	Edible fruit and nuts; peels of citrus fruits or melons	Apples, pears and quinces, fresh	Apples	LOW	

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614.	08083000	Edible fruit and nuts; peels of citrus fruits or melons	Apples, pears and quinces, fresh	Pears	LOW	
615.	08084000	Edible fruit and nuts; peels of citrus fruits or melons	Apples, pears and quinces, fresh	Quinces	LOW	
616.	08091000	Edible fruit and nuts; peels of citrus fruits or melons	Apricots, cherries, peaches(including nectarines), plums and soles, fresh	Apricots:	LOW	
617.	08092100	Edible fruit and nuts; peels of citrus fruits or melons	Apricots, cherries, peaches(including nectarines), plums and soles, fresh	<i>Cherries:</i> Sour cherries (Prunus cerasus)	LOW	
618.	08092900	Edible fruit and nuts; peels of citrus fruits or melons	Apricots, cherries, peaches(including nectarines), plums and soles, fresh	Other	LOW	
619.	08093000	Edible fruit and nuts; peels of citrus fruits or melons	Apricots, cherries, peaches(including nectarines), plums and soles, fresh	Peaches, including nectarine	LOW	
620.	08094000	Edible fruit and nuts; peels of citrus fruits or melons	Apricots, cherries, peaches(including nectarines), plums and soles, fresh	Plums and sloes	LOW	
621.	08101000	Edible fruit and nuts; peels of citrus fruits or melons	Other fruit, fresh	Strawberries	LOW	
622.	08102000	Edible fruit and nuts; peels of citrus fruits or melons	Other fruit, fresh	Raspberries, blackberries, mulberries and loganberries	LOW	
623.	08103000	Edible fruit and nuts; peels of citrus fruits or melons	Other fruit, fresh	Black, white or red currants and gooseberries	LOW	
624.	08104000	Edible fruit and nuts; peels of citrus fruits or melons	Other fruit, fresh	Cranberries, bilberries and other fruits of the genus Vaccinium	LOW	

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625.	08105000	Edible fruit and nuts; peels of citrus fruits or melons	Other fruit, fresh	Kiwi fruit	LOW	
626.	08106000	Edible fruit and nuts; peels of citrus fruits or melons	Other fruit, fresh	Durians	LOW	
627.	08107000	Edible fruit and nuts; peels of citrus fruits or melons	Other fruit, fresh	Persimmons	LOW	
628.	08109010	Edible fruit and nuts; peels of citrus fruits or melons	Other fruit, fresh	<i>Other</i> : Pomegranates	LOW	
629.	08109020	Edible fruit and nuts; peels of citrus fruits or melons	Other fruit, fresh	Tamarind, fresh	LOW	
630.	08109030	Edible fruit and nuts; peels of citrus fruits or melons	Other fruit, fresh	Sapota (chico)	LOW	
631.	08109040	Edible fruit and nuts; peels of citrus fruits or melons	Other fruit, fresh	Custard-apple (Ata)	LOW	
632.	08109050	Edible fruit and nuts; peels of citrus fruits or melons	Other fruit, fresh	Bore	LOW	
633.	08109060	Edible fruit and nuts; peels of citrus fruits or melons	Other fruit, fresh	Lichi	LOW	
634.	08109090	Edible fruit and nuts; peels of citrus fruits or melons	Other fruit, fresh	Other	LOW	
635.	08111010	Edible fruit and nuts; peels of citrus fruits or melons	Fruits and nuts, uncooked or cooked by steaming or boiling in water, frozen, whether or not containing added sugar or other sweetening matter	<i>Strawberries</i> : Containing added sugar	LOW	

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636.	08111020	Edible fruit and nuts; peels of citrus fruits or melons	Fruits and nuts, uncooked or cooked by steaming or boiling in water, frozen, whether or not containing added sugar or other sweetening matter	Not containing added sugar	LOW	
637.	08111090	Edible fruit and nuts; peels of citrus fruits or melons	Fruits and nuts, uncooked or cooked by steaming or boiling in water, frozen, whether or not containing added sugar or other sweetening matter	Other	LOW	
638.	08112010	Edible fruit and nuts; peels of citrus fruits or melons	Fruits and nuts, uncooked or cooked by steaming or boiling in water, frozen, whether or not containing added sugar or other sweetening matter	<i>Raspberries, blackberries, mulberries, loganberries, black, white or red currants and gooseberries :</i> Containing added sugar	LOW	
639.	08112020	Edible fruit and nuts; peels of citrus fruits or melons	Fruits and nuts, uncooked or cooked by steaming or boiling in water, frozen, whether or not containing added sugar or other sweetening matter	Not containing added sugar	LOW	
640.	08112090	Edible fruit and nuts; peels of citrus fruits or melons	Fruits and nuts, uncooked or cooked by steaming or boiling in water, frozen, whether or not containing added sugar or other sweetening matter	Other	LOW	

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641.	08119010	Edible fruit and nuts; peels of citrus fruits or melons	Fruits and nuts, uncooked or cooked by steaming or boiling in water, frozen, whether or not containing added sugar or other sweetening matter	<i>Other</i> : Containing added sugar	LOW	
642.	08119090	Edible fruit and nuts; peels of citrus fruits or melons	Fruits and nuts, uncooked or cooked by steaming or boiling in water, frozen, whether or not containing added sugar or other sweetening matter	Other	LOW	
643.	08121000	Edible fruit and nuts; peels of citrus fruits or melons	Fruit and nut provisionally preserved, but unsuitable in that state for immediate consumption	Cherries	LOW	
644.	08129010	Edible fruit and nuts; peels of citrus fruits or melons	Fruit and nut provisionally preserved, but unsuitable in that state for immediate consumption	<i>Other</i> : Mango slices in brine	LOW	
645.	08129090	Edible fruit and nuts; peels of citrus fruits or melons	Fruit and nut provisionally preserved, but unsuitable in that state for immediate consumption	Other	LOW	
646.	08131000	Edible fruit and nuts; peels of citrus fruits or melons	Fruit, dried or other than that of headings 801 to 806; mixtures of nuts or dried fruits of this chapter	Apricots	LOW	

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647.	08132000	Edible fruit and nuts; peels of citrus fruits or melons	Fruit, dried or other than that of headings 801 to 806; mixtures of nuts or dried fruits of this chapter	Prunes	LOW	
648.	08133000	Edible fruit and nuts; peels of citrus fruits or melons	Fruit, dried or other than that of headings 801 to 806; mixtures of nuts or dried fruits of this chapter	Apples	LOW	
649.	08134010	Edible fruit and nuts; peels of citrus fruits or melons	Fruit, dried or other than that of headings 801 to 806; mixtures of nuts or dried fruits of this chapter	<i>Other fruit:</i> Tamarind, dried	LOW	
650.	08134020	Edible fruit and nuts; peels of citrus fruits or melons	Fruit, dried or other than that of headings 801 to 806; mixtures of nuts or dried fruits of this chapter	Singoda whole (water nut)	LOW	
651.	08134090	Edible fruit and nuts; peels of citrus fruits or melons	Fruit, dried or other than that of headings 801 to 806; mixtures of nuts or dried fruits of this chapter	Other	LOW	
652.	08135010	Edible fruit and nuts; peels of citrus fruits or melons	Fruit, dried or other than that of headings 801 to 806; mixtures of nuts or dried fruits of this chapter	<i>Mixtures of nuts or dried fruits of this Chapter:</i> Mixtures of nuts	LOW	
653.	08135020	Edible fruit and nuts; peels of citrus fruits or melons	Fruit, dried or other than that of headings 801 to 806; mixtures of nuts or dried fruits of this chapter	Mixtures of dried fruits	LOW	
654.	08140000	Edible fruit and nuts; peel of citrus fruit or melons	Peel of citrus fruit or melons (including watermelons), fresh, frozen, dried or provisionally preserved in brine,	peel of citrus fruit or melons (including watermelons), fresh, frozen, dried or provisionally preserved in brine, in sulphur water or in other preservative solutions	LOW	

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			in sulphur water or in other preservative solutions			
655.	09011111	Coffee, Tea, mate and spices	Coffee whether or not roasted or decaffeinated; coffee husks and skins; coffee substitutes containing coffee in any proportion	<i>Coffee, not roasted : Arabica plantation : A Grade</i> <i>Not decaffeinated :</i>	LOW	
656.	09011112	Coffee, Tea, mate and spices	Coffee whether or not roasted or decaffeinated; coffee husks and skins; coffee substitutes containing coffee in any proportion	B Grade	LOW	
657.	09011113	Coffee, Tea, mate and spices	Coffee whether or not roasted or decaffeinated; coffee husks and skins; coffee substitutes containing coffee in any proportion	C Grade	LOW	
658.	09011119	Coffee, Tea, mate and spices	Coffee whether or not roasted or decaffeinated; coffee husks and skins; coffee substitutes containing coffee in any proportion	Other	LOW	
659.	09011121	Coffee, Tea, mate and spices	Coffee whether or not roasted or decaffeinated; coffee husks and skins; coffee substitutes containing coffee in any proportion	<i>Arabica cherry : AB Grade</i>	LOW	
660.	09011122	Coffee, Tea, mate and spices	Coffee whether or not roasted or decaffeinated; coffee	PB Grade	LOW	

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			husks and skins; coffee substitutes containing coffee in any proportion			
661.	09011123	Coffee, Tea, mate and spices	Coffee whether or not roasted or decaffeinated; coffee husks and skins; coffee substitutes containing coffee in any proportion	C Grade	LOW	
662.	09011124	Coffee, Tea, mate and spices	Coffee whether or not roasted or decaffeinated; coffee husks and skins; coffee substitutes containing coffee in any proportion	B/B/B Grade	LOW	
663.	09011129	Coffee, Tea, mate and spices	Coffee whether or not roasted or decaffeinated; coffee husks and skins; coffee substitutes containing coffee in any proportion	Other	LOW	
664.	09011131	Coffee, Tea, mate and spices	Coffee whether or not roasted or decaffeinated; coffee husks and skins; coffee substitutes containing coffee in any proportion	<i>Rob Parchment</i> : AB Grade	LOW	
665.	09011132	Coffee, Tea, mate and spices	Coffee whether or not roasted or decaffeinated; coffee husks and skins; coffee substitutes containing coffee in any proportion	PB Grade	LOW	
666.	09011133	Coffee, Tea, mate and spices	Coffee whether or not roasted or	C Grade	LOW	

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			decaffeinated; coffee husks and skins; coffee substitutes containing coffee in any proportion			
667.	09011139	Coffee, Tea, mate and spices	Coffee whether or not roasted or decaffeinated; coffee husks and skins; coffee substitutes containing coffee in any proportion	Other	LOW	
668.	09011141	Coffee, Tea, mate and spices	Coffee whether or not roasted or decaffeinated; coffee husks and skins; coffee substitutes containing coffee in any proportion	<i>Rob cherry</i> : AB Grade	LOW	
669.	09011142	Coffee, Tea, mate and spices	Coffee whether or not roasted or decaffeinated; coffee husks and skins; coffee substitutes containing coffee in any proportion	PB Grade	LOW	
670.	09011143	Coffee, Tea, mate and spices	Coffee whether or not roasted or decaffeinated; coffee husks and skins; coffee substitutes containing coffee in any proportion	C Grade	LOW	
671.	09011144	Coffee, Tea, mate and spices	Coffee whether or not roasted or decaffeinated; coffee husks and skins; coffee substitutes containing coffee in any proportion	B/B/B Grade	LOW	

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672.	09011145	Coffee, Tea, mate and spices	Coffee whether or not roasted or decaffeinated; coffee husks and skins; coffee substitutes containing coffee in any proportion	Bulk		LOW	
673.	09011149	Coffee, Tea, mate and spices	Coffee whether or not roasted or decaffeinated; coffee husks and skins; coffee substitutes containing coffee in any proportion	Other		LOW	
674.	09011190	Coffee, Tea, mate and spices	Coffee whether or not roasted or decaffeinated; coffee husks and skins; coffee substitutes containing coffee in any proportion	Other		LOW	
675.	09011200	Coffee, Tea, mate and spices	Coffee whether or not roasted or decaffeinated; coffee husks and skins; coffee substitutes containing coffee in any proportion	Decaffeinated		LOW	
676.	09012110	Coffee, Tea, mate and spices	Coffee whether or not roasted or decaffeinated; coffee husks and skins; coffee substitutes containing coffee in any proportion	<i>Coffee, roasted : Not decaffeinated :</i> In bulk packing		LOW	
677.	09012190	Coffee, Tea, mate and spices	Coffee whether or not roasted or decaffeinated; coffee husks and skins; coffee substitutes	Other		LOW	

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			containing coffee in any proportion			
678.	09012210	Coffee, Tea, mate and spices	Coffee whether or not roasted or decaffeinated; coffee husks and skins; coffee substitutes containing coffee in any proportion	<i>Decaffeinated</i> : In bulk packing	LOW	
679.	09012290	Coffee, Tea, mate and spices	Coffee whether or not roasted or decaffeinated; coffee husks and skins; coffee substitutes containing coffee in any proportion	Other	LOW	
680.	09019010	Coffee, Tea, mate and spices	Coffee whether or not roasted or decaffeinated; coffee husks and skins; coffee substitutes containing coffee in any proportion	<i>Other:</i> Coffee husks and skins	LOW	
681.	09019020	Coffee, Tea, mate and spices	Coffee whether or not roasted or decaffeinated; coffee husks and skins; coffee substitutes containing coffee in any proportion	Coffee substitutes containing coffee	LOW	
682.	09019090	Coffee, Tea, mate and spices	Coffee whether or not roasted or decaffeinated; coffee husks and skins; coffee substitutes containing coffee in any proportion	Other	LOW	
683.	09021010	Coffee, Tea, mate and spices	Tea, whether or not flavoured	<i>Green tea (not fermented) in immediate packings of a content not exceeding 3 kg</i> : Content not exceeding 25 g	LOW	
684.	09021020	Coffee, Tea, mate and spices	Tea, whether or not flavoured	Content exceeding 25 g. but not exceeding 1 kg	LOW	

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685.	09021030	Coffee, Tea, mate and spices	Tea, whether or not flavoured	Content exceeding 1 kg. but not exceeding 3 kg	LOW	
686.	09021090	Coffee, Tea, mate and spices	Tea, whether or not flavoured	Other	LOW	
687.	09022010	Coffee, Tea, mate and spices	Tea, whether or not flavoured	<i>Other green tea (not fermented):</i> Green tea in packets with contents exceeding 3 kg. but not exceeding 20 kg.	LOW	
688.	09022020	Coffee, Tea, mate and spices	Tea, whether or not flavoured	Green tea in bulk	LOW	
689.	09022030	Coffee, Tea, mate and spices	Tea, whether or not flavoured	Green tea agglomerated in forms such as ball, brick and tablets	LOW	
690.	09022040	Coffee, Tea, mate and spices	Tea, whether or not flavoured	Green tea waste	LOW	
691.	09022090	Coffee, Tea, mate and spices	Tea, whether or not flavoured	Other	LOW	
692.	09023010	Coffee, Tea, mate and spices	Tea, whether or not flavoured	<i>Black tea (fermented) and partly fermented tea, in immediate packings of a content not exceeding 3 kg:</i> Content not exceeding 25 g.	LOW	
693.	09023020	Coffee, Tea, mate and spices	Tea, whether or not flavoured	Content exceeding 25 g. but not exceeding 1 kg	LOW	
694.	09023030	Coffee, Tea, mate and spices	Tea, whether or not flavoured	Content exceeding 1 kg. but not exceeding 3 kg	LOW	
695.	09023090	Coffee, Tea, mate and spices	Tea, whether or not flavoured	Other	LOW	
696.	09024010	Coffee, Tea, mate and spices	Tea, whether or not flavoured	<i>Other black tea (fermented) and other partly fermented tea :</i> Content exceeding 3 kg. but not exceeding 20 kg	LOW	
697.	09024020	Coffee, Tea, mate and spices	Tea, whether or not flavoured	Black tea, leaf in bulk	LOW	
698.	09024030	Coffee, Tea, mate and spices	Tea, whether or not flavoured	Black tea, dust in bulk	LOW	
699.	09024040	Coffee, Tea, mate and spices	Tea, whether or not flavoured	Tea bags	LOW	
700.	09024050	Coffee, Tea, mate and spices	Tea, whether or not flavoured	Black tea, agglomerated in forms such as ball, and tablets	LOW	
701.	09024060	Coffee, Tea, mate and spices	Tea, whether or not flavoured	Black tea, waste	LOW	
702.	09024090	Coffee, Tea, mate and spices	Tea, whether or not flavoured	Other	LOW	
703.	09041110	Coffee, Tea, mate and spices	Pepper of the genus piper; dried or crushed or ground fruits of the genus	<i>Pepper: Neither crushed nor ground:</i> Pepper, long	LOW	

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			capsicum or of the genus pimenta			
704.	09041120	Coffee, Tea, mate and spices	Pepper of the genus piper; dried or crushed or ground fruits of the genus capsicum or of the genus pimenta	Light black pepper	LOW	
705.	09041130	Coffee, Tea, mate and spices	Pepper of the genus piper; dried or crushed or ground fruits of the genus capsicum or of the genus pimenta	Black pepper, garbled	LOW	
706.	09041140	Coffee, Tea, mate and spices	Pepper of the genus piper; dried or crushed or ground fruits of the genus capsicum or of the genus pimenta	Black pepper ungarbled	LOW	
707.	09041150	Coffee, Tea, mate and spices	Pepper of the genus piper; dried or crushed or ground fruits of the genus capsicum or of the genus pimenta	Green pepper, dehydrated	LOW	
708.	09041160	Coffee, Tea, mate and spices	Pepper of the genus piper; dried or crushed or ground fruits of the genus capsicum or of the genus pimenta	Pepper pinheads	LOW	
709.	09041170	Coffee, Tea, mate and spices	Pepper of the genus piper; dried or crushed or ground fruits of the genus capsicum or of the genus pimenta	Green pepper, frozen or dried	LOW	
710.	09041180	Coffee, Tea, mate and spices	Pepper of the genus piper; dried or crushed or ground	Pepper other than green, frozen	LOW	

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			fruits of the genus capsicum or of the genus pimenta			
711.	09041190	Coffee, Tea, mate and spices	Pepper of the genus piper; dried or crushed or ground fruits of the genus capsicum or of the genus pimenta	Other	LOW	
712.	09041200	Coffee, Tea, mate and spices	Pepper of the genus piper; dried or crushed or ground fruits of the genus capsicum or of the genus pimenta	Crushed or ground	LOW	
713.	09042110	Coffee, Tea, mate and spices	Pepper of the genus piper; dried or crushed or ground fruits of the genus capsicum or of the genus pimenta	<i>Fruits of the genus Capsicum or of the genus Pimenta: Dried, neither crushed nor ground: Of genus Capsicum</i>	LOW	
714.	09042120	Coffee, Tea, mate and spices	Pepper of the genus piper; dried or crushed or ground fruits of the genus capsicum or of the genus pimenta	Of genus Pimenta	LOW	
715.	09042211	Coffee, Tea, mate and spices	Pepper of the genus piper; dried or crushed or ground fruits of the genus capsicum or of the genus pimenta	<i>Crushed or ground : Of genus Capsicum: Chilly Power</i>	LOW	
716.	09042212	Coffee, Tea, mate and spices	Pepper of the genus piper; dried or crushed or ground fruits of the genus capsicum or of the genus pimenta	Chilly Seeds	LOW	
717.	09042219	Coffee, Tea, mate and spices	Pepper of the genus piper; dried or	Other	LOW	

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			crushed or ground fruits of the genus capsicum or of the genus pimenta			
718.	09042221	Coffee, Tea, mate and spices	Pepper of the genus piper; dried or crushed or ground fruits of the genus capsicum or of the genus pimenta	<i>Of genus Pimenta</i> : Powder	LOW	
719.	09042229	Coffee, Tea, mate and spices	Pepper of the genus piper; dried or crushed or ground fruits of the genus capsicum or of the genus pimenta	Other	LOW	
720.	09051000	Coffee, Tea, mate and spices	Vanilla	Neither crushed nor ground	LOW	
721.	09052000	Coffee, Tea, mate and spices	Vanilla	Crushed or ground	LOW	
722.	09061110	Coffee, Tea, mate and spices	Cinnamon and cinnamon tree fLowers	Neither crushed nor ground: - Cinnamon (Cinnamomum Zeylanicum Blume) Cinnamon bark	LOW	
723.	09061120	Coffee, Tea, mate and spices	Cinnamon and cinnamon tree fLowers	Cinnamon tree flowers	LOW	
724.	09061190	Coffee, Tea, mate and spices	Cinnamon and cinnamon tree fLowers	Other	LOW	
725.	09061910	Coffee, Tea, mate and spices	Cinnamon and cinnamon tree fLowers	cassia	LOW	
726.	09061990	Coffee, Tea, mate and spices	Cinnamon and cinnamon tree fLowers	other	LOW	
727.	09062000	Coffee, Tea, mate and spices	Cinnamon and cinnamon tree fLowers	Crushed or ground	LOW	
728.	09071010	Coffee, Tea, mate and spices	Cloves(whole fruit, cloves and stems)	<i>Neither crushed nor ground</i> : Extracted	LOW	

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729.	09071020	Coffee, Tea, mate and spices	Cloves(whole fruit, cloves and stems)	Not Extracted (other than stem)	LOW	
730.	09071030	Coffee, Tea, mate and spices	Cloves(whole fruit, cloves and stems)	Stem	LOW	
731.	09071090	Coffee, Tea, mate and spices	Cloves(whole fruit, cloves and stems)	Other	LOW	
732.	09072000	Coffee, Tea, mate and spices	Cloves(whole fruit, cloves and stems)	Crushed or ground	LOW	
733.	09081110	Coffee, Tea, mate and spices	Nutmeg, mace and cardamoms	<i>Nutmeg : Neither crushed nor ground : In shell</i>	LOW	
734.	09081120	Coffee, Tea, mate and spices	Nutmeg, mace and cardamoms	Shelled	LOW	
735.	09081200	Coffee, Tea, mate and spices	Nutmeg, mace and cardamoms	Crushed or ground	LOW	
736.	09082100	Coffee, Tea, mate and spices	Nutmeg, mace and cardamoms	<i>Mace : Neither crushed nor ground</i>	LOW	
737.	09082200	Coffee, Tea, mate and spices	Nutmeg, mace and cardamoms	Crushed or ground	LOW	
738.	09083110	Coffee, Tea, mate and spices	Nutmeg, mace and cardamoms	<i>Cardamoms : Neither crushed nor ground : Large (amonum)</i>	LOW	
739.	09083120	Coffee, Tea, mate and spices	Nutmeg, mace and cardamoms	Small (ellettaria), alleppey green	LOW	
740.	09083130	Coffee, Tea, mate and spices	Nutmeg, mace and cardamoms	Small, coorg green	LOW	
741.	09083140	Coffee, Tea, mate and spices	Nutmeg, mace and cardamoms	Small, bleached, half bleached or bleachable	LOW	
742.	09083150	Coffee, Tea, mate and spices	Nutmeg, mace and cardamoms	Small, mixed	LOW	
743.	09083190	Coffee, Tea, mate and spices	Nutmeg, mace and cardamoms	Other	LOW	
744.	09083210	Coffee, Tea, mate and spices	Nutmeg, mace and cardamoms	<i>Crushed or ground : Powder</i>	LOW	
745.	09083220	Coffee, Tea, mate and spices	Nutmeg, mace and cardamoms	Small cardamom seeds	LOW	
746.	09083230	Coffee, Tea, mate and spices	Nutmeg, mace and cardamoms	Cardamom husk	LOW	
747.	09083290	Coffee, Tea, mate and spices	Nutmeg, mace and cardamoms	Other	LOW	
748.	09092110	Coffee, Tea, mate and spices	Seeds of anise, badian, fennel,	<i>Seeds of coriander : Neither crushed nor ground : Of seed quality</i>	LOW	If end use is

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			coriander, cumin or caraway; juniper berries			claimed to be food
749.	09092190	Coffee, Tea, mate and spices	Seeds of anise, badian, fennel, coriander, cumin or caraway; juniper berries	Other	LOW	
750.	09092200	Coffee, Tea, mate and spices	Seeds of anise, badian, fennel, coriander, cumin or caraway; juniper berries	Crushed or ground	LOW	
751.	09093111	Coffee, Tea, mate and spices	Seeds of anise, badian, fennel, coriander, cumin or caraway; juniper berries	<i>Seeds of cumin : Neither crushed nor ground : Cumin, black : Of seed quality</i>	LOW	If end use is claimed to be food
752.	09093119	Coffee, Tea, mate and spices	Seeds of anise, badian, fennel, coriander, cumin or caraway; juniper berries	Other	LOW	
753.	09093121	Coffee, Tea, mate and spices	Seeds of anise, badian, fennel, coriander, cumin or caraway; juniper berries	<i>Cumin, other than black : Of seed quality</i>	LOW	If end use is claimed to be food
754.	09093129	Coffee, Tea, mate and spices	Seeds of anise, badian, fennel, coriander, cumin or caraway; juniper berries	Other	LOW	
755.	09093200	Coffee, Tea, mate and spices	Seeds of anise, badian, fennel, coriander, cumin or caraway; juniper berries	Crushed or ground	LOW	
756.	09096111	Coffee, Tea, mate and spices	Seeds of anise, badian, fennel, coriander, cumin or	<i>Seeds of anise, badian, caraway or fennel; juniper berries : Neither crushed nor ground : Seeds of anise : Of seed quality</i>	LOW	If end use is claimed

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			caraway; juniper berries			to be food
757.	09096119	Coffee, Tea, mate and spices	Seeds of anise, badian, fennel, coriander, cumin or caraway; juniper berries	Other	LOW	
758.	09096121	Coffee, Tea, mate and spices	Seeds of anise, badian, fennel, coriander, cumin or caraway; juniper berries	<i>Seeds of badian :</i> Of seed quality	LOW	If end use is claimed to be food
759.	09096129	Coffee, Tea, mate and spices	Seeds of anise, badian, fennel, coriander, cumin or caraway; juniper berries	Other	LOW	
760.	09096131	Coffee, Tea, mate and spices	Seeds of anise, badian, fennel, coriander, cumin or caraway; juniper berries	<i>Seeds of caraway or fennel :</i> Of seed quality	LOW	If end use is claimed to be food
761.	09096139	Coffee, Tea, mate and spices	Seeds of anise, badian, fennel, coriander, cumin or caraway; juniper berries	Other	LOW	
762.	09096141	Coffee, Tea, mate and spices	Seeds of anise, badian, fennel, coriander, cumin or caraway; juniper berries	<i>Juniper berries :</i> Of seed quality	LOW	If end use is claimed to be food
763.	09096149	Coffee, Tea, mate and spices	Seeds of anise, badian, fennel, coriander, cumin or caraway; juniper berries	Other	LOW	
764.	09096210	Coffee, Tea, mate and spices	Seeds of anise, badian, fennel, coriander, cumin or	<i>Crushed or ground :</i> Anise	LOW	

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			caraway; juniper berries			
765.	09096220	Coffee, Tea, mate and spices	Seeds of anise, badian, fennel, coriander, cumin or caraway; juniper berries	Badian	LOW	
766.	09096230	Coffee, Tea, mate and spices	Seeds of anise, badian, fennel, coriander, cumin or caraway; juniper berries	Caraway or fennel	LOW	
767.	09096240	Coffee, Tea, mate and spices	Seeds of anise, badian, fennel, coriander, cumin or caraway; juniper berries	Juniper berries	LOW	
768.	09101110	Coffee, Tea, mate and spices	Ginger, saffron, turmeric(curcuma), thyme, bay leaves, curry and other spices	<i>Ginger Neither crushed nor ground:</i> Fresh	LOW	
769.	09101120	Coffee, Tea, mate and spices	Ginger, saffron, turmeric(curcuma), thyme, bay leaves, curry and other spices	Dried, unbleached	LOW	
770.	09101130	Coffee, Tea, mate and spices	Ginger, saffron, turmeric(curcuma), thyme, bay leaves, curry and other spices	Dried, bleached	LOW	
771.	09101190	Coffee, Tea, mate and spices	Ginger, saffron, turmeric(curcuma), thyme, bay leaves, curry and other spices	Other	LOW	
772.	09101210	Coffee, Tea, mate and spices	Ginger, saffron, turmeric(curcuma), thyme, bay leaves, curry and other spices	<i>Crushed or ground:</i> Powder	LOW	
773.	09101290	Coffee, Tea, mate and spices	Ginger, saffron, turmeric(curcuma), thyme, bay leaves, curry and other spices	Other	LOW	

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774.	09102010	Coffee, Tea, mate and spices	Ginger, saffron, turmeric(curcuma), thyme, bay leaves, curry and other spices	Saffron: : Saffron stigma	LOW	
775.	09102020	Coffee, Tea, mate and spices	Ginger, saffron, turmeric(curcuma), thyme, bay leaves, curry and other spices	Saffron stamen	LOW	
776.	09102090	Coffee, Tea, mate and spices	Ginger, saffron, turmeric(curcuma), thyme, bay leaves, curry and other spices	Other	LOW	
777.	09103010	Coffee, Tea, mate and spices	Ginger, saffron, turmeric(curcuma), thyme, bay leaves, curry and other spices	<i>Turmeric (Curcuma):</i> Fresh	LOW	
778.	09103020	Coffee, Tea, mate and spices	Ginger, saffron, turmeric(curcuma), thyme, bay leaves, curry and other spices	Dried	LOW	
779.	09103030	Coffee, Tea, mate and spices	Ginger, saffron, turmeric(curcuma), thyme, bay leaves, curry and other spices	Powder	LOW	
780.	09103090	Coffee, Tea, mate and spices	Ginger, saffron, turmeric(curcuma), thyme, bay leaves, curry and other spices	Other	LOW	
781.	09109100	Coffee, Tea, mate and spices	Ginger, saffron, turmeric(curcuma), thyme, bay leaves, curry and other spices	<i>Other spices:</i> Mixtures referred to in Note 1(b) to this Chapter	LOW	
782.	09109911	Coffee, Tea, mate and spices	Ginger, saffron, turmeric(curcuma), thyme, bay leaves, curry and other spices	<i>Other: Seed:</i> Celery	LOW	
783.	09109912	Coffee, Tea, mate and spices	Ginger, saffron, turmeric(curcuma), thyme, bay leaves, curry and other spices	Fenugreek	LOW	

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784.	09109913	Coffee, Tea, mate and spices	Ginger, saffron, turmeric(curcuma), thyme, bay leaves, curry and other spices	Dill	LOW	
785.	09109914	Coffee, Tea, mate and spices	Ginger, saffron, turmeric(curcuma), thyme, bay leaves, curry and other spices	Ajwain	LOW	
786.	09109915	Coffee, Tea, mate and spices	Ginger, saffron, turmeric(curcuma), thyme, bay leaves, curry and other spices	Cassia torea	LOW	
787.	09109919	Coffee, Tea, mate and spices	Ginger, saffron, turmeric(curcuma), thyme, bay leaves, curry and other spices	Other	LOW	
788.	09109921	Coffee, Tea, mate and spices	Ginger, saffron, turmeric(curcuma), thyme, bay leaves, curry and other spices	<i>Powder : Cassia</i>	LOW	
789.	09109923	Coffee, Tea, mate and spices	Ginger, saffron, turmeric(curcuma), thyme, bay leaves, curry and other spices	Celery	LOW	
790.	09109924	Coffee, Tea, mate and spices	Ginger, saffron, turmeric(curcuma), thyme, bay leaves, curry and other spices	Fenugreek	LOW	
791.	09109925	Coffee, Tea, mate and spices	Ginger, saffron, turmeric(curcuma), thyme, bay leaves, curry and other spices	Dill	LOW	
792.	09109927	Coffee, Tea, mate and spices	Ginger, saffron, turmeric(curcuma), thyme, bay leaves, curry and other spices	Mustard	LOW	
793.	09109929	Coffee, Tea, mate and spices	Ginger, saffron, turmeric(curcuma), thyme, bay leaves, curry and other spices	Other	LOW	

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794.	09109939	Coffee, Tea, mate and spices	Ginger, saffron, turmeric(curcuma), thyme, bay leaves, curry and other spices	Husk: Other	LOW	If end use is claimed to be food
795.	09109990	Coffee, Tea, mate and spices	Ginger, saffron, turmeric(curcuma), thyme, bay leaves, curry and other spices	Other	LOW	
796.	10011100	Cereals	Wheat and meslin	<i>Durum wheat</i> : Seed	LOW	
797.	10011900	Cereals	Wheat and meslin	Other	LOW	
798.	10019100	Cereals	Wheat and meslin	<i>Other</i> : Seed	LOW	
799.	10019910	Cereals	Wheat and meslin	<i>Other</i> : Wheat	LOW	
800.	10019920	Cereals	Wheat and meslin	Meslin	LOW	
801.	10021000	Cereals	Rye	<i>RYE</i> : Seed	LOW	
802.	10029000	Cereals	Rye	Other	LOW	
803.	10031000	Cereals	Barley	<i>BARLEY</i> : Seed	LOW	
804.	10039000	Cereals	Barley	Other	LOW	
805.	10041000	Cereals	Oats	<i>OATS</i> : Seed	LOW	
806.	10049000	Cereals	Oats	Other	LOW	
807.	10051000	Cereals	MAIZE	Classification of other	LOW	
808.	10059011	Cereals	Maize(corn)	Other: <i>Dent corn (Zea mays var. indenta)</i> : Yellow	LOW	
809.	10059019	Cereals	Maize(corn)	Other	LOW	
810.	10059020	Cereals	Maize(corn)	Flint corn (<i>Zea mays var. indurata</i>)	LOW	
811.	10059030	Cereals	Maize(corn)	Pop corn (<i>Zea mays var. everta</i>)	LOW	
812.	10059090	Cereals	Maize(corn)	Other	LOW	
813.	10061090	Cereals	Rice	Other	LOW	
814.	10062000	Cereals	Rice	Husked (brown) rice	LOW	
815.	10063010	Cereals	Rice	Semi-milled or wholly-milled rice, whether or not polished or glazed: Rice, parboiled	LOW	
816.	10063020	Cereals	Rice	Semi-milled or wholly-milled rice, whether or not polished or glazed: Basmati Rice	LOW	
817.	10063090	Cereals	Rice	Semi-milled or wholly-milled rice, whether or not polished or glazed: Other	LOW	
818.	10064000	Cereals	Rice	Semi-milled or wholly-milled rice, whether or not polished or glazed: Broken Rice	LOW	
819.	10070090	Cereals	Grain Sorghum	Other grain sorghum	LOW	
820.	10071000	Cereals	Grain Sorghum	Seed	LOW	
821.	10079000	Cereals	Grain Sorghum	Other	LOW	
822.	10081090	Cereals	Buck wheat, millet and canary seed; other cereals	Buckwheat: Other	LOW	

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823.	10082110	Cereals	Buck wheat, millet and canary seed; other cereals	Seed: Jawar	LOW	
824.	10082120	Cereals	Buck wheat, millet and canary seed; other cereals	Bajra	LOW	
825.	10082130	Cereals	Buck wheat, millet and canary seed; other cereals	ragi	LOW	
826.	10082910	Cereals	Buck wheat, millet and canary seed; other cereals	Other - Jawar	LOW	
827.	10082920	Cereals	Buck wheat, millet and canary seed; other cereals	Other : Bajra	LOW	
828.	10082930	Cereals	Buck wheat, millet and canary seed; other cereals	Other : Ragi	LOW	
829.	10083090	Cereals	Buck wheat, millet and canary seed; other cereals	Canary seeds: Others	LOW	
830.	10084000	Cereals	Buck wheat, millet and canary seed; other cereals	Fonio (Digitaria spp.)	LOW	
831.	10085000	Cereals	Buck wheat, millet and canary seed; other cereals	Quinoa (Chenopodium quinoa)	LOW	
832.	10086000	Cereals	Buck wheat, millet and canary seed; other cereals	Triticale	LOW	
833.	10089090	Cereals	Buck wheat, millet and canary seed; other cereals	Other cereals: Others	LOW	
834.	11010000	Products of milling industry; malt; starches; inulin; wheat gluten	Wheat or Meslin Flour	Wheat or Meslin Flour	LOW	
835.	11022000	Products of milling industry; malt;	Cereals flours other than that of wheat and meslin	Maize (corn) flour	LOW	

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		starches; inulin; wheat gluten				
836.	11029021	Products of milling industry; malt; starches; inulin; wheat gluten	Cereals flours other than that of wheat and meslin	<i>Rice flour:</i> Brown rice flour	LOW	
837.	11029022	Products of milling industry; malt; starches; inulin; wheat gluten	Cereals flours other than that of wheat and meslin	<i>Rice flour:</i> White rice flour	LOW	
838.	11029029	Products of milling industry; malt; starches; inulin; wheat gluten	Cereals flours other than that of wheat and meslin	<i>Rice flour:</i> Other	LOW	
839.	11029090	Products of milling industry; malt; starches; inulin; wheat gluten	Cereals flours other than that of wheat and meslin	Classification of other	LOW	
840.	11031110	Products of milling industry; malt; starches; inulin; wheat gluten	Cereal groats, meal and pellets	Groats including semolina	LOW	
841.	11031120	Products of milling industry; malt; starches; inulin; wheat gluten	Cereal groats, meal and pellets	Meal of wheat	LOW	
842.	11031300	Products of milling industry; malt; starches; inulin; wheat gluten	Cereal groats, meal and pellets	Groats & meal of maize (corn)	LOW	
843.	11031900	Products of milling industry; malt; starches; inulin; wheat gluten	Cereal groats, meal and pellets	Groats & meal of othr cereals	LOW	
844.	11032000	Products of milling industry; malt; starches; inulin; wheat gluten	Cereal groats, meal and pellets	Pellets of cereal	LOW	
845.	11041200	Products of milling industry; malt;	Cereal grains otherwise worked(for	Rolled/flaked grains of oats	LOW	

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		starches; inulin; wheat gluten	example, hulled, rolled, flaked, pearled, sliced, or kibbled), except rice of heading 1006; germ of cereals whole, rolled, flaked or ground			
846.	11041900	Products of milling industry; malt; starches; inulin; wheat gluten	Cereal grains otherwise worked(for example, hulled, rolled, flaked, pearled, sliced, or kibbled), except rice of heading 1006; germ of cereals whole, rolled, flaked or ground	Rolled/flaked grains of other cereals	LOW	
847.	11042200	Products of milling industry; malt; starches; inulin; wheat gluten	Cereal grains otherwise worked(for example, hulled, rolled, flaked, pearled, sliced, or kibbled), except rice of heading 1006; germ of cereals whole, rolled, flaked or ground	Hulled, pearled, sliced or kibbled oats	LOW	
848.	11042300	Products of milling industry; malt; starches; inulin; wheat gluten	Cereal grains otherwise worked(for example, hulled, rolled, flaked, pearled, sliced, or kibbled), except rice of heading 1006; germ of cereals whole, rolled, flaked or ground	Hulled, pearled, sliced/kibbled maize (corn)	LOW	
849.	11042900	Products of milling industry; malt;	Cereal grains otherwise worked(for example, hulled,	Hulled, pearled, sliced/kibbled othr cereals	LOW	

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		starches; inulin; wheat gluten	rolled, flaked, pearled, sliced, or kibbled), except rice of heading 1006; germ of cereals whole, rolled, flaked or ground			
850.	11043000	Products of milling industry; malt; starches; inulin; wheat gluten	Cereal grains otherwise worked(for example, hulled, rolled, flaked, pearled, sliced, or kibbled), except rice of heading 1006; germ of cereals whole, rolled, flaked or ground	Germ of cereals whole rolled flaked or ground	LOW	
851.	11051000	Products of milling industry; malt; starches; inulin; wheat gluten	Flour, meal, powder, flakes, granules and pellets of potatoes	Flour & meal of potatoes	LOW	
852.	11052000	Products of milling industry; malt; starches; inulin; wheat gluten	Flour, meal, powder, flakes, granules and pellets of potatoes	Flakes of potatoes	LOW	
853.	11061000	Products of milling industry; malt; starches; inulin; wheat gluten	Flour, meal, powder, flakes, granules and pellets of potatoes	Flour & meal of the dried leguminous vegetables of heading no.0713	LOW	
854.	11061090	Products of the milling industry; malt; starches; inulin; wheat gluten	Flour, Meal and Powder of the dried leguminous vegetables of headings 0713, of sago or of roots or tubers of heading 0714 or of the products	Others	LOW	
855.	11062020	Products of milling industry; malt;	Flour, meal, powder, flakes,	Flour & meal of manioc (tapioca)	LOW	

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		starches; inulin; wheat gluten	granules and pellets of potatoes			
856.	11063010	Products of milling industry; malt; starches; inulin; wheat gluten	Flour, meal and powder of the dried leguminous vegetables of Heading 0713 of sago or of roots or tubers of heading 0714 or of the products of chapter 8	Flour, meal & pwdr of tamarind	LOW	
857.	11063020	Products of milling industry; malt; starches; inulin; wheat gluten	Flour, meal and powder of the dried leguminous vegetables of Heading 0713 of sago or of roots or tubers of heading 0714 or of the products of chapter 8	Flour, meal and powder of singoda	LOW	
858.	11063030	Products of milling industry; malt; starches; inulin; wheat gluten	Flour, meal and powder of the dried leguminous vegetables of Heading 0713 of sago or of roots or tubers of heading 0714 or of the products of chapter 8	Flour of mango	LOW	
859.	11063090	Products of milling industry; malt; starches; inulin; wheat gluten	Flour, meal and powder of the dried leguminous vegetables of Heading 0713 of sago or of roots or tubers of heading 0714 or of the products of chapter 8	Flour, meal & powder of othr fruits falling under the chapter 8 N.E.S. (not elsewhere specified)	LOW	
860.	11071000	Products of milling industry; malt;	Malt whether or not roasted	Malt not roasted	LOW	

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		starches; inulin; wheat gluten				
861.	11072000	Products of milling industry; malt; starches; inulin; wheat gluten	Malt whether or not roasted	Roasted malt	LOW	
862.	11081100	Products of milling industry; malt; starches; inulin; wheat gluten	Starches; Inulin	Starch of wheat	LOW	If end use is claimed to be food
863.	11081200	Products of milling industry; malt; starches; inulin; wheat gluten	Starches; Inulin	Starch of maize (corn)	LOW	If end use is claimed to be food
864.	11081300	Products of milling industry; malt; starches; inulin; wheat gluten	Starches; Inulin	Starch of potato	LOW	If end use is claimed to be food
865.	11081400	Products of milling industry; malt; starches; inulin; wheat gluten	Starches; Inulin	Starch of manioc(cassava)	LOW	If end use is claimed to be food
866.	11081910	Products of milling industry; malt; starches; inulin; wheat gluten	Starches; Inulin	Sago starch (other than sago flour)	LOW	If end use is claimed to be food
867.	11081990	Products of milling industry; malt; starches; inulin; wheat gluten	Starches; Inulin	Other starches	LOW	If end use is claimed to be food
868.	11082000	Products of milling industry; malt; starches; inulin; wheat gluten	Starches; Inulin	Inulin	LOW	If end use is claimed to be food

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869.	11090000	Products of milling industry; malt; starches; inulin; wheat gluten	Wheat gluten, whether or not dried	Wheat gluten, whether or not dried	LOW	If end use is claimed to be food
870.	12011000	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Soya beans, whether or not broken	Seed	LOW	If end use is claimed to be food
871.	12019000	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Soya beans, whether or not broken	Other	LOW	If end use is claimed to be food
872.	12023010	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Ground-nuts, not roasted or otherwise cooked, whether or not shelled or broken	Seed: H. P. S.	LOW	If end use is claimed to be food
873.	12023090	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Ground-nuts, not roasted or otherwise cooked, whether or not shelled or broken	Seed: Others	LOW	If end use is claimed to be food
874.	12024110	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Ground-nuts, not roasted or otherwise cooked, whether or not shelled or broken	In shell: H.P.S (Hand Picked and Selected)	LOW	If end use is claimed to be food

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875.	12024190	Oil seeds and Oleaginous Fruits, Miscellaneous Grains Seeds and Fruit; Industrial and Medicinal Plants; Straw and Fodder	Ground- Nuts, not roasted or otherwise cooked, whether or not shelled or broken	Other	LOW	If end use is claimed to be food
876.	12024210	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Ground-nuts, not roasted or otherwise cooked, whether or not shelled or broken	Shelled, whether or not broken: Kernels, H.P.S.	LOW	If end use is claimed to be food
877.	12024220	Oil seeds and Oleaginous Fruits, Miscellaneous Grains Seeds and Fruit; Industrial and Medicinal Plants; Straw and Fodder	Ground- Nuts, not roasted or otherwise cooked, whether or not shelled or broken	Kernels, other	LOW	If end use is claimed to be food
878.	12024290	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Ground-nuts, not roasted or otherwise cooked, whether or not shelled or broken	Shelled, whether or not broken: OTHERS	LOW	If end use is claimed to be food
879.	12040090	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Linseed, whether or not broken	Linseed, whether or not broken: Others	LOW	If end use is claimed to be food
880.	12051000	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and	Rape or colza seeds, whether or not broken	Low erucic acid rape or colza seeds	LOW	If end use is claimed to be food

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		medicinal plants; straw and fodder				
881.	12059000	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Rape or colza seeds, whether or not broken	Other	LOW	If end use is claimed to be food
882.	12060010	Oil seeds and Oleaginous Fruits, Miscellaneous Grains Seeds and Fruit; Industrial and Medicinal Plants; Straw and Fodder	Sunflower seeds, whether or not broken	Of seed quality	LOW	If end use is claimed to be food
883.	12060090	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Sunflower seeds, whether or not broken	Sunflower seeds, whether or not broken: OTHERS	LOW	If end use is claimed to be food
884.	12071010	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Other oil seeds and oleaginous fruits, whether or not broken	Palm nuts and kernels: Palm nuts	LOW	If end use is claimed to be food
885.	12071090	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Other oil seeds and oleaginous fruits, whether or not broken	Palm nuts and kernels: Palm kernels	LOW	If end use is claimed to be food
886.	12072100	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit;	Other oil seeds and oleaginous fruits, whether or not broken	Cotton seeds : Seed	LOW	If end use is claimed

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		industrial and medicinal plants; straw and fodder				to be food
887.	12072900	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Other oil seeds and oleaginous fruits, whether or not broken	Cotton seeds : Others	LOW	If end use is claimed to be food
888.	12074010	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Other oil seeds and oleaginous fruits, whether or not broken	Sesamum seeds: of seed quality	LOW	
889.	12074090	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Other oil seeds and oleaginous fruits, whether or not broken	Sesamum seeds: Others	LOW	If end use is claimed to be food
890.	12075090	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Other oil seeds and oleaginous fruits, whether or not broken	Mustard seeds: Others	LOW	
891.	12076010	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Other oil seeds and oleaginous fruits, whether or not broken	Safflower (Carthamus tinctorius) seeds: Of seed quality	LOW	
892.	12076090	Oil seeds and oleaginous fruits, miscellenious grains	Other oil seeds and oleaginous fruits,	Safflower (Carthamus tinctorius) seeds: Others	LOW	

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		, seeds and fruit; industrial and medicinal plants; straw and fodder	whether or not broken			
893.	12077010	Oil seeds and oleaginous fruits, miscellaneous grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Other oil seeds and oleaginous fruits, whether or not broken	Melon seeds: Of seed quality	LOW	
894.	12077090	Oil seeds and oleaginous fruits, miscellaneous grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Other oil seeds and oleaginous fruits, whether or not broken	Melon seeds: Others	LOW	
895.	12079100	Oil seeds and oleaginous fruits, miscellaneous grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Other oil seeds and oleaginous fruits, whether or not broken	Poppy seeds	LOW	
896.	12079920	Oil seeds and oleaginous fruits, miscellaneous grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Other oil seeds and oleaginous fruits, whether or not broken	Mango kernels	LOW	
897.	12079930	Oil seeds and oleaginous fruits, miscellaneous grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Other oil seeds and oleaginous fruits, whether or not broken	Niger seeds	LOW	
898.	12079940	Oil seeds and oleaginous fruits,	Other oil seeds and oleaginous fruits,	kokam	LOW	

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		miscellaneous grains , seeds and fruit; industrial and medicinal plants; straw and fodder	whether or not broken			
899.	12079990	Oil seeds and oleaginous fruits, miscellaneous grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Other oil seeds and oleaginous fruits whether or not broken	Classification of other	LOW	If end use is claimed to be food
900.	12081000	Oil seeds and oleaginous fruits, miscellaneous grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Flours and meals of oil seeds or oleaginous fruits, other than those of mustard	Of soya beans	LOW	
901.	12089000	Oil seeds and oleaginous fruits, miscellaneous grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Flours and meals of oil seeds or oleaginous fruits, other than those of mustard	others	LOW	
902.	12092990	Oil seeds and oleaginous fruits, miscellaneous grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Seeds, fruit and spores of a kind use for sowing	Classification of other	LOW	If end use is claimed to be food
903.	12099990	Oil seeds and oleaginous fruits, miscellaneous grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Seeds, fruit and spores of a kind use for sowing	Classification of other	LOW	If end use is claimed to be food

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904.	12101000	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Hop cones fresh or dried, whether or not ground, powdered or in the form of pellets; lupulin	Hop cones, neither ground nor powdered nor in the form of pellets	LOW	If end use is claimed to be food
905.	12102000	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Hop cones fresh or dried, whether or not ground, powdered or in the form of pellets; lupulin	Hop cones, ground, powdered or in the form of pellets; lupulin	LOW	If end use is claimed to be food
906.	12116000	Oil seeds and oleaginous fruits, miscellaneous grains, seeds and fruit; industrial or medicinal plants; straw and fodder	Plants And Parts Of Plants(Including Seeds And Fruits), Of A Kind Used Primarily In Perfumery, In Pharmacy Or For Insecticidal, Fungicidal Or Similar Purpose, Fresh, Chilled, Frozen Or Dried, Whether Or Not Cut, Crushed Or Powdered	Bark of African cherry (<i>Prunus africana</i>)	LOW	
907.	12119029	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Plants and parts of plants (including seeds and fruits), of a kind used primarily in perfumery, in pharmacy or for insecticidal, fungicidal or similar purpose, fresh or dried, whether or not cut, crushed or powdered	Classification of other	LOW	If end use is claimed to be food

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908.	12119039	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Plants and parts of plants (including seeds and fruits), of a kind used primarily in perfumery, in pharmacy or for insecticidal, fungicidal or similar purpose, fresh or dried, whether or not cut, crushed or powdered	Classification of other	LOW	If end use is claimed to be food
909.	12119042	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Plants and parts of plants (including seeds and fruits), of a kind used primarily in perfumery, in pharmacy or for insecticidal, fungicidal or similar purpose, fresh or dried, whether or not cut, crushed or powdered	Classification of galangal rhizomes and roots	LOW	If end use is claimed to be food
910.	12119049	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Plants and parts of plants (including seeds and fruits), of a kind used primarily in perfumery, in pharmacy or for insecticidal, fungicidal or similar purpose, fresh or dried, whether or not cut, crushed or powdered	Classification of other	LOW	If end use is claimed to be food
911.	12119070	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and	Plants and parts of plants (including seeds and fruits), of a kind used primarily in perfumery, in	Mint including leaves (all species)	LOW	If end use is claimed to be food

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		medicinal plants; straw and fodder	pharmacy or for insecticidal, fungicidal or similar purpose, fresh or dried, whether or not cut, crushed or powdered			
912.	12119092	Oil seeds and oleaginous fruits, miscellaneous grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Plants and parts of plants (including seeds and fruits), of a kind used primarily in perfumery, in pharmacy or for insecticidal, fungicidal or similar purpose, fresh or dried, whether or not cut, crushed or powdered	Classification of tukmaria	LOW	If end use is claimed to be food
913.	12119094	Oil seeds and oleaginous fruits, miscellaneous grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Plants and parts of plants (including seeds and fruits), of a kind used primarily in perfumery, in pharmacy or for insecticidal, fungicidal or similar purpose, fresh or dried, whether or not cut, crushed or powdered	Classification of bassils, hyssop, rosemarry, sage and savory	LOW	If end use is claimed to be food
914.	12119095	Oil seeds and oleaginous fruits, miscellaneous grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Plants and parts of plants (including seeds and fruits), of a kind used primarily in perfumery, in pharmacy or for insecticidal, fungicidal or similar purpose, fresh or dried, whether or	Classification of lovage	LOW	If end use is claimed to be food

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			not cut, crushed or powdered			
915.	12119099	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Plants and parts of plants (including seeds and fruits), of a kind used primarily in perfumery, in pharmacy or for insecticidal, fungicidal or similar purpose, fresh or dried, whether or not cut, crushed or powdered	Classification of other	LOW	If end use is claimed to be food
916.	12122110	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Locust beans, seaweeds and other algae, sugar beet and sugarcane, fresh, chilled frozen or dried, whether or not ground; fruit stones and other vegetable products(including unroasted chicory roots of the variety Cichorium intybus sativum)of a kind used primarily for human consumption, not elsewhere specified or included	Locust beans, including locust bean seeds: Seaweeds and other algae: - - Fit for human consumption : SEaweeds	LOW	
917.	12122910	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Locust beans, seaweeds and other algae, sugar beet and sugarcane, fresh, chilled frozen or dried, whether or not ground; fruit stones and other vegetable products(including unroasted chicory	OTHERS : Seaweeds	LOW	

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			roots of the variety Cichorium intybus sativum)of a kind used primarily for human consumption, not elsewhere specified or included			
918.	12122990	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Locust beans, seaweed and other algae, sugar beet and sugar cane fresh chilled and frozen or dried	Classification of other algae	LOW	If end use is claimed to be food
919.	12129100	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Locust beans, seaweeds and other algae, sugar beet and sugarcane, fresh, chilled frozen or dried, whether or not ground; fruit stones and other vegetable products(including unroasted chicory roots of the variety Cichorium intybus sativum)of a kind used primarily for human consumption, not elsewhere specified or included	Other: Sugar beet	LOW	
920.	12129200	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Locust beans, seaweeds and other algae, sugar beet and sugarcane, fresh, chilled frozen or dried, whether or not ground; fruit stones and other vegetable products(including unroasted chicory	Other: Locust beans (carob)	LOW	

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			roots of the variety Cichorium intybus sativum)of a kind used primarily for human consumption, not elsewhere specified or included			
921.	12129300	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Locust beans, seaweeds and other algae, sugar beet and sugarcane, fresh, chilled frozen or dried, whether or not ground; fruit stones and other vegetable products(including unroasted chicory roots of the variety Cichorium intybus sativum)of a kind used primarily for human consumption, not elsewhere specified or included	Other: Sugar cane	LOW	
922.	12129400	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Locust beans, seaweeds and other algae, sugar beet and sugarcane, fresh, chilled frozen or dried, whether or not ground; fruit stones and other vegetable products(including unroasted chicory roots of the variety Cichorium intybus sativum)of a kind used primarily for human consumption, not elsewhere specified or included	Other: Chicory roots	LOW	

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923.	12129910	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Locust beans, seaweeds and other algae, sugar beet and sugarcane, fresh, chilled frozen or dried, whether or not ground; fruit stones and other vegetable products(including unroasted chicory roots of the variety Cichorium intybus sativum)of a kind used primarily for human consumption, not elsewhere specified or included	Other: Kokam (cocum) fLowers	LOW	
924.	12129920	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Locust beans, seaweeds and other algae, sugar beet and sugarcane, fresh, chilled frozen or dried, whether or not ground; fruit stones and other vegetable products(including unroasted chicory roots of the variety Cichorium intybus sativum)of a kind used primarily for human consumption, not elsewhere specified or included	Other: Mohua fLowers	LOW	
925.	12129990	Oil seeds and oleaginous fruits, miscellenious grains , seeds and fruit; industrial and medicinal plants; straw and fodder	Locust beans, seaweeds and other algae, sugar beet and sugarcane, fresh, chilled frozen or dried, whether or not ground; fruit stones	Other: Other	LOW	

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			and other vegetable products(including unroasted chicory roots of the variety Cichorium intybus sativum)of a kind used primarily for human consumption, not elsewhere specified or included			
926.	13012000	Lac, gums, resins and other vegetable saps and extracts	Lac, Natural gums, resins, gum resins and oleoresins(for eg, balsams)	Gum Arabic	LOW	
927.	13019011	Lac, gums, resins and other vegetable saps and extracts	Lac, Natural gums, resins, gum resins and oleoresins(for eg, balsams)	Other: Natural gums: Asian gum	LOW	
928.	13019012	Lac, gums, resins and other vegetable saps and extracts	Lac, Natural gums, resins, gum resins and oleoresins(for eg, balsams)	Other: Natural gums: African gum	LOW	
929.	13019013	Lac, gums, resins and other vegetable saps and extracts	Lac, Natural gums, resins, gum resins and oleoresins(for eg, balsams)	Asafoetida	LOW	
930.	13019014	Lac, gums, resins and other vegetable saps and extracts	Lac, Natural gums, resins, gum resins and oleoresins(for eg, balsams)	Benjamin ras	LOW	
931.	13019015	Lac, gums, resins and other vegetable saps and extracts	Lac, Natural gums, resins, gum resins and oleoresins(for eg, balsams)	Benjamin cowrie	LOW	
932.	13019016	Lac, gums, resins and other vegetable saps and extracts	Lac, Natural gums, resins, gum resins and oleoresins(for eg, balsams)	Karaya gum (Indian tragacanth) hastab	LOW	
933.	13019017	Lac, gums, resins and other vegetable saps and extracts	Lac, Natural gums, resins, gum resins	Tragacanth (adraganth)	LOW	

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			and oleoresins(for eg, balsams)			
934.	13019018	Lac, gums, resins and other vegetable saps and extracts	Lac, Natural gums, resins, gum resins and oleoresins(for eg, balsams)	Storax	LOW	If end use is claimed to be food
935.	13019019	Lac, gums, resins and other vegetable saps and extracts	Lac, Natural gums, resins, gum resins and oleoresins(for eg, balsams)	Other Copal	LOW	
936.	13019022	Lac, gums, resins and other vegetable saps and extracts	Lac, Natural gums, resins, gum resins and oleoresins(for eg, balsams)	Dammar batu	LOW	
937.	13019029	Lac, gums, resins and other vegetable saps and extracts	Lac, Natural gums, resins, gum resins and oleoresins(for eg, balsams)	Other Gum resins: Myrrh	LOW	If end use is claimed to be food
938.	13019031	Lac, gums, resins and other vegetable saps and extracts	Lac, Natural gums, resins, gum resins and oleoresins(for eg, balsams)	Oilbanum or frankincense	LOW	If end use is claimed to be food
939.	13019033	Lac, gums, resins and other vegetable saps and extracts	Lac, Natural gums, resins, gum resins and oleoresins(for eg, balsams)	Mastic gum	LOW	If end use is claimed to be food
940.	13019034	Lac, gums, resins and other vegetable saps and extracts	Lac, Natural gums, resins, gum resins and oleoresins(for eg, balsams)	Xanthium gum	LOW	If end use is claimed to be food
941.	13019039	Lac, gums, resins and other vegetable saps and extracts	Lac, Natural gums, resins, gum resins and oleoresins(for eg, balsams)	Other	LOW	If end use is claimed to be food

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942.	13019041	Lac, gums, resins and other vegetable saps and extracts	Lac, Natural gums, resins, gum resins and oleoresins(for eg, balsams)	Oleoresins: Of seeds	LOW	If end use is claimed to be food
943.	13019042	Lac, gums, resins and other vegetable saps and extracts	Lac, Natural gums, resins, gum resins and oleoresins(for eg, balsams)	Oleoresins: Of fruits	LOW	If end use is claimed to be food
944.	13019043	Lac, gums, resins and other vegetable saps and extracts	Lac, Natural gums, resins, gum resins and oleoresins(for eg, balsams)	Oleoresins: Of spices	LOW	If end use is claimed to be food
945.	13019044	Lac, gums, resins and other vegetable saps and extracts	Lac, Natural gums, resins, gum resins and oleoresins(for eg, balsams)	Oleoresins: Of flowers	LOW	If end use is claimed to be food
946.	13019045	Lac, gums, resins and other vegetable saps and extracts	Lac, Natural gums, resins, gum resins and oleoresins(for eg, balsams)	Oleoresins: Of roots	LOW	If end use is claimed to be food
947.	13019046	Lac, gums, resins and other vegetable saps and extracts	Lac, Natural gums, resins, gum resins and oleoresins(for eg, balsams)	Other	LOW	If end use is claimed to be food
948.	13019049	Lac, gums, resins and other vegetable saps and extracts	Lac, Natural gums, resins, gum resins and oleoresins(for eg, balsams)	Other : other	LOW	If end use is claimed to be food
949.	13019099	Lac, gums, resins and other vegetable saps and extracts	Lac, Natural gums, resins, gum resins and oleoresins(for eg, balsams)	Other oleoresins	LOW	If end use is claimed to be food

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950.	13021200	Lac, gums, resins and other vegetable saps and extracts	Vegetables saps and extracts; pectic substances, pectinates and pectates; agar-agar and other mucilages and thickeners; whether or not modified, derived from vegetable products	Saps & extracts of liquorice	LOW	If end use is claimed to be food
951.	13021300	Lac, gums, resins and other vegetable saps and extracts	Vegetables saps and extracts; pectic substances, pectinates and pectates; agar-agar and other mucilages and thickeners; whether or not modified, derived from vegetable products	Saps & extracts of hops	LOW	If end use is claimed to be food
952.	13021400	Lac, gums, resins and other vegetable saps and extracts	Vegetables saps and extracts; pectic substances, pectinates and pectates; agar-agar and other mucilages and thickeners; whether or not modified, derived from vegetable products	Vegetable sap and extracts.	LOW	If end use is claimed to be food
953.	13021912	Lac, gums, resins and other vegetable saps and extracts	Vegetables saps and extracts; pectic substances, pectinates and pectates; agar-agar and other mucilages and thickeners; whether or not	Extracts cascare sagra da	LOW	If end use is claimed to be food

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			modified, derived from vegetable products			
954.	13021914	Lac, gums, resins and other vegetable saps and extracts	Vegetables saps and extracts; pectic substances, pectinates and pectates; agar-agar and other mucilages and thickeners; whether or not modified, derived from vegetable products	Ginseng extract including powder	LOW	If end use is claimed to be food
955.	13021916	Lac, gums, resins and other vegetable saps and extracts	Vegetables saps and extracts; pectic substances, pectinates and pectates; agar-agar and other mucilages and thickeners; whether or not modified, derived from vegetable products	Extracts, neem	LOW	If end use is claimed to be food
956.	13021918	Lac, gums, resins and other vegetable saps and extracts	Vegetables saps and extracts; pectic substances, pectinates and pectates; agar-agar and other mucilages and thickeners; whether or not modified, derived from vegetable products	Cambodge extract	LOW	If end use is claimed to be food
957.	13021919	Lac, gums, resins and other vegetable saps and extracts	Vegetables saps and extracts; pectic substances, pectinates and pectates; agar-agar	Other extracts	LOW	If end use is claimed to be food

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			and other mucilages and thickeners; whether or not modified, derived from vegetable products			
958.	13021990	Lac, gums, resins and other vegetable saps and extracts	Vegetables saps and extracts; pectic substances, pectinates and pectates; agar-agar and other mucilages and thickeners; whether or not modified, derived from vegetable products	Others, derived from vegetable products	LOW	If end use is claimed to be food
959.	13022000	Lac, gums, resins and other vegetable saps and extracts	Vegetables saps and extracts; pectic substances, pectinates and pectates; agar-agar and other mucilages and thickeners; whether or not modified, derived from vegetable products	Pectic substances pectins & pectates	LOW	If end use is claimed to be food
960.	13023100	Lac, gums, resins and other vegetable saps and extracts	Vegetables saps and extracts; pectic substances, pectinates and pectates; agar-agar and other mucilages and thickeners; whether or not modified, derived from vegetable products	Agar agar	LOW	If end use is claimed to be food

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961.	13023230	Lac, gums, resins and other vegetable saps and extracts	Vegetables saps and extracts; pectic substances, pectinates and pectates; agar-agar and other mucilages and thickeners; whether or not modified, derived from vegetable products	Guargum treated & pulverised	LOW	If end use is claimed to be food
962.	13023240	Lac, gums, resins and other vegetable saps and extracts	Vegetables saps and extracts; pectic substances, pectinates and pectates; agar-agar and other mucilages and thickeners; whether or not modified, derived from vegetable products	Kappa carrageenan	LOW	If end use is claimed to be food
963.	13023290	Lac, gums, resins and other vegetable saps and extracts	Vegetables saps and extracts; pectic substances, pectinates and pectates; agar-agar and other mucilages and thickeners; whether or not modified, derived from vegetable products	Other	LOW	If end use is claimed to be food
964.	13023900	Lac, gums, resins and other vegetable saps and extracts	Vegetables saps and extracts; pectic substances, pectinates and pectates; agar-agar and other mucilages and thickeners; whether or not	Other	LOW	If end use is claimed to be food

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			modified, derived from vegetable products			
965.	14049040	Vegetable plaiting materials; vegetable products not elsewhere specified or included	Vegetable products not elsewhere specified or included	Betel leaves	LOW	If end use is claimed to be food
966.	14049050	Vegetable plaiting materials; vegetable products not elsewhere specified or included	Vegetable products not elsewhere specified or included	Indian katha	LOW	If end use is claimed to be food
967.	15011000	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Pig fat and poultry fat, other than that of heading 0209 or 1503	Lard	HIGH	If end use is claimed to be food
968.	15041010	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Fats and oils and their fractions, of fish or marine mammals, whether or not refined, but not chemically modified	Fish liver oils and their fractions: cod liver oil	HIGH	If end use is claimed to be food
969.	15041099	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Fats and oils and their fractions, of fish or marine mammals, whether or not refined, but not chemically modified	Fish liver oils and their fractions: others : others	HIGH	If end use is claimed to be food
970.	15042010	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Fats and oils and their fractions, of fish or marine mammals, whether or not refined, but not chemically modified	Fish body oil		

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971.	15042020	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Fats and oils and their fractions, of fish or marine mammals, whether or not refined, but not chemically modified	Fats and oils and their fractions of fish, other than liver oils: fish lipid oil	HIGH	If end use is claimed to be food
972.	15071000	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Soya-bean oil and its fractions, whether or not refined, but not chemically modified	Crude oil, whether or not degummed	LOW	
973.	15079010	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Soya-bean oil and its fractions, whether or not refined, but not chemically modified	Other : Edible grade	LOW	
974.	15079090	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Soya-bean oil and its fractions, whether or not refined, but not chemically modified	Other: Other	LOW	
975.	15081000	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Ground-nut oil and its fractions, whether or not refined, but not chemically modified	Crude oil	LOW	If end use is claimed to be food
976.	15089010	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats;	Ground-nut oil and its fractions, whether or not refined, but not chemically modified	Deodorized (salad oil)	LOW	

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		animal or vegetable waxes				
977.	15089091	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Ground-nut oil and its fractions, whether or not refined, but not chemically modified	Other : Edible grade	LOW	
978.	15089099	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Ground-nut oil and its fractions, whether or not refined, but not chemically modified	Other : Others	LOW	Animal, vegetable e Animal, vegetable e or microbia l fats and oils and their cleavage products ; prepared edible fats; animal or vegetabl e waxes Animal, vegetabl e or microbia l fats and oils and their cleavage products ; prepared edible

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						fats; animal or vegetabl e waxes or microbia l fats and oils and their cleavage products ; prepared edible fats; animal or vegetabl e waxes
979.	15091000	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Olive oil and its fractions, whether or not refined, but not chemically modified	Virgin	LOW	
980.	15092000	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Olive oil and its fractions, whether or not refined, but not chemically modified	Extra virgin olive oil	LOW	
981.	15093000	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Olive oil and its fractions, whether or not refined, but not chemically modified	Virgin olive oil	LOW	

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982.	15094000	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Olive oil and its fractions, whether or not refined, but not chemically modified	Other virgin olive oils	LOW	
983.	15099010	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Olive oil and its fractions, whether or not refined, but not chemically modified	Other: Edible grade	LOW	
984.	15099090	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Olive oil and its fractions, whether or not refined, but not chemically modified	Other: Other	LOW	
985.	15100010	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Other oils and their fractions obtained solely from olives, whether or not refined, but not chemically modified, including blends of these oils or fractions with oils or fractions of heading 1509	Other oils and their fractions obtained solely from olives, whether or not refined, but not chemically modified, including blends of these oils or fractions with oils or fractions of heading 1509: crude oil	LOW	
986.	15100091	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Other oils and their fractions obtained solely from olives, whether or not refined, but not chemically modified, including blends of these oils or fractions with oils or fractions of heading 1509	Other oils and their fractions obtained solely from olives, whether or not refined, but not chemically modified, including blends of these oils or fractions with oils or fractions of heading 1509: others : edible grade	LOW	

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987.	15100099	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Other oils and their fractions obtained solely from olives, whether or not refined, but not chemically modified, including blends of these oils or fractions with oils or fractions of heading 1509	Other oils and their fractions obtained solely from olives, whether or not refined, but not chemically modified, including blends of these oils or fractions with oils or fractions of heading 1509: others : other	LOW	
988.	15101000	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Other oils and their fractions obtained solely from olives, whether or not refined, but not chemically modified, including blends of these oils or fractions with oils or fractions of heading 1509	Crude olive pomace oil	LOW	
989.	15109010	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Other oils and their fractions obtained solely from olives, whether or not refined, but not chemically modified, including blends of these oils or fractions with oils or fractions of heading 1509	Refined olive pomace oil	LOW	
990.	15109090	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Other oils and their fractions obtained solely from olives, whether or not refined, but not chemically modified, including blends of these oils or fractions with oils or fractions of heading 1509	Other	LOW	

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991.	15111000	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Palm oil and its fractions, whether or not refined, but not chemically modified	Crude oil	LOW	
992.	15119010	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Palm oil and its fractions, whether or not refined, but not chemically modified	Others : Refined bleached deodorised palm oil	LOW	
993.	15119020	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Palm oil and its fractions, whether or not refined, but not chemically modified	Others : Refined bleached deodorised palmolein	LOW	
994.	15119090	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Palm oil and its fractions, whether or not refined, but not chemically modified	Others : Other	LOW	
995.	15121110	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Sunflower seed, safflower or cotton seed oil and their fractions thereof, whether or not refined, but not chemically modified	Sunflower seed or safflower oil and fractions thereof : Crude oil: Sunflower seed oil	LOW	
996.	15121120	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats;	Sunflower seed, safflower or cotton seed oil and their fractions thereof, whether or not	Sunflower seed or safflower oil and fractions thereof : Crude oil: Safflower seed oil (kardi seed oil)	LOW	

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		animal or vegetable waxes	refined, but not chemically modified			
997.	15121910	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Sunflower seed, safflower or cotton seed oil and their fractions thereof, whether or not refined, but not chemically modified	Other: Sunflower oil, edible grade	LOW	
998.	15121930	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Sunflower seed, safflower or cotton seed oil and their fractions thereof, whether or not refined, but not chemically modified	Other: Saffola oil, edible grade	LOW	Animal, vegetable or microbial fats and oils and their cleavage products ; prepared edible fats; animal or vegetable waxes
999.	15121990		Sunflower seed, safflower or cotton seed oil and their fractions thereof, whether or not refined, but not chemically modified	Other: Other	LOW	
1000	15122910	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Sunflower seed, safflower or cotton seed oil and their fractions thereof, whether or not refined, but not chemically modified	Other: Edible grade	LOW	

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1001	15122990	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Sunflower seed, safflower or cotton seed oil and their fractions thereof, whether or not refined, but not chemically modified	Other: Other	LOW	
1002	15131100	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Coconut (copra), palm kernel or babassu oil and fractions thereof, whether or not refined, but not chemically modified	Coconut (copra) oil and its fractions: Crude Oil	LOW	
1003	15131900	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Coconut (copra), palm kernel or babassu oil and fractions thereof, whether or not refined, but not chemically modified	Coconut (copra) oil and its fractions: Others	LOW	
1004	15132110	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Coconut, palm kernel or babasu oil and their fraction thereof whether or not refined but not chemically modified	Classification of palm kernel oil	LOW	
1005	15132120	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Coconut (copra), palm kernel or babassu oil and fractions thereof, whether or not refined, but not chemically modified	Crude Oil: Palm kernel oil	LOW	
1006	15132910	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats;	Coconut (copra), palm kernel or babassu oil and fractions thereof, whether or not	Other: Palm kernel oil and its fractions	LOW	Animal, vegetable or Animal, vegetable or

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		animal or vegetable waxes	refined, but not chemically modified			microbial fats and oils and their cleavage products ; prepared edible fats; animal or vegetable waxes or microbial fats and oils and their cleavage products ; prepared edible fats; animal or vegetable waxes
1007	15132920	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Coconut (copra), palm kernel or babassu oil and fractions thereof, whether or not refined, but not chemically modified	Other: Babassu oil and its fractions edible grade	LOW	
1008	15132930	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats;	Coconut (copra), palm kernel or babassu oil and fractions thereof, whether or not	Other: Babassu oil and its fractions, other than edible grade	LOW	

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		animal or vegetable waxes	refined, but not chemically modified			
1009	15132990	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Coconut (copra), palm kernel or babassu oil and fractions thereof, whether or not refined, but not chemically modified	Other: Other	LOW	
1010	15141110	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Rape, colza or mustard oil and its fractions thereof, whether or not refined, but not chemically modified	Low erucic acid rape or colza oil and its fractions: Crude oil: Colza oil	LOW	
1011	15141120	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Rape, colza or mustard oil and its fractions thereof, whether or not refined, but not chemically modified	Low erucic acid rape or colza oil and its fractions: Crude oil: Rape oil	LOW	
1012	15141190	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Rape, colza or mustard oil and its fractions thereof, whether or not refined, but not chemically modified	Low erucic acid rape or colza oil and its fractions: Crude oil: Other	LOW	
1013	15141910	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Rape, colza or mustard oil and its fractions thereof, whether or not refined, but not chemically modified	Other : Refined colza oil of edible grade	LOW	
1014	15141920	Animal, vegetable or microbial fats and oils and their cleavage products;	Rape, colza or mustard oil and its fractions thereof, whether or not	Other : Refined rapeseed oil of edible grade	LOW	

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		prepared edible fats; animal or vegetable waxes	refined , but not chemically modified			
1015	15141990	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Rape, colza or mustard oil and its fractions thereof, whether or not refined , but not chemically modified	Other : Other	LOW	
1016	15149110	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Rape, colza or mustard oil and its fractions thereof, whether or not refined , but not chemically modified	Other: Crude oil: Colza oil	LOW	
1017	15149120	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Rape, colza or mustard oil and its fractions thereof, whether or not refined , but not chemically modified	Other: Crude oil: Mustard oil	LOW	
1018	15149190	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Rape, colza or mustard oil and its fractions thereof, whether or not refined , but not chemically modified	Other: Crude oil: Rapeseed oil	LOW	
1019	15149910	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Rape, colza or mustard oil and its fractions thereof, whether or not refined , but not chemically modified	Refined colza oil of edible grade	LOW	
1020	15149920	Animal, vegetable or microbial fats and oils and their	Rape, colza or mustard oil and its fractions thereof,	Refined mustard oil of edible grade	LOW	

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		cleavage products; prepared edible fats; animal or vegetable waxes	whether or not refined , but not chemically modified			
1021	15149930	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Rape, colza or mustard oil and its fractions thereof, whether or not refined , but not chemically modified	Refined rapeseed oil of edible grade	LOW	
1022	15149990	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Rape, colza or mustard oil and its fractions thereof, whether or not refined , but not chemically modified	Other	LOW	
1023	15151100	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Other fixed vegetable or microbial fats and oils (including jojoba oil) and their fractions whether or not refined, but not chemically modified	Linseed oil and its fractions : Crude oil	LOW	
1024	15151910	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Other fixed vegetable or microbial fats and oils (including jojoba oil) and their fractions whether or not refined, but not chemically modified	Other: Edible grade	LOW	
1025	15151990	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Other fixed vegetable or microbial fats and oils (including jojoba oil) and their fractions whether or not refined, but not chemically modified	Other : other	LOW	
1026	15152100	Animal, vegetable or microbial fats and	Other fixed vegetable or microbial fats and	Maize (Corn) oil and its fractions: Crude oil	LOW	

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		oils and their cleavage products; prepared edible fats; animal or vegetable waxes	oils (including jojoba oil) and their fractions whether or not refined, but not chemically modified			
1027	15152910	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Other fixed vegetable or microbial fats and oils (including jojoba oil) and their fractions whether or not refined, but not chemically modified	Crude oil	LOW	
1028	15152990	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Other fixed vegetable or microbial fats and oils (including jojoba oil) and their fractions whether or not refined, but not chemically modified	Other: Edible grade	LOW	
1029	15153010	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Other fixed vegetable or microbial fats and oils (including jojoba oil) and their fractions whether or not refined, but not chemically modified	Castor oil and its fractions: Edible grade	LOW	If end use is claimed to be food
1030	15153090	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Other fixed vegetable or microbial fats and oils (including jojoba oil) and their fractions whether or not refined, but not chemically modified	Castor oil and its fractions: Other	LOW	If end use is claimed to be food
1031	15155010	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Other fixed vegetable or microbial fats and oils (including jojoba oil) and their fractions whether or not refined, but not chemically modified	Seasame oil and its fractions: Crude oil	LOW	

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1032	15155091	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Other fixed vegetable or microbial fats and oils (including jojoba oil) and their fractions whether or not refined, but not chemically modified	Edible grade	HIGH	
1033	15155099	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Other fixed vegetable or microbial fats and oils (including jojoba oil) and their fractions whether or not refined, but not chemically modified	Other: Edible grade	LOW	
1034	15156000	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Other fixed vegetable or microbial fats and oils (including jojoba oil) and their fractions whether or not refined, but not chemically modified	Microbial fats and oils and their fractions	LOW	
1035	15159020	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Other fixed vegetable or microbial fats and oils (including jojoba oil) and their fractions whether or not refined, but not chemically modified	Fixed vegetable oils, namely the following: neem seed oil, karanj oil, silk cotton seed oil, khakhon oil, water melon oil, kusum oil, rubber seed oil, dhup oil, undi oil, maroti oil, pisa oil, nahar oil	LOW	
1036	15159030	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Other fixed vegetable or microbial fats and oils (including jojoba oil) and their fractions whether or not refined, but not chemically modified	Fixed vegetable oils, namely the following : cardamom oil, chillies or capsicum oil, turmeric oil, ajwain seed oil, niger seed oil, garlic oil	LOW	
1037	15159040	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats;	Other fixed vegetable or microbial fats and oils (including jojoba oil) and their fractions whether or	Fixed vegetable oils of edible grade namely the following: mango-kernel oil, mahua oil, rice bran oil	LOW	

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		animal or vegetable waxes	not refined, but not chemically modified			
1038	15159091	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Other fixed vegetable or microbial fats and oils (including jojoba oil) and their fractions whether or not refined, but not chemically modified	Other: Edible grade	LOW	
1039	15159099	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Other fixed vegetable or microbial fats and oils (including jojoba oil) and their fractions whether or not refined, but not chemically modified	Other : Other	LOW	
1040	15162011	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Animal or vegetable or microbial fats and oils and their fractions, partly or wholly hydrogenated, inter-esterified, re-esterified or elaidinised, whether or not refined, but not further prepared	Vegetable fats and oils and their fractions: Cotton Seed oil : Edible grade	HIGH	
1041	15162019	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Animal or vegetable or microbial fats and oils and their fractions, partly or wholly hydrogenated, inter-esterified, re-esterified or elaidinised, whether or not refined, but not further prepared	Vegetable fats and oils and their fractions: Cotton Seed oil : Other	HIGH	If end use is claimed to be food
1042	15162021		Animal or vegetable fats and oils and their fractions, Animal or vegetable or microbial fats and	Groundnut oil: Edible grade	LOW	

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			oils and their fractions, partly or wholly hydrogenated, inter-esterified, re-esterified or elaidinised, whether or not refined, but not further prepared			
1043	15162029		Animal or vegetable or microbial fats and oils and their fractions, partly or wholly hydrogenated, inter-esterified, re-esterified or elaidinised, whether or not refined, but not further prepared	Groundnut oil: Other	LOW	If end use is claimed to be food
1044	15162031	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Animal or vegetable or microbial fats and oils and their fractions, partly or wholly hydrogenated, inter-esterified, re-esterified or elaidinised, whether or not refined, but not further prepared	Hydrogenated castor oil (opal-wax): Edible grade	HIGH	If end use is claimed to be food
1045	15162039	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Animal or vegetable or microbial fats and oils and their fractions, partly or wholly hydrogenated, inter-esterified, re-esterified or elaidinised, whether or not refined, but not further prepared	Other : Other	LOW	If end use is claimed to be food
1046	15162091	Animal, vegetable or microbial fats and oils and their	Animal or vegetable or microbial fats and oils and their	Other: Edible grade	HIGH	

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		cleavage products; prepared edible fats; animal or vegetable waxes	fractions, partly or wholly hydrogenated, inter-esterified, re- esterified or elaidinised, whether or not refined, but not further prepared			
1047	15162099	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Animal or vegetable or microbial fats and oils and their fractions, partly or wholly hydrogenated, inter-esterified, re- esterified or elaidinised, whether or not refined, but not further prepared	Other : Other	HIGH	If end use is claimed to be food
1048	15163000	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Animal or vegetable or microbial fats and oils and their fractions, partly or wholly hydrogenated, inter-esterified, re- esterified or elaidinised, whether or not refined, but not further prepared	Microbial fats and oils and their fractions	LOW	
1049	15171021	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Margarine; Edible Mixtures Or Preparations Of Animal, Vegetable Or Microbial Fats Or Oils Or Of Fractions Of Different Fats Or Oils Of This Chapter, Other Than Edible Fats And Oils Or Their Fractions Of Heading 1516	Of vegetable origin: Edible grade	HIGH	
1050	15171022	Animal, vegetable or microbial fats and	Margarine; Edible Mixtures Or	Of vegetable origin: Linoxyn	HIGH	

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		oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Preparations Of Animal, Vegetable Or Microbial Fats Or Oils Or Of Fractions Of Different Fats Or Oils Of This Chapter, Other Than Edible Fats And Oils Or Their Fractions Of Heading 1516			
1051	15171029	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Margarine; Edible Mixtures Or Preparations Of Animal, Vegetable Or Microbial Fats Or Oils Or Of Fractions Of Different Fats Or Oils Of This Chapter, Other Than Edible Fats And Oils Or Their Fractions Of Heading 1516	Of vegetable origin: others	HIGH	If end use is claimed to be food
1052	15179010	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Margarine; Edible Mixtures Or Preparations Of Animal, Vegetable Or Microbial Fats Or Oils Or Of Fractions Of Different Fats Or Oils Of This Chapter, Other Than Edible Fats And Oils Or Their Fractions Of Heading 1516	Other: Sal fat (processed or refined)	HIGH	
1053	15179040	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Margarine; Edible Mixtures Or Preparations Of Animal, Vegetable Or Microbial Fats Or Oils Or Of Fractions Of Different Fats Or	Imitation lard of vegetable origin	HIGH	

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			Oils Of This Chapter, Other Than Edible Fats And Oils Or Their Fractions Of Heading 1516			
1054	15179090	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Margarine; Edible Mixtures Or Preparations Of Animal, Vegetable Or Microbial Fats Or Oils Or Of Fractions Of Different Fats Or Oils Of This Chapter, Other Than Edible Fats And Oils Or Their Fractions Of Heading 1516	Other	HIGH	
1055	15200000	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Glycerol, crude; glycerol waters and glycerol lyes	Glycerol, crude; glycerol waters and glycerol lyes	LOW	If end use is claimed to be food
1056	15211011	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Vegetable waxes (other than triglycerides), beeswax, other insect waxes and spermaceti, whether or not refined or coloured	Vegetable Waxes: Carnauba Waxes: Edible wax for waxing fresh fruits and vegetables	LOW	
1057	15211019	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Vegetable waxes (other than triglycerides), beeswax, other insect waxes and spermaceti, whether or not refined or coloured	Vegetable Waxes: Carnauba Waxes: Other	LOW	

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1058	15211090	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Vegetable waxes (other than triglycerides), beeswax, other insect waxes and spermaceti, whether or not refined or coloured	Other	LOW	
1059	15219010	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Vegetable waxes (other than triglycerides), beeswax, other insect waxes and spermaceti, whether or not refined or coloured	Other: Beewax whether or not coloured	LOW	
1060	15219020	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Vegetable waxes (other than triglycerides), beeswax, other insect waxes and spermaceti, whether or not refined or coloured	Other : Shellac wax whether or not coloured	LOW	
1061	15219090	Animal, vegetable or microbial fats and oils and their cleavage products; prepared edible fats; animal or vegetable waxes	Vegetable waxes (other than triglycerides), beeswax, other insect waxes and spermaceti, whether or not refined or coloured	Other : Other	LOW	
1062	16010000	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Sausages and similar products (meat , meat offal or blood)	sausages and similar products, of meat, meat offal, blood or insects; food preparations based on these products	HIGH	If end use is claimed to be food
1063	16021000	Preparations of meat, of fish / crustaceans/molluscs	Other Prepared Or Preserved Meat, Meat Offal, Blood Or Insect	Homogenised preparations	HIGH	

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		/other aquatic invertebrates				
1064	16022000	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Other Prepared Or Preserved Meat, Meat Offal, Blood Or Insect	Of liver of any animal	HIGH	If end use is claimed to be food
1065	16023100	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Other Prepared Or Preserved Meat, Meat Offal, Blood Or Insect	Of poultry of heading 0105: Of turkeys	HIGH	
1066	16023200	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Other Prepared Or Preserved Meat, Meat Offal, Blood Or Insect	Of fowls of the species Gallus domesticus	HIGH	
1067	16023900	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Other Prepared Or Preserved Meat, Meat Offal, Blood Or Insect	Other	HIGH	
1068	16024100	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Other Prepared Or Preserved Meat, Meat Offal, Blood Or Insect	Of swine: Hams and cuts thereof	HIGH	
1069	16024200	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Other Prepared Or Preserved Meat, Meat Offal, Blood Or Insect	Shoulders and cuts thereof	HIGH	
1070	16024900	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Other Prepared Or Preserved Meat, Meat Offal, Blood Or Insect	Other, including mixtures	HIGH	
1071	16029000	Preparations of meat, of fish / crustaceans/molluscs	Other Prepared Or Preserved Meat, Meat Offal, Blood Or Insect	Other, including preparations of blood of any animal	HIGH	If end use is claimed

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		/other aquatic invertebrates				to be food
1072	16030010	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Extracts and juices of meat/ fish/ crustaceans/molluscs /other aquatic invertebrates	Extracts and juices of meat, fish or crustaceans, molluscs or other aquatic invertebrates: Extracts and juices of meat	HIGH	
1073	16030020	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Extracts and juices of meat/ fish/ crustaceans/molluscs /other aquatic invertebrates	Extracts and juices of meat, fish or crustaceans, molluscs or other aquatic invertebrates: Extracts of fish	HIGH	
1074	16030090	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Extracts and juices of meat/ fish/ crustaceans/molluscs /other aquatic invertebrates	Extracts and juices of meat, fish or crustaceans, molluscs or other aquatic invertebrates: Other	HIGH	
1075	16041100	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Prepared or preserved fish; caviar /caviar substitutes; prepared from fish eggs (fish, whole or in pieces, but not minced)	Fish, whole or in pieces, but not minced : Salmon	HIGH	
1076	16041210	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Prepared or preserved fish; caviar /caviar substitutes; prepared from fish eggs (fish, whole or in pieces, but not minced)	Herrings: Pickled	HIGH	
1077	16041290	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Prepared or preserved fish; caviar /caviar substitutes; prepared from fish eggs (fish, whole or in pieces, but not minced)	Herrings: Other	HIGH	
1078	16041310	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Prepared or preserved fish; caviar /caviar substitutes; prepared from fish eggs (fish, whole or in pieces, but not minced)	Sardines, sardinella and brisling or sprats: Sardines, sardinella and brisling	HIGH	

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1079	16041320	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Prepared or preserved fish; caviar /caviar substitutes; prepared from fish eggs (fish, whole or in pieces, but not minced)	Sardines, sardinella and brisling or sprats: Sprats	HIGH	
1080	16041410	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Prepared or preserved fish; caviar /caviar substitutes; prepared from fish eggs (fish, whole or in pieces, but not minced)	Tunan, skipjack and bonito (Sarda spp.): Tunas	HIGH	
1081	16041490	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Prepared or preserved fish; caviar /caviar substitutes; prepared from fish eggs (fish, whole or in pieces, but not minced)	Tunan, skipjack and bonito (Sarda spp.): others	HIGH	
1082	16041500	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Prepared or preserved fish; caviar /caviar substitutes; prepared from fish eggs (fish, whole or in pieces, but not minced)	Mackerel	HIGH	
1083	16041600	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Prepared or preserved fish; caviar /caviar substitutes; prepared from fish eggs (fish, whole or in pieces, but not minced)	Anchovies	HIGH	
1084	16041700	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Prepared or preserved fish; caviar /caviar substitutes; prepared from fish eggs (fish, whole or in pieces, but not minced)	EELS	HIGH	
1085	16041800	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Prepared or preserved fish; caviar and caviar substitutes prepared from fish eggs	Shark fins	HIGH	

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1086	16041900	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Prepared or preserved fish; caviar /caviar substitutes; prepared from fish eggs (fish, whole or in pieces, but not minced)	Other	HIGH	
1087	16042000	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Prepared or preserved fish; caviar /caviar substitutes; prepared from fish eggs (fish, whole or in pieces, but not minced)	Other prepared or preserved fish Caviar and caviar substitutes	HIGH	
1088	16043100	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Prepared or preserved fish; caviar /caviar substitutes; prepared from fish eggs (fish, whole or in pieces, but not minced)	Caviar	HIGH	
1089	16043200	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Prepared or preserved fish; caviar /caviar substitutes; prepared from fish eggs (fish, whole or in pieces, but not minced)	Caviar substitutes	HIGH	
1090	16051000	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Crustaceans, molluscs and other aquatic invertebrates, prepared or preserved	Crab Shrimps and prawns Not in airtight container	HIGH	
1091	16052100	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Crustaceans, molluscs and other aquatic invertebrates, prepared or preserved	Not in airtight container	HIGH	
1092	16052900	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Crustaceans, molluscs and other aquatic invertebrates, prepared or preserved	others	HIGH	
1093	16053000	Preparations of meat, of fish /	Crustaceans, molluscs and other	Lobster	HIGH	

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		crustaceans/molluscs /other aquatic invertebrates	aquatic invertebrates, prepared or preserved			
1094	16054000	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Crustaceans, molluscs and other aquatic invertebrates, prepared or preserved	Other crustaceans	HIGH	
1095	16055100	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Crustaceans, molluscs and other aquatic invertebrates, prepared or preserved	Molluscs: Oyster	HIGH	
1096	16055200	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Crustaceans, molluscs and other aquatic invertebrates, prepared or preserved	Scallops, including queen scallops	HIGH	
1097	16055300	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Crustaceans, molluscs and other aquatic invertebrates, prepared or preserved	Mussels	HIGH	
1098	16055400	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Crustaceans, molluscs and other aquatic invertebrates, prepared or preserved	Cuttle fish and squid	HIGH	
1099	16055500	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Crustaceans, molluscs and other aquatic invertebrates, prepared or preserved	Octopus	HIGH	
1100	16055600	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Crustaceans, molluscs and other aquatic invertebrates, prepared or preserved	Clams, cockles and arkshells	HIGH	
1101	16055700	Preparations of meat, of fish / crustaceans/molluscs	Crustaceans, molluscs and other	Abalone	HIGH	

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		/other aquatic invertebrates	aquatic invertebrates, prepared or preserved			
1102	16055800	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Crustaceans, molluscs and other aquatic invertebrates, prepared or preserved	Snails, other than sea snails	HIGH	
1103	16055900	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Crustaceans, molluscs and other aquatic invertebrates, prepared or preserved	Other	HIGH	
1104	16056100	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Crustaceans, molluscs and other aquatic invertebrates, prepared or preserved	Other aquatic invertebrates : Sea cucumbers	HIGH	
1105	16056200	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Crustaceans, molluscs and other aquatic invertebrates, prepared or preserved	Other aquatic invertebrates : Sea urchins	HIGH	
1106	16056300	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Crustaceans, molluscs and other aquatic invertebrates, prepared or preserved	Other aquatic invertebrates : jellyfish	HIGH	
1107	16056900	Preparations of meat, of fish / crustaceans/molluscs /other aquatic invertebrates	Crustaceans, molluscs and other aquatic invertebrates, prepared or preserved	Other aquatic invertebrates : Other	HIGH	
1108	17011200	Sugars and sugar confectionery	Cane or beet sugar and chemically pure sucrose, in solid form	<i>Raw sugar not containing added flavouring or colouring matter</i> : Beet sugar	LOW	
1109	17011310	Sugars and sugar confectionery	Cane or beet sugar and chemically pure sucrose, in solid form	<i>Cane sugar specified in Sub-heading Note 2 to this Chapter</i> : Cane jaggery	LOW	

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1110	17011320	Sugars and sugar confectionery	Cane or beet sugar and chemically pure sucrose, in solid form	<i>Cane sugar specified in Sub-heading Note 2 to this Chapter :</i> Khandsari sugar	LOW	
1111	17011390	Sugars and sugar confectionery	Cane or beet sugar and chemically pure sucrose, in solid form	<i>Cane sugar specified in Sub-heading Note 2 to this Chapter :</i> Other	LOW	
1112	17011410	Sugars and sugar confectionery	Cane or beet sugar and chemically pure sucrose, in solid form	<i>Other cane sugar :</i> Cane jaggery	LOW	
1113	17011420	Sugars and sugar confectionery	Cane or beet sugar and chemically pure sucrose, in solid form	<i>Other cane sugar:</i> Khandsari sugar	LOW	
1114	17011490	Sugars and sugar confectionery	Cane or beet sugar and chemically pure sucrose, in solid form	<i>Other cane sugar:</i> other	LOW	
1115	17019100	Sugars and sugar confectionery	Cane or beet sugar and chemically pure sucrose, in solid form	Refined sugar containing added flavouring or colouring matter	LOW	
1116	17019910	Sugars and sugar confectionery	Cane or beet sugar and chemically pure sucrose, in solid form	sugar cubes	LOW	
1117	17019990	Sugars and sugar confectionery	Cane or beet sugar and chemically pure sucrose, in solid form	Other	LOW	
1118	17021110	Sugars and sugar confectionery	Other sugars, including chemically pure lactose, maltose, glucose and fructose, in solid form; sugar syrups not containing added flavouring or colouring matter;	<i>Containing by weight 99 % or more lactose, expressed as anhydrous lactose, calculated on the dry matter:</i> In solid form	LOW	

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			artificial honey, whether or not mixed with natural honey; caramel			
1119	17021190	Sugars and sugar confectionery	Other sugars, including chemically pure lactose, maltose, glucose and fructose, in solid form; sugar syrups not containing added flavouring or colouring matter; artificial honey, whether or not mixed with natural honey; caramel	<i>Containing by weight 99 % or more lactose, expressed as anhydrous lactose, calculated on the dry matter: : Other</i>	LOW	
1120	17021910	Sugars and sugar confectionery	Other sugars, including chemically pure lactose, maltose, glucose and fructose, in solid form; sugar syrups not containing added flavouring or colouring matter; artificial honey, whether or not mixed with natural honey; caramel	<i>OTHERS: In solid form</i>	LOW	
1121	17021990	Sugars and sugar confectionery	Other sugars, including chemically pure lactose, maltose, glucose and fructose, in solid form; sugar syrups not containing added flavouring or colouring matter; artificial honey, whether or not mixed	<i>OTHERS: Other</i>	LOW	

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			with natural honey; caramel			
1122	17022010	Sugars and sugar confectionery	Other sugars, including chemically pure lactose, maltose, glucose and fructose, in solid form; sugar syrops not containing added flavouring or colouring matter; artificial honey, whether or not mixed with natural honey; caramel	<i>Maple sugar and maple syrup:</i> In solid form	LOW	
1123	17022090	Sugars and sugar confectionery	Other sugars, including chemically pure lactose, maltose, glucose and fructose, in solid form; sugar syrops not containing added flavouring or colouring matter; artificial honey, whether or not mixed with natural honey; caramel	<i>Maple sugar and maple syrup:</i> other	LOW	
1124	17023010	Sugars and sugar confectionery	Other sugars, including chemically pure lactose, maltose, glucose and fructose, in solid form; sugar syrops not containing added flavouring or colouring matter; artificial honey, whether or not mixed with natural honey; caramel	<i>Glucose and glucose syrup, not containing fructose or containing in the dry state less than 20% by weight of fructose :</i> Glucose, liquid	LOW	

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1125	17023020	Sugars and sugar confectionery	Other sugars, including chemically pure lactose, maltose, glucose and fructose, in solid form; sugar syrups not containing added flavouring or colouring matter; artificial honey, whether or not mixed with natural honey; caramel	<i>Glucose and glucose syrup, not containing fructose or containing in the dry state less than 20% by weight of fructose : Glucose, solid</i>	LOW	
1126	17023031	Sugars and sugar confectionery	Other sugars, including chemically pure lactose, maltose, glucose and fructose, in solid form; sugar syrups not containing added flavouring or colouring matter; artificial honey, whether or not mixed with natural honey; caramel	<i>Glucose and glucose syrup, not containing fructose or containing in the dry state less than 20% by weight of fructose : Dextrose: , solid form</i>	LOW	
1127	17023039	Sugars and sugar confectionery	Other sugars, including chemically pure lactose, maltose, glucose and fructose, in solid form; sugar syrups not containing added flavouring or colouring matter; artificial honey, whether or not mixed with natural honey; caramel	<i>Glucose and glucose syrup, not containing fructose or containing in the dry state less than 20% by weight of fructose : Dextrose: , Other</i>	LOW	
1128	17024010	Sugars and sugar confectionery	Other sugars, including chemically	<i>Glucose and glucose syrup, containing in the dry state at least 20% but less than 50% by weight of fructose, excluding invert sugar : Glucose, liquid</i>	LOW	If end use is

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			pure lactose, maltose, glucose and fructose, in solid form; sugar syrups not containing added flavouring or colouring matter; artificial honey, whether or not mixed with natural honey; caramel			claimed to be food
1129	17024020	Sugars and sugar confectionery	Other sugars, including chemically pure lactose, maltose, glucose and fructose, in solid form; sugar syrups not containing added flavouring or colouring matter; artificial honey, whether or not mixed with natural honey; caramel	<i>Glucose and glucose syrup, containing in the dry state at least 20% but less than 50% by weight of fructose, excluding invert sugar :</i> Glucose, solid	LOW	If end use is claimed to be food
1130	17024031	Sugars and sugar confectionery	Other sugars, including chemically pure lactose, maltose, glucose and fructose, in solid form; sugar syrups not containing added flavouring or colouring matter; artificial honey, whether or not mixed with natural honey; caramel	<i>Glucose and glucose syrup, containing in the dry state at least 20% but less than 50% by weight of fructose, excluding invert sugar :</i> dextrose, solid form	LOW	If end use is claimed to be food
1131	17024039	Sugars and sugar confectionery	Other sugars, including chemically pure lactose, maltose, glucose	<i>Glucose and glucose syrup, containing in the dry state at least 20% but less than 50% by weight of fructose, excluding invert sugar :</i> dextrose, other form	LOW	

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			and fructose, in solid form; sugar syrups not containing added flavouring or colouring matter; artificial honey, whether or not mixed with natural honey; caramel			
1132	17025000	Sugars and sugar confectionery	Other sugars, including chemically pure lactose, maltose, glucose and fructose, in solid form; sugar syrups not containing added flavouring or colouring matter; artificial honey, whether or not mixed with natural honey; caramel	Chemically pure fructose	LOW	
1133	17026010	Sugars and sugar confectionery	Other sugars, including chemically pure lactose, maltose, glucose and fructose, in solid form; sugar syrups not containing added flavouring or colouring matter; artificial honey, whether or not mixed with natural honey; caramel	<i>Other fructose and fructose syrup, containing in the dry state more than 50% by weight of fructose, excluding invert sugar: In solid form</i>	LOW	
1134	17026090	Sugars and sugar confectionery	Other sugars, including chemically pure lactose, maltose, glucose and fructose, in solid form; sugar	<i>Other fructose and fructose syrup, containing in the dry state more than 50% by weight of fructose, excluding invert sugar : Others</i>	LOW	

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			syrups not containing added flavouring or colouring matter; artificial honey, whether or not mixed with natural honey; caramel			
1135	17029010	Sugars and sugar confectionery	Other sugars, including chemically pure lactose, maltose, glucose and fructose, in solid form; sugar syrups not containing added flavouring or colouring matter; artificial honey, whether or not mixed with natural honey; caramel	<i>Other, including invert sugar and other sugar and sugar syrup blends containing in the dry state 50% by weight of fructose : Palmyra sugar</i>	LOW	
1136	17029020	Sugars and sugar confectionery	Other sugars, including chemically pure lactose, maltose, glucose and fructose, in solid form; sugar syrups not containing added flavouring or colouring matter; artificial honey, whether or not mixed with natural honey; caramel	<i>Other, including invert sugar and other sugar and sugar syrup blends containing in the dry state 50% by weight of fructose : Chemically pure maltose</i>	LOW	
1137	17029030	Sugars and sugar Confectionery	Other sugars, including chemically pure lactose, maltose, glucose and fructose, in solid form; sugar syrups not containing added flavouring or	Other, including invert sugar and other sugar and sugar syrup blends containing in the dry state 50% by weight of fructose : Artificial honey, whether or not mixed with natural honey	LOW	

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			colouring matter; artificial honey, whether or not mixed with natural honey; caramel			
1138	17029040	Sugars and sugar confectionery	Other sugars, including chemically pure lactose, maltose, glucose and fructose, in solid form; sugar syrups not containing added flavouring or colouring matter; artificial honey, whether or not mixed with natural honey; caramel	<i>Other, including invert sugar and other sugar and sugar syrup blends containing in the dry state 50% by weight of fructose : Caramel</i>	LOW	
1139	17029050	Sugars and sugar confectionery	Other sugars, including chemically pure lactose, maltose, glucose and fructose, in solid form; sugar syrups not containing added flavouring or colouring matter; artificial honey, whether or not mixed with natural honey; caramel	<i>Other, including invert sugar and other sugar and sugar syrup blends containing in the dry state 50% by weight of fructose : insulin syrup</i>	LOW	
1140	17029090	Sugars and sugar confectionery	Other sugars, including chemically pure lactose, maltose, glucose and fructose, in solid form; sugar syrups not containing added flavouring or colouring matter; artificial honey,	<i>Other, including invert sugar and other sugar and sugar syrup blends containing in the dry state 50% by weight of fructose : others</i>	LOW	

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			whether or not mixed with natural honey; caramel			
1141	17031000	Sugars and sugar confectionery	Molasses resulting from the extraction or refining of sugar	Cane molasses	LOW	
1142	17039010	Sugars and sugar confectionery	Molasses resulting from the extraction or refining of sugar	<i>Other:</i> Molasses, edible	LOW	
1143	17039090	Sugars and sugar confectionery	Molasses resulting from the extraction or refining of sugar	<i>OTHER:</i> other	LOW	
1144	17041000	Sugars and sugar confectionery	Sugar confectionery (including white chocolate), not containing cocoa	Chewing gum, whether or not sugar coated	LOW	
1145	17049010	Sugars and sugar confectionery	Sugar confectionery (including white chocolate), not containing cocoa	<i>OTHER:</i> Jelly confectionery	LOW	
1146	17049020	Sugars and sugar confectionery	Sugar confectionery (including white chocolate), not containing cocoa	<i>OTHER:</i> Boiled sweets, whether or not filled	LOW	
1147	17049030	Sugars and sugar confectionery	Sugar confectionery (including white chocolate), not containing cocoa	<i>OTHER:</i> Toffees, caramels and similar sweets	LOW	
1148	17049090	Sugars and sugar confectionery	Sugar confectionery (including white chocolate), not containing cocoa	<i>OTHER:</i> other	LOW	
1149	18010000	Cocoa and cocoa preparations	Cocoa beans, whole or broken, raw roasted	Cocoa beans, whole or broken, raw roasted	LOW	
1150	18020000	Cocoa and cocoa preparations	Cocoa shells, husks, skins and other cocoa waste	Cocoa shells, husks, skins and other cocoa waste	LOW	

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1151	18031000	Cocoa and cocoa preparations	Cocoa paste, whether or not defatted	Cocoa paste, whether or not defatted : not defatted	LOW	
1152	18032000	Cocoa and cocoa preparations	Cocoa paste, whether or not defatted	<i>COCOA PASTE, WHETHER OR NOT DEFATTED</i> : Wholly or partially Defatted	LOW	
1153	18040000	Cocoa and cocoa preparations	Cocoa butter, fat and oil	Cocoa butter, fat and oil	HIGH	
1154	18050000	Cocoa and cocoa preparations	Cocoa powder, not containing added sugar or other sweetening matter	Cocoa powder, not containing added sugar or other sweetening matter	LOW	
1155	18061000	Cocoa and cocoa preparations	Chocolate and other food preparations containing cocoa	Cocoa powder, containing added sugar or other sweetening matter	LOW	
1156	18062000	Cocoa and cocoa preparations	Chocolate and other food preparations containing cocoa	Other preparations in blocks, slabs or bars weighing more than 2 kg. or in liquid, paste, powder, granular or other bulk form in containers or immediate packings, of a content exceeding 2kg	LOW	
1157	18063100	Cocoa and cocoa preparations	Chocolate and other food preparations containing cocoa	<i>Other, in blocks, slabs or bars</i> : FILLED	LOW	
1158	18063200	Cocoa and cocoa preparations	Chocolate and other food preparations containing cocoa	<i>Other, in blocks, slabs or bars</i> : NOT FILLED	LOW	
1159	18069010	Cocoa and cocoa preparations	Chocolate and other food preparations containing cocoa	<i>Other</i> : Chocolate and chocolate products	LOW	
1160	18069020	Cocoa and cocoa preparations	Chocolate and other food preparations containing cocoa	<i>OTHER</i> : Sugar confectionery containing cocoa	LOW	
1161	18069030	Cocoa and cocoa preparations	Chocolate and other food preparations containing cocoa	<i>OTHER</i> : SPREADS CONTAINING COCOA	LOW	
1162	18069040	Cocoa and cocoa preparations	Chocolate and other food preparations containing cocoa	<i>OTHER</i> : Preparations containing cocoa for making beverages	LOW	
1163	18069090	Cocoa and cocoa preparations	Chocolate and other food preparations containing cocoa	<i>OTHER</i> : other	LOW	

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1164	19011010	Preparations of cereals, flour, starch or milk; pastrycooks' products	Malt extract; food preparations of flour, groats, meal, starch or malt extract, not containing cocoa or containing less than 40% by weight of cocoa calculated on a totally defatted basis, not elsewhere specified or included; food preparations of goods of headings 0401 to 0404, not containing cocoa or containing less than 6% by weight of cocoa calculated on a totally defatted basis, not elsewhere specified or included	Preparations for infant use, put up for retail sale: Malted milk (including powder)	HIGH	
1165	19011090	Preparations of cereals, flour, starch or milk; pastrycooks' products	Malt extract; food preparations of flour, groats, meal, starch or malt extract, not containing cocoa or containing less than 40% by weight of cocoa calculated on a totally defatted basis, not elsewhere specified or included; food preparations of goods of headings 0401 to 0404, not containing cocoa or containing less than 6% by weight of cocoa calculated on a totally defatted basis,	Preparations for infant use, put up for retail sale: Others	HIGH	

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			not elsewhere specified or included			
1166	19012000	Preparations of cereals, flour, starch or milk; pastrycooks' products	Malt extract; food preparations of flour, groats, meal, starch or malt extract, not containing cocoa or containing less than 40% by weight of cocoa calculated on a totally defatted basis, not elsewhere specified or included; food preparations of goods of headings 0401 to 0404, not containing cocoa or containing less than 6% by weight of cocoa calculated on a totally defatted basis, not elsewhere specified or included	Mixes and doughs for the preparation of bakers' wares of heading 1905	LOW	
1167	19019010	Preparations of cereals, flour, starch or milk; pastrycooks' products	Malt extract; food preparations of flour, groats, meal, starch or malt extract, not containing cocoa or containing less than 40% by weight of cocoa calculated on a totally defatted basis, not elsewhere specified or included; food preparations of goods of headings 0401 to 0404, not containing cocoa or containing less than 6% by weight of cocoa calculated on a	Other : Malt extract	LOW	

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			totally defatted basis, not elsewhere specified or included			
1168	19019090	Preparations of cereals, flour, starch or milk; pastrycooks' products	Malt extract; food preparations of flour, groats, meal, starch or malt extract, not containing cocoa or containing less than 40% by weight of cocoa calculated on a totally defatted basis, not elsewhere specified or included; food preparations of goods of headings 0401 to 0404, not containing cocoa or containing less than 6% by weight of cocoa calculated on a totally defatted basis, not elsewhere specified or included	Other : Others	LOW	
1169	19021100	Preparations of cereals, flour, starch or milk; pastrycooks' products	Pasta, whether or not cooked or stuffed (with meat or other substances) or otherwise macaroni, noodles, lasagne, gnocchi, ravioli, cannelloni; couscous, whether or not prepared	Uncooked pasta, not stuffed or otherwise prepared : Containing eggs	LOW	
1170	19021900	Preparations of cereals, flour, starch or milk; pastrycooks' products	Pasta, whether or not cooked or stuffed (with meat or other substances) or otherwise prepared, such as spaghetti, macaroni, noodles,	Uncooked pasta, not stuffed or otherwise prepared : Others	LOW	

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			lasagne, gnocchi, ravioli, cannelloni; couscous, whether or not prepared			
1171	19022010	Preparations of cereals, flour, starch or milk; pastrycooks' products	Pasta, whether or not cooked or stuffed (with meat or other substances) or otherwise prepared, such as spaghetti, macaroni, noodles, lasagne, gnocchi, ravioli, cannelloni; couscous, whether or not prepared	Stuffed pasta, whether or not cooked or otherwise prepared: Cooked	LOW	
1172	19022090	Preparations of cereals, flour, starch or milk; pastrycooks' products	Pasta, whether or not cooked or stuffed (with meat or other substances) or otherwise prepared, such as spaghetti, macaroni, noodles, lasagne, gnocchi, ravioli, cannelloni; couscous, whether or not prepared	Stuffed pasta, whether or not cooked or otherwise prepared: Cooked	LOW	
1173	19023010	Preparations of cereals, flour, starch or milk; pastrycooks' products	Pasta, whether or not cooked or stuffed (with meat or other substances) or otherwise prepared, such as spaghetti, macaroni, noodles, lasagne, gnocchi, ravioli, cannelloni; couscous, whether or not prepared	Stuffed pasta, whether or not cooked or otherwise prepared: Other	LOW	
1174	19023090	Preparations of cereals, flour, starch or milk;	Pasta, whether or not cooked or stuffed (with meat or other substances) or	Other Pasta: Dried	LOW	

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		pastrycooks' products	otherwise prepared, such as spaghetti, macaroni, noodles, lasagne, gnocchi, ravioli, cannelloni; couscous, whether or not prepared			
1175	19024010	Preparations of cereals, flour, starch or milk; pastrycooks' products	Pasta, whether or not cooked or stuffed (with meat or other substances) or otherwise prepared, such as spaghetti, macaroni, noodles, lasagne, gnocchi, ravioli, cannelloni; couscous, whether or not prepared	Couscous : Unprepared	LOW	
1176	19024090	Preparations of cereals, flour, starch or milk; pastrycooks' products	Pasta, whether or not cooked or stuffed (with meat or other substances) or otherwise prepared, such as spaghetti, macaroni, noodles, lasagne, gnocchi, ravioli, cannelloni; couscous, whether or not prepared	Couscous : Other	LOW	
1177	19030000	Preparations of cereals, flour, starch or milk; pastrycooks' products	Tapioca and substitutes therefor prepared from starch, in the form of flakes, grains, pearls, siftings or in similar forms	Tapioca and substitutes therefor prepared from starch, in the form of flakes, grains, pearls, siftings or in similar forms	LOW	
1178	19041010	Preparations of cereals, flour, starch or milk; pastrycooks' products	Prepared foods obtained by the swelling or roasting of cereals or cereal products (for	Prepared foods obtained by the swelling or roasting of cereals or cereal products : Corn flakes	LOW	

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			example, corn flakes); cereals [other than maize (corn)] in grain form or in the form of flakes or other worked grains (except flour, groats and meal), pre-cooked or otherwise prepared, not elsewhere specified or included			
1179	19041020	Preparations of cereals, flour, starch or milk; pastrycooks' products	Prepared foods obtained by the swelling or roasting of cereals or cereal products (for example, corn flakes); cereals [other than maize (corn)] in grain form or in the form of flakes or other worked grains (except flour, groats and meal), pre-cooked or otherwise prepared, not elsewhere specified or included	Prepared foods obtained by the swelling or roasting of cereals or cereal products : Paws, Mudi and the like	LOW	
1180	19041030	Preparations of cereals, flour, starch or milk; pastrycooks' products	Prepared foods obtained by the swelling or roasting of cereals or cereal products (for example, corn flakes); cereals [other than maize (corn)] in grain form or in the form of	Prepared foods obtained by the swelling or roasting of cereals or cereal products : Bulgur wheat	LOW	

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			flakes or other worked grains (except flour, groats and meal), pre-cooked or otherwise prepared, not elsewhere specified or included			
1181	19041090	Preparations of cereals, flour, starch or milk; pastrycooks' products	Prepared foods obtained by the swelling or roasting of cereals or cereal products (for example, corn flakes); cereals [other than maize (corn)] in grain form or in the form of flakes or other worked grains (except flour, groats and meal), pre-cooked or otherwise prepared, not elsewhere specified or included	Prepared foods obtained by the swelling or roasting of cereals or cereal products : Other	LOW	
1182	19042000	Preparations of cereals, flour, starch or milk; pastrycooks' products	Prepared foods obtained by the swelling or roasting of cereals or cereal products (for example, corn flakes); cereals [other than maize (corn)] in grain form or in the form of flakes or other worked grains (except flour, groats and meal), pre-cooked or otherwise	Prepared foods obtained from unroasted cereal flakes or from mixtures of unroasted cereal flakes and roasted cereal flakes or swelled cereals	LOW	

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			prepared, not elsewhere specified or included			
1183	19043000	Preparations of cereals, flour, starch or milk; pastrycooks' products	Prepared foods obtained by the swelling or roasting of cereals or cereal products (for example, corn flakes); cereals [other than maize (corn)] in grain form or in the form of flakes or other worked grains (except flour, groats and meal), pre-cooked or otherwise prepared, not elsewhere specified or included	Bulgur wheat	LOW	
1184	19049000	Preparations of cereals, flour, starch or milk; pastrycooks' products	Prepared foods obtained by the swelling or roasting of cereals or cereal products (for example, corn flakes); cereals [other than maize (corn)] in grain form or in the form of flakes or other worked grains (except flour, groats and meal), pre-cooked or otherwise prepared, not elsewhere specified or included	Other	LOW	
1185	19051000	Preparations of cereals, flour,	Bread, pastry, cakes, biscuits and	Crispbread	LOW	

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		starch or milk; pastrycooks' products	other bakers' wares, whether or not containing cocoa; communion wafers, empty cachets of a kind suitable for pharmaceutical use, sealing wafers, rice paper and similar products			
1186	19052000	Preparations of cereals, flour, starch or milk; pastrycooks' products	Bread, pastry, cakes, biscuits and other bakers' wares, whether or not containing cocoa; communion wafers, empty cachets of a kind suitable for pharmaceutical use, sealing wafers, rice paper and similar products	Gingerbread and the like	LOW	
1187	19053100	Preparations of cereals, flour, starch or milk; pastrycooks' products	Bread, pastry, cakes, biscuits and other bakers' wares, whether or not containing cocoa; communion wafers, empty cachets of a kind suitable for pharmaceutical use, sealing wafers, rice paper and similar products	Sweet biscuits; waffles and wafers: Sweet biscuits	LOW	
1188	19053211	Preparations of cereals, flour, starch or milk; pastrycooks' products	Bread, pastry, cakes, biscuits and other bakers' wares, whether or not containing cocoa; communion wafers, empty cachets of a	Waffles and wafers : Communion wafers : Coated with chocolate or containing chocolate	LOW	

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			kind suitable for pharmaceutical use, sealing wafers, rice paper and similar products			
1189	19053219	Preparations of cereals, flour, starch or milk; pastrycooks' products	Bread, pastry, cakes, biscuits and other bakers' wares, whether or not containing cocoa; communion wafers, empty cachets of a kind suitable for pharmaceutical use, sealing wafers, rice paper and similar product	Waffles and wafers : Communion wafers : Other	LOW	
1190	19053290	Preparations of cereals, flour, starch or milk; pastrycooks' products	Bread, pastry, cakes, biscuits and other bakers' wares, whether or not containing cocoa; communion wafers, empty cachets of a kind suitable for pharmaceutical use, sealing wafers, rice paper and similar product	Waffles and wafers : Communion wafers : Other	LOW	
1191	19054000	Preparations of cereals, flour, starch or milk; pastrycooks' products	Bread, pastry, cakes, biscuits and other bakers' wares, whether or not containing cocoa; communion wafers, empty cachets of a kind suitable for pharmaceutical use, sealing wafers, rice paper and similar product	Rusks, toasted bread and similar toasted - products	LOW	

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1192	19059010	Preparations of cereals, flour, starch or milk; pastrycooks' products	Bread, pastry, cakes, biscuits and other bakers' wares, whether or not containing cocoa; communion wafers, empty cachets of a kind suitable for pharmaceutical use, sealing wafers, rice paper and similar product	Other : Pastries and cakes	LOW	
1193	19059020	Preparations of cereals, flour, starch or milk; pastrycooks' products	Bread, pastry, cakes, biscuits and other bakers' wares, whether or not containing cocoa; communion wafers, empty cachets of a kind suitable for pharmaceutical use, sealing wafers, rice paper and similar product	Other : Biscuits not elsewhere specified or included	LOW	
1194	19059030	Preparations of cereals, flour, starch or milk; pastrycooks' products	Bread, pastry, cakes, biscuits and other bakers' wares, whether or not containing cocoa; communion wafers, empty cachets of a kind suitable for pharmaceutical use, sealing wafers, rice paper and similar product	Other : Extruded or expanded products, savoury or salted	LOW	
1195	19059040	Preparations of cereals, flour, starch or milk; pastrycooks' products	Bread, pastry, cakes, biscuits and other bakers' wares, whether or not containing cocoa;	Other : Papad	LOW	

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			communion wafers, empty cachets of a kind suitable for pharmaceutical use, sealing wafers, rice paper and similar product			
1196	19059090	Preparations of cereals, flour, starch or milk; pastrycooks' products	Bread, pastry, cakes, biscuits and other bakers' wares, whether or not containing cocoa; communion wafers, empty cachets of a kind suitable for pharmaceutical use, sealing wafers, rice paper and similar product	Other : Other	LOW	
1197	20011000	Preparations of vegetables, fruit, nuts or other parts of plants	Vegetables, fruit, nuts and other edible parts of plants, prepared or preserved by vinegar or acetic acid	Cucumbers and gherkins	LOW	
1198	20019000	Preparations of vegetables, fruit, nuts or other parts of plants	Vegetables, fruit, nuts and other edible parts of plants, prepared or preserved by vinegar or acetic acid	Other	LOW	
1199	20021000	Preparations of vegetables, fruit, nuts or other parts of plants	Tomatoes prepared or preserved otherwise than by vinegar or acetic acid	Tomatoes, whole or in pieces	LOW	
1200	20029000	Preparations of vegetables, fruit, nuts or other parts of plants	Tomatoes prepared or preserved otherwise than by vinegar or acetic acid	Other	LOW	
1201	20031000	Preparations of vegetables, fruit,	Mushrooms and truffles, prepared or	Mushrooms of the genus Agaricus	LOW	

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		nuts or other parts of plants	preserved otherwise than by vinegar or acetic acid			
1202	20039010	Preparations of vegetables, fruit, nuts or other parts of plants	Mushrooms and truffles, prepared or preserved otherwise than by vinegar or acetic acid	Other: Truffles	LOW	
1203	20039090	Preparations of vegetables, fruit, nuts or other parts of plants	Mushrooms and truffles, prepared or preserved otherwise than by vinegar or acetic acid	Other: Other	LOW	
1204	20041000	Preparations of vegetables, fruit, nuts or other parts of plants	Other vegetables prepared or preserved otherwise than by vinegar or acetic acid, frozen, other than products of heading 2006	Potatoes	LOW	
1205	20049000	Preparations of vegetables, fruit, nuts or other parts of plants	Other vegetables prepared or preserved otherwise than by vinegar or acetic acid, frozen, other than products of heading 2007	Other vegetables and mixtures of vegetables	LOW	
1206	20051000	Preparations of vegetables, fruit, nuts or other parts of plants	Other vegetables prepared or preserved otherwise than by vinegar or acetic acid, not frozen, other than products of heading 2006	Homogenised vegetables	LOW	
1207	20052000	Preparations of vegetables, fruit, nuts or other parts of plants	Other vegetables prepared or preserved otherwise than by vinegar or acetic acid, not frozen, other than products of heading 2007	Potatoes	LOW	

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1208	20054000	Preparations of vegetables, fruit, nuts or other parts of plants	Other vegetables prepared or preserved otherwise than by vinegar or acetic acid, not frozen, other than products of heading 2008	Peas (pisum, sativum)	LOW	
1209	20055100	Preparations of vegetables, fruit, nuts or other parts of plants	Other vegetables prepared or preserved otherwise than by vinegar or acetic acid, not frozen, other than products of heading 2009	Beans (Vigna spp. Phaseolus spp.): Beans, shelled	LOW	
1210	20055900	Preparations of vegetables, fruit, nuts or other parts of plants	Other vegetables prepared or preserved otherwise than by vinegar or acetic acid, not frozen, other than products of heading 2010	Beans (Vigna spp. Phaseolus spp.) : Others	LOW	
1211	20056000	Preparations of vegetables, fruit, nuts or other parts of plants	Other vegetables prepared or preserved otherwise than by vinegar or acetic acid, not frozen, other than products of heading 2011	Asparagus	LOW	
1212	20057000	Preparations of vegetables, fruit, nuts or other parts of plants	Other vegetables prepared or preserved otherwise than by vinegar or acetic acid, not frozen, other than products of heading 2014	Olives	LOW	
1213	20058000	Preparations of vegetables, fruit, nuts or other parts of plants	Other vegetables prepared or preserved otherwise than by vinegar or acetic acid, not frozen, other	Sweet corn (Zea mays var. saccharata)	LOW	

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			than products of heading 2015			
1214	20059100	Preparations of vegetables, fruit, nuts or other parts of plants	Other vegetables prepared or preserved otherwise than by vinegar or acetic acid, not frozen, other than products of heading 2016	Other vegetables and mixtures of vegetables: Bamboo shoots	LOW	
1215	20059900	Preparations of vegetables, fruit, nuts or other parts of plants	Other vegetables prepared or preserved otherwise than by vinegar or acetic acid, not frozen, other than products of heading 2017	Other vegetables and mixtures of vegetables: Other	LOW	
1216	20060000	Preparations of vegetables, fruit, nuts or other parts of plants	Vegetables, fruits, nuts, fruit-peel and kg. 6% other parts of plants, preserved by sugar (drained, glaze or crystallised)	Jams, fruit jellies, marmalades, fruit or nut puree and fruit or nut pastes, obtained by cooking, whether or not containing added sugar or other sweetening matter	LOW	
1217	20071000	Preparations of vegetables, fruit, nuts or other parts of plants	Jams, fruit jellies, marmalades, fruit or nut puree and fruit or nut pastes, obtained by cooking, whether or not containing added sugar or other sweetening matter	Homogenised preparations	LOW	
1218	20079100	Preparations of vegetables, fruit, nuts or other parts of plants	Jams, fruit jellies, marmalades, fruit or nut puree and fruit or nut pastes, obtained by cooking, whether or not containing added sugar or other sweetening matter	OTHERS : Citrus fruit	LOW	
1219	20079910	Preparations of vegetables, fruit,	Jams, fruit jellies, marmalades, fruit or nut puree and fruit or	OTHERS : Mango	LOW	

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		nuts or other parts of plants	nut pastes, obtained by cooking, whether or not containing added sugar or other sweetening matter			
1220	20079920	Preparations of vegetables, fruit, nuts or other parts of plants	Jams, fruit jellies, marmalades, fruit or nut puree and fruit or nut pastes, obtained by cooking, whether or not containing added sugar or other sweetening matter	OTHERS : Guava	LOW	
1221	20079930	Preparations of vegetables, fruit, nuts or other parts of plants	Jams, fruit jellies, marmalades, fruit or nut puree and fruit or nut pastes, obtained by cooking, whether or not containing added sugar or other sweetening matter	OTHERS : Pine Apple	LOW	
1222	20079940	Preparations of vegetables, fruit, nuts or other parts of plants	Jams, fruit jellies, marmalades, fruit or nut puree and fruit or nut pastes, obtained by cooking, whether or not containing added sugar or other sweetening matter	OTHERS : apple	LOW	
1223	20079990	Preparations of vegetables, fruit, nuts or other parts of plants	Jams, fruit jellies, marmalades, fruit or nut puree and fruit or nut pastes, obtained by cooking, whether or not containing added sugar or other sweetening matter	OTHERS : Other	LOW	
1224	20081100	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit, nuts and other edible parts of plants, otherwise prepared or preserved, whether	Nuts, ground-nuts and other seeds, whether or not mixed together : Ground-nuts	LOW	

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			or not containing added sugar or other sweetening matter or spirit, not elsewhere specified or included			
1225	20081910	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit, nuts and other edible parts of plants, otherwise prepared or preserved, whether or not containing added sugar or other sweetening matter or spirit, not elsewhere specified or included	Other, including mixtures: Cashew nut, roasted, salted or roasted and salted	LOW	
1226	20081920	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit, nuts and other edible parts of plants, otherwise prepared or preserved, whether or not containing added sugar or other sweetening matter or spirit, not elsewhere specified or included	Other, including mixtures: Other roasted nuts and seeds	LOW	
1227	20081930	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit, nuts and other edible parts of plants, otherwise prepared or preserved, whether or not containing added sugar or other sweetening matter or spirit, not elsewhere specified or included	Other, including mixtures: Other nuts, otherwise prepared or preserved	LOW	
1228	20081940	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit, nuts and other edible parts of plants, otherwise prepared or preserved, whether or not containing added sugar or other sweetening matter or spirit, not elsewhere specified or included	Other, including mixtures: - Other roasted and fried vegetable products	LOW	

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1229	20081990	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit, nuts and other edible parts of plants, otherwise prepared or preserved, whether or not containing added sugar or other sweetening matter or spirit, not elsewhere specified or included	Other, including mixtures: -Other	HIGH	
1230	20082000	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit, nuts and other edible parts of plants, otherwise prepared or preserved, whether or not containing added sugar or other sweetening matter or spirit, not elsewhere specified or included	Pineapples	LOW	
1231	20083010	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit, nuts and other edible parts of plants, otherwise prepared or preserved, whether or not containing added sugar or other sweetening matter or spirit, not elsewhere specified or included	Citrus fruit : oranges	LOW	
1232	20083090	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit, nuts and other edible parts of plants, otherwise prepared or preserved, whether or not containing added sugar or other sweetening matter or spirit, not elsewhere specified or included	Citrus fruit : other	LOW	
1233	20084000	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit, nuts and other edible parts of plants, otherwise prepared or preserved, whether or not containing	pears	LOW	

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			added sugar or other sweetening matter or spirit, not elsewhere specified or included			
1234	20085000	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit, nuts and other edible parts of plants, otherwise prepared or preserved, whether or not containing added sugar or other sweetening matter or spirit, not elsewhere specified or included	apricots	LOW	
1235	20086000	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit, nuts and other edible parts of plants, otherwise prepared or preserved, whether or not containing added sugar or other sweetening matter or spirit, not elsewhere specified or included	cherries	LOW	
1236	20087000	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit, nuts and other edible parts of plants, otherwise prepared or preserved, whether or not containing added sugar or other sweetening matter or spirit, not elsewhere specified or included	Peaches, including nectarines	LOW	
1237	20088000	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit, nuts and other edible parts of plants, otherwise prepared or preserved, whether or not containing added sugar or other sweetening matter or spirit, not elsewhere specified or included	Strawberries	LOW	

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1238	20089100	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit, nuts and other edible parts of plants, otherwise prepared or preserved, whether or not containing added sugar or other sweetening matter or spirit, not elsewhere specified or included	Other, including mixtures other than those of sub-heading 2008 19 : Palm hearts	LOW	
1239	20089300	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit, nuts and other edible parts of plants, otherwise prepared or preserved, whether or not containing added sugar or other sweetening matter or spirit, not elsewhere specified or included	Cranberries (<i>Vaccinium macrocarpon</i> , <i>Vaccinium oxycoccos</i>); lingonberries (<i>Vaccinium vitis-idaea</i>)	LOW	
1240	20089700	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit, nuts and other edible parts of plants, otherwise prepared or preserved, whether or not containing added sugar or other sweetening matter or spirit, not elsewhere specified or included	Mixtures	LOW	
1241	20089911	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit, nuts and other edible parts of plants, otherwise prepared or preserved, whether or not containing added sugar or other sweetening matter or spirit, not elsewhere specified or included	Other : Squash : Mango	LOW	
1242	20089912	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit, nuts and other edible parts of plants, otherwise prepared or preserved, whether or not containing	Other : Squash : Lemon	LOW	

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			added sugar or other sweetening matter or spirit, not elsewhere specified or included			
1243	20089913	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit, nuts and other edible parts of plants, otherwise prepared or preserved, whether or not containing added sugar or other sweetening matter or spirit, not elsewhere specified or included	Other : Squash : Orange	LOW	
1244	20089914	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit, nuts and other edible parts of plants, otherwise prepared or preserved, whether or not containing added sugar or other sweetening matter or spirit, not elsewhere specified or included	Other : Squash : Pineapple	LOW	
1245	20089919	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit, nuts and other edible parts of plants, otherwise prepared or preserved, whether or not containing added sugar or other sweetening matter or spirit, not elsewhere specified or included	Other : Squash : other	LOW	
1246	20089991	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit, nuts and other edible parts of plants, otherwise prepared or preserved, whether or not containing added sugar or other sweetening matter or spirit, not elsewhere specified or included	other : Fruit Cocktail	LOW	

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1247	20089992	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit, nuts and other edible parts of plants, otherwise prepared or preserved, whether or not containing added sugar or other sweetening matter or spirit, not elsewhere specified or included	Other : Grapes	LOW	
1248	20089993	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit, nuts and other edible parts of plants, otherwise prepared or preserved, whether or not containing added sugar or other sweetening matter or spirit, not elsewhere specified or included	Other : apple	LOW	
1249	20089994	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit, nuts and other edible parts of plants, otherwise prepared or preserved, whether or not containing added sugar or other sweetening matter or spirit, not elsewhere specified or included	OTHER : Guava	LOW	
1250	20089999	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit, nuts and other edible parts of plants, otherwise prepared or preserved, whether or not containing added sugar or other sweetening matter or spirit, not elsewhere specified or included	OTHER : Other	LOW	
1251	20091100	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit Or Nut Juices (Including Grape Must And Coconut Water) And Vegetable Juices,	Orange juice : Frozen	LOW	

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			Unfermented And Not Containing Added Spirit, Whether Or Not Containing Added Sugar Or Other Sweetening Matter			
1252	20091200	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit Or Nut Juices (Including Grape Must And Coconut Water) And Vegetable Juices, Unfermented And Not Containing Added Spirit, Whether Or Not Containing Added Sugar Or Other Sweetening Matter	Orange juice : Not frozen, of a Brix value not exceeding 20	LOW	
1253	20091900	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit Or Nut Juices (Including Grape Must And Coconut Water) And Vegetable Juices, Unfermented And Not Containing Added Spirit, Whether Or Not Containing Added Sugar Or Other Sweetening Matter	Cranberries (<i>Vaccinium macrocarpon</i> , <i>Vaccinium oxycoccos</i>); lingonberries (<i>Vaccinium vitis-idaea</i>)	LOW	
1254	20092100	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit Or Nut Juices (Including Grape Must And Coconut Water) And Vegetable Juices, Unfermented And Not Containing Added Spirit, Whether Or Not Containing Added	Grapefruit (including pomelo) juice: Of a Brix value not exceeding 20	LOW	

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			Sugar Or Other Sweetening Matter			
1255	20092900	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit Or Nut Juices (Including Grape Must And Coconut Water) And Vegetable Juices, Unfermented And Not Containing Added Spirit, Whether Or Not Containing Added Sugar Or Other Sweetening Matter	Grapefruit (including pomelo) juice: Other	LOW	
1256	20093100	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit Or Nut Juices (Including Grape Must And Coconut Water) And Vegetable Juices, Unfermented And Not Containing Added Spirit, Whether Or Not Containing Added Sugar Or Other Sweetening Matter	Juice of any other single citrus fruit: Of a Brix value not exceeding 20	LOW	
1257	20093900	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit Or Nut Juices (Including Grape Must And Coconut Water) And Vegetable Juices, Unfermented And Not Containing Added Spirit, Whether Or Not Containing Added Sugar Or Other Sweetening Matter	Juice of any other single citrus fruit: Other	LOW	
1258	20094100	Preparations of vegetables, fruit,	Fruit Or Nut Juices (Including Grape Must And Coconut	Pineapple juice : Of a Brix value not exceeding 20	LOW	

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		nuts or other parts of plants	Water) And Vegetable Juices, Unfermented And Not Containing Added Spirit, Whether Or Not Containing Added Sugar Or Other Sweetening Matter			
1259	20094900	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit Or Nut Juices (Including Grape Must And Coconut Water) And Vegetable Juices, Unfermented And Not Containing Added Spirit, Whether Or Not Containing Added Sugar Or Other Sweetening Matter	Pineapple juice : Other	LOW	
1260	20095000	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit Or Nut Juices (Including Grape Must And Coconut Water) And Vegetable Juices, Unfermented And Not Containing Added Spirit, Whether Or Not Containing Added Sugar Or Other Sweetening Matter	Tomato juice	LOW	
1261	20096100	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit Or Nut Juices (Including Grape Must And Coconut Water) And Vegetable Juices, Unfermented And Not Containing Added Spirit,	Grape juice (including grape must): Of a Brix value not exceeding 30	LOW	

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			Whether Or Not Containing Added Sugar Or Other Sweetening Matter			
1262	20096900	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit Or Nut Juices (Including Grape Must And Coconut Water) And Vegetable Juices, Unfermented And Not Containing Added Spirit, Whether Or Not Containing Added Sugar Or Other Sweetening Matter	Grape juice (including grape must): Other	LOW	
1263	20097100	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit Or Nut Juices (Including Grape Must And Coconut Water) And Vegetable Juices, Unfermented And Not Containing Added Spirit, Whether Or Not Containing Added Sugar Or Other Sweetening Matter	Apple juice : Of a Brix value not exceeding 20	LOW	
1264	20097900	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit Or Nut Juices (Including Grape Must And Coconut Water) And Vegetable Juices, Unfermented And Not Containing Added Spirit, Whether Or Not Containing Added Sugar Or Other Sweetening Matter	<i>Juice of any other single fruit, nut or vegetable</i>	LOW	

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1265	20098100	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit Or Nut Juices (Including Grape Must And Coconut Water) And Vegetable Juices, Unfermented And Not Containing Added Spirit, Whether Or Not Containing Added Sugar Or Other Sweetening Matter	Cranberry(Vacciniummacrocarpon,Vacciniumoxycoccos)juice;lingonberry (Vaccinium vitis-idaea) juice	LOW	
1266	20098910	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit Or Nut Juices (Including Grape Must And Coconut Water) And Vegetable Juices, Unfermented And Not Containing Added Spirit, Whether Or Not Containing Added Sugar Or Other Sweetening Matter	Other: Mango juice	LOW	
1267	20098990	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit Or Nut Juices (Including Grape Must And Coconut Water) And Vegetable Juices, Unfermented And Not Containing Added Spirit, Whether Or Not Containing Added Sugar Or Other Sweetening Matter	Other	LOW	
1268	20099000	Preparations of vegetables, fruit, nuts or other parts of plants	Fruit Or Nut Juices (Including Grape Must And Coconut Water) And Vegetable Juices,	Mixtures of juices	LOW	

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1269	21011110	Miscellaneous edible preparations	Extracts, essences and concentrates, of coffee, tea or mate and preparations with a basis of these products or with a basis of coffee, tea or mate; roasted chicory and other roasted coffee	Extracts, essences and concentrates: Instant coffee, flavoured	LOW	
1270	21011120	Miscellaneous edible preparations	Extracts, essences and concentrates, of coffee, tea or mate and preparations with a basis of these products or with a basis of coffee, tea or mate; roasted chicory and other roasted coffee	Extracts, essences and concentrates: Instant coffee, not flowered	LOW	
1271	21011130	Miscellaneous edible preparations	Extracts, essences and concentrates, of coffee, tea or mate and preparations with a basis of these products or with a basis of coffee, tea or mate; roasted chicory and other roasted coffee	Extracts, essences and concentrates: Coffee aroma	LOW	
1272	21011190	Miscellaneous edible preparations	Extracts, essences and concentrates, of coffee, tea or mate and preparations with	Extracts, essences and concentrates: Other	LOW	

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			a basis of these products or with a basis of coffee, tea or mate; roasted chicory and other roasted coffee			
1273	21011200	Miscellaneous edible preparations	Extracts, essences and concentrates, of coffee, tea or mate and preparations with a basis of these products or with a basis of coffee, tea or mate; roasted chicory and other roasted coffee	Preparations with basis of extracts, essences, concentrates or with a basis of coffee	LOW	
1274	21012010	Miscellaneous edible preparations	Extracts, essences and concentrates, of coffee, tea or mate and preparations with a basis of these products or with a basis of coffee, tea or mate; roasted chicory and other roasted coffee	Extracts, essences and concentrates, of tea or mate, and preparations with a basis of these extracts, essences or concentrates or with a basis of tea or mate : Instant tea	LOW	
1275	21012020	Miscellaneous edible preparations	Extracts, essences and concentrates, of coffee, tea or mate and preparations with a basis of these products or with a basis of coffee, tea or mate; roasted chicory and other roasted coffee	Extracts, essences and concentrates, of tea or mate, and preparations with a basis of these extracts, essences or concentrates or with a basis of tea or mate : Quick brewing black tea	LOW	
1276	21012030	Miscellaneous edible preparations	Extracts, essences and concentrates, of coffee, tea or mate and preparations with a basis of these	Extracts, essences and concentrates, of tea or mate, and preparations with a basis of these extracts, essences or concentrates or with a basis of tea or mate : Tea aroma	LOW	

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			products or with a basis of coffee, tea or mate; roasted chicory and other roasted coffee			
1277	21012090	Miscellaneous edible preparations	Extracts, essences and concentrates, of coffee, tea or mate and preparations with a basis of these products or with a basis of coffee, tea or mate; roasted chicory and other roasted coffee	Extracts, essences and concentrates, of tea or mate, and preparations with a basis of these extracts, essences or concentrates or with a basis of tea or mate : other	LOW	
1278	21013010	Miscellaneous edible preparations	Extracts, essences and concentrates, of coffee, tea or mate and preparations with a basis of these products or with a basis of coffee, tea or mate; roasted chicory and other roasted coffee	Roasted chicory and other roasted coffee substitutes, and extracts, essences and concentrates thereof : Roasted chicory	LOW	
1279	21013020	Miscellaneous edible preparations	Extracts, essences and concentrates, of coffee, tea or mate and preparations with a basis of these products or with a basis of coffee, tea or mate; roasted chicory and other roasted coffee	Roasted chicory and other roasted coffee substitutes, and extracts, essences and concentrates thereof : Roasted coffee substitutes	LOW	
1280	21013090	Miscellaneous edible preparations	Extracts, essences and concentrates, of coffee, tea or mate and preparations with a basis of these products or with a	Roasted chicory and other roasted coffee substitutes, and extracts, essences and concentrates thereof : Others	LOW	

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			basis of coffee, tea or mate; roasted chicory and other roasted coffee			
1281	21021010	Miscellaneous edible preparations	Yeasts (active or inactive); other single cell micro-organisms, dead (but not including vaccines of heading 3002); prepared baking powders	Active yeasts : Culture yeast	LOW	
1282	21021020	Miscellaneous edible preparations	Yeasts (active or inactive); other single cell micro-organisms, dead (but not including vaccines of heading 3002); prepared baking powders	Active yeasts : Baker's yeast	LOW	
1283	21021090	Miscellaneous edible preparations	Yeasts (active or inactive); other single cell micro-organisms, dead (but not including vaccines of heading 3002); prepared baking powders	Active yeasts : Other	LOW	If end use is claimed to be food
1284	21022000	Miscellaneous edible preparations	Yeasts (active or inactive); other single cell micro-organisms, dead (but not including vaccines of heading 3002); prepared baking powders	Inactive yeasts, other single-cell micro-organisms, dead- Prepared baking powders	LOW	If end use is claimed to be food
1285	21023000	Miscellaneous edible preparations	Yeasts (active or inactive); other single cell micro-organisms, dead (but not including	Prepared baking powders	LOW	

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			vaccines of heading 3002); prepared baking powders			
1286	21031000	Miscellaneous edible preparations	Sauces and preparations therefor, mixed condiments and mixed seasonings; mustard flour and meal and prepared mustard	Soya sauce	LOW	
1287	21032000	Miscellaneous edible preparations	Sauces and preparations therefor, mixed condiments and mixed seasonings; mustard flour and meal and prepared mustard	Tomato ketchup and other tomato sauces	LOW	
1288	21033000	Miscellaneous edible preparations	Sauces and preparations therefor, mixed condiments and mixed seasonings; mustard flour and meal and prepared mustard	Mustard flour and meal and prepared mustard	LOW	
1289	21039010	Miscellaneous edible preparations	Sauces and preparations therefor, mixed condiments and mixed seasonings; mustard flour and meal and prepared mustard	Other: Curry paste	LOW	
1290	21039020	Miscellaneous edible preparations	Sauces and preparations therefor, mixed condiments and mixed seasonings; mustard flour and meal and prepared mustard	Other: Chilli sauce	LOW	
1291	21039030	Miscellaneous edible preparations	Sauces and preparations therefor, mixed condiments	Other: Mayonnaise and salad dressings	HIGH	

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			and mixed seasonings; mustard flour and meal and prepared mustard			
1292	21039040	Miscellaneous edible preparations	Sauces and preparations therefor, mixed condiments and mixed seasonings; mustard flour and meal and prepared mustard	Other: Mixed, condiments and mixed seasoning	LOW	
1293	21039090	Miscellaneous edible preparations	Sauces and preparations therefor, mixed condiments and mixed seasonings; mustard flour and meal and prepared mustard	Other: Others	LOW	
1294	21041010	Miscellaneous edible preparations	SOUPS AND BROTHS AND PREPARATIONS therefore; HOMOGENISED COMPOSITE FOOD PREPARATIONS	Soups and broths and preparations therefor: Dried	LOW	
1295	21041090	Miscellaneous edible preparations	SOUPS AND BROTHS AND PREPARATIONS therefore; HOMOGENISED COMPOSITE FOOD PREPARATIONS	Soups and broths and preparations therefor: Other	LOW	
1296	21042000	Miscellaneous edible preparations	SOUPS AND BROTHS AND PREPARATIONS therefore; HOMOGENISED COMPOSITE FOOD PREPARATIONS	Homogenised composite food preparations	LOW	
1297	21050000	Miscellaneous edible preparations	Icecream and other edible ice, whether	Icecream and other edible ice, whether or not containing cocoa	HIGH	

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			or not containing cocoa			
1298	21061000	Miscellaneous edible preparations	Food preparations not elsewhere specified or included	Protein concentrates and textured protein substances	HIGH	
1299	21069011	Miscellaneous edible preparations	Food preparations not elsewhere specified or included	Other: Soft drink concentrates: Sharbat	LOW	
1300	21069019	Miscellaneous edible preparations	Food preparations not elsewhere specified or included	Other: Soft drink concentrates: Other	LOW	
1301	21069020	Miscellaneous edible preparations	Food preparations not elsewhere specified or included	Pan masala	HIGH	
1302	21069030	Miscellaneous edible preparations	Food preparations not elsewhere specified or included	Betel nut product known as “Supari”	LOW	
1303	21069040	Miscellaneous edible preparations	Food preparations not elsewhere specified or included	Sugar-syrups containing added flavouring or colouring matter, not elsewhere specified or included; lactose syrup; glucose syrup and malto dextrine syrup	LOW	
1304	21069050	Miscellaneous edible preparations	Food preparations not elsewhere specified or included	Compound preparations for making non-alcoholic beverages	LOW	
1305	21069060	Miscellaneous edible preparations	Food preparations not elsewhere specified or included	Food flavouring material	HIGH	
1306	21069070	Miscellaneous edible preparations	Food preparations not elsewhere specified or included	Churna for pan	LOW	
1307	21069080	Miscellaneous edible preparations	Food preparations not elsewhere specified or included	Custard powder	LOW	
1308	21069091	Miscellaneous edible preparations	Food preparations not elsewhere specified or included	Other : Diabetic foods	HIGH	
1309	21069092	Miscellaneous edible preparations	Food preparations not elsewhere specified or included	Other : Sterilized or pasteurized miltone	LOW	

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1310	21069099	Miscellaneous edible preparations	Food preparations not elsewhere specified or included	Other : other	HIGH	
1311	22011010	Beverages, vinegar and spirits	Waters, including natural or artificial mineral waters and aerated waters, not containing added sugar or other sweetening matter nor flavoured; ice and snow	<i>Mineral waters and aerated waters:</i> Mineral waters	LOW	
1312	22011020	Beverages, vinegar and spirits	Waters, including natural or artificial mineral waters and aerated waters, not containing added sugar or other sweetening matter nor flavoured; ice and snow	<i>Mineral waters and aerated waters :</i> Aerated waters	LOW	
1313	22019010	Beverages, vinegar and spirits	Waters, including natural or artificial mineral waters and aerated waters, not containing added sugar or other sweetening matter nor flavoured; ice and snow	<i>Other:</i> Ice and snow	LOW	
1314	22019090	Beverages, vinegar and spirits	Waters, including natural or artificial mineral waters and aerated waters, not containing added sugar or other sweetening matter nor flavoured; ice and snow	<i>Other :</i> Other	LOW	

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1315	22021010	Beverages, vinegar and spirits	Waters, including mineral waters and aerated waters, containing added sugar or other sweetening matter or flavoured, and other non-alcoholic beverages, not including fruit or vegetable juices of heading 2009	<i>Waters, including mineral waters and aerated waters, containing added sugar or other sweetening matter or flavoured : Aerated waters</i>	LOW	
1316	22021020	Beverages, vinegar and spirits	Waters, including mineral waters and aerated waters, containing added sugar or other sweetening matter or flavoured, and other non-alcoholic beverages, not including fruit or vegetable juices of heading 2009	<i>Waters, including mineral waters and aerated waters, containing added sugar or other sweetening matter or flavoured : Lemonade</i>	LOW	
1317	22021090	Beverages, vinegar and spirits	Waters, including mineral waters and aerated waters, containing added sugar or other sweetening matter or flavoured, and other non-alcoholic beverages, not including fruit or vegetable juices of heading 2009	<i>Waters, including mineral waters and aerated waters, containing added sugar or other sweetening matter or flavoured : Other</i>	LOW	
1318	22029010	Beverages, vinegar and spirits	Waters, including mineral waters and aerated waters, containing added sugar or other	Soya milk drinks , whether or not sweetened/flavoured	LOW	

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			sweetening matter or flavoured, and other non-alcoholic beverages, not including fruit or vegetable juices of heading 2009			
1319	22029020	Beverages, vinegar and spirits	Waters, including mineral waters and aerated waters, containing added sugar or other sweetening matter or flavoured, and other non-alcoholic beverages, not including fruit or vegetable juices of heading 2009	fruit pulp or fruit based drinks	LOW	
1320	22029030	Beverages, vinegar and spirits	Waters, including mineral waters and aerated waters, containing added sugar or other sweetening matter or flavoured, and other non-alcoholic beverages, not including fruit or vegetable juices of heading 2009	Beverages containing milk	HIGH	
1321	22029090	Beverages, vinegar and spirits	Waters, including mineral waters and aerated waters, containing added sugar or other sweetening matter or flavoured, and other non-alcoholic beverages, not including fruit or	Others	LOW	

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			vegetable juices of heading 2009			
1322	22029100	Beverages, vinegar and spirits	Waters, including mineral waters and aerated waters, containing added sugar or other sweetening matter or flavoured, and other non-alcoholic beverages, not including fruit or vegetable juices of heading 2009	Non alcoholic beer	LOW	
1323	22029910	Beverages, vinegar and spirits	Waters, including mineral waters and aerated waters, containing added sugar or other sweetening matter or flavoured, and other non-alcoholic beverages, not including fruit or vegetable juices of heading 2009	<i>OTHER</i> : Soya milk drinks, whether or not sweetened or flavoured	LOW	
1324	22029920	Beverages, vinegar and spirits	Waters, including mineral waters and aerated waters, containing added sugar or other sweetening matter or flavoured, and other non-alcoholic beverages, not including fruit or vegetable juices of heading 2009	<i>OTHER</i> : Fruit pulp or fruit juice based drink	LOW	
1325	22029930	Beverages, vinegar and spirits	Waters, including mineral waters and aerated waters,	<i>OTHER</i> : Beverages containing milk	LOW	

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			containing added sugar or other sweetening matter or flavoured, and other non-alcoholic beverages, not including fruit or vegetable juices of heading 2009			
1326	22029990	Beverages, vinegar and spirits	Waters, including mineral waters and aerated waters, containing added sugar or other sweetening matter or flavoured, and other non-alcoholic beverages, not including fruit or vegetable juices of heading 2009	<i>OTHER: Other</i>	LOW	
1327	22030000	Beverages, vinegar and spirits	Classification for beer made from malt	Beer made from malt	LOW	
1328	22041000	Beverages, vinegar and spirits	Wine of fresh grapes, including fortified wines; grape must other than that of heading 2009	Sparkling wine	LOW	
1329	22042110	Beverages, vinegar and spirits	Wine of fresh grapes, including fortified wines; grape must other than that of heading 2009	<i>Other wine; grape must with fermentation prevented or arrested by the addition of alcohol: In containers holding 21 or less: Port and other red wines</i>	LOW	
1330	22042120	Beverages, vinegar and spirits	Wine of fresh grapes, including fortified wines; grape must other than that of heading 2009	<i>Other wine; grape must with fermentation prevented or arrested by the addition of alcohol: In containers holding 21 or less: Sherry and other white wines</i>	LOW	
1331	22042190	Beverages, vinegar and spirits	Wine of fresh grapes, including fortified wines; grape must	<i>Other wine; grape must with fermentation prevented or arrested by the addition of alcohol: In containers holding 21 or less: Others</i>	LOW	

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			other than that of heading 2009			
1332	22042210	Beverages, vinegar and spirits	Wine of fresh grapes, including fortified wines; grape must other than that of heading 2009	In containers holding more than 2 l but not more than 10 l: Port and other red wines	LOW	
1333	22042220	Beverages, vinegar and spirits	Wine of fresh grapes, including fortified wines; grape must other than that of heading 2009	In containers holding more than 2 l but not more than 10 l: Sherry and other white wines	LOW	
1334	22042290	Beverages, vinegar and spirits	Wine of fresh grapes, including fortified wines; grape must other than that of heading 2009	In containers holding more than 2 l but not more than 10 l: Others	LOW	
1335	22042910	Beverages, vinegar and spirits	Wine of fresh grapes, including fortified wines; grape must other than that of heading 2009	<i>Other wine; grape must with fermentation prevented or arrested by the addition of alcohol</i> Others : Port and other red wines	LOW	
1336	22042920	Beverages, vinegar and spirits	Wine of fresh grapes, including fortified wines; grape must other than that of heading 2009	<i>Other wine; grape must with fermentation prevented or arrested by the addition of alcohol:</i> Other : Sherry and other white wines	LOW	
1337	22042990	Beverages, vinegar and spirits	Wine of fresh grapes, including fortified wines; grape must other than that of heading 2009	<i>Other wine; grape must with fermentation prevented or arrested by the addition of alcohol :</i> OTHERS : others	LOW	
1338	22043000	Beverages, vinegar and spirits	Wine of fresh grapes, including fortified wines; grape must other than that of heading 2009	<i>Other wine; grape must with fermentation prevented or arrested by the addition of alcohol :</i> OTHERS : Other grape must	LOW	
1339	22051000	Beverages, vinegar and spirits	Vermouth and other wine of fresh grapes flavoured with plants	In containers holding 2 l or less	LOW	

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			or aromatic substances			
1340	22059000	Beverages, vinegar and spirits	Vermouth and other wine of fresh grapes flavoured with plants or aromatic substances	Other	LOW	
1341	22060000	Beverages, vinegar and spirits	Other fermented beverages (for example, cider, perry, mead, sake); mixtures of fermented beverages and non-alcoholic beverages, not elsewhere specified or included	Other fermented beverages (for example, cider, perry, mead, sake); mixtures of fermented beverages and non-alcoholic beverages, not elsewhere specified or included	LOW	
1342	22071011	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of 80% vol. Or higher; ethyl alcohol and other spirits, denatured, of any strength	Undenatured ethyl alcohol of an alcoholic strength by volume of 80% vol. or Higher: Rectified spirit : Concentrates of alcoholic beverages	LOW	
1343	22071019	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of 80% vol. Or higher; ethyl alcohol and other spirits, denatured, of any strength	Undenatured ethyl alcohol of an alcoholic strength by volume of 80% vol. or Higher : Rectified spirit : OTHER	LOW	
1344	22071090	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of 80% vol. Or higher; ethyl alcohol and other spirits, denatured, of any strength	Other	LOW	

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1345	22082011	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Brandy in containers holding 2 ltr or less	LOW	
1346	22082019	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Other spirits in containers holding 2 ltr or less	LOW	
1347	22082091	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Brandy in containers holding more than 2 ltr	LOW	
1348	22082099	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Other spirits in containers holding more than 2 ltr	LOW	
1349	22083011	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Bourbon whiskey in containers holding 2 ltr or less	LOW	
1350	22083012	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit,	Scotch in containers holding 2 ltr or less	LOW	

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			liqueurs and other spirituous beverages			
1351	22083013	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Blended whiskey in containers holding 2 litre or less	LOW	
1352	22083019	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Other whiskey in containers holding 2 ltr or less	LOW	
1353	22083091	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Bourbon whiskey in containers holding more than 2 ltr	LOW	
1354	22083092	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Scotch in containers holding more than 2 ltr	LOW	
1355	22083093	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Blended whiskey in containers holding more than 2 ltr	LOW	
1356	22083099	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than	Other whiskey in containers holding more than 2 ltr	LOW	

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			80% vol.; spirit, liqueurs and other spirituous beverages			
1357	22084011	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Rum in containers holding 2 ltr or less	LOW	
1358	22084012	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Tafia in containers holding 2 ltr or less	LOW	
1359	22084091	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Rum in containers holding more than 2 ltr	LOW	
1360	22084092	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Tafia in containers holding more than 2 ltr	LOW	
1361	22085011	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Gin in containers holding 2 ltr or less	LOW	
1362	22085012	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by	Geneva in containers holding 2 ltr or less	LOW	

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			volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages			
1363	22085091	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Gin in containers holding more than 2 ltr	LOW	
1364	22085092	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Geneva in containers holding more than 2 ltr	LOW	
1365	22085093	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Classification of Vodka	LOW	
1366	22086000	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Vodka	LOW	
1367	22087011	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Liqueurs in containers holding 2 ltr or less	LOW	
1368	22087012	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an	Cordials in containers holding 2 ltr or less	LOW	

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			alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages			
1369	22087091	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Liqueurs	LOW	If end use is claimed to be food
1370	22087092	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Cordials	LOW	
1371	22089011	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Tequila in containers holding 2 ltr or less	LOW	
1372	22089012	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Indenatured ethyl alcohol in containers holding 2 ltr or less	LOW	If end use is claimed to be food
1373	22089019	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Other in containers holding 2 ltr or less	LOW	

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1374	22089091	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Tequila in containers holding more than 2 ltr	LOW	
1375	22089092	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Indenatured ethyl alcohol in containers holding more than 2 ltr	LOW	If end use is claimed to be food
1376	22089093	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Other	LOW	If end use is claimed to be food
1377	22089099	Beverages, vinegar and spirits	Undenatured ethyl alcohol of an alcoholic strength by volume of less than 80% vol.; spirit, liqueurs and other spirituous beverages	Other in containers holding more than 2 ltr	LOW	
1378	22090010	Beverages, vinegar and spirits	Vinegar and substitutes for vinegar obtained from acetic acid	Vinegar and substitutes for vinegar obtained from acetic acid: Brewed vinegar	LOW	
1379	22090020	Beverages, vinegar and spirits	Vinegar and substitutes for vinegar obtained from acetic acid	Vinegar and substitutes for vinegar obtained from acetic acid: Synthetic vinegar	LOW	
1380	22090090	Beverages, vinegar and spirits	Vinegar and substitutes for vinegar obtained from acetic acid	Vinegar and substitutes for vinegar obtained from acetic acid: other	LOW	

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1381	23021010	Residues and waste from the food industries; prepared animal fodder	Bran, sharps and other residues, whether or not in the form of pellets, derived from the sifting, milling or other working of cereals or of leguminous plants	Of maize (corn): maiz bran	LOW	
1382	23021090	Residues and waste from the food industries; prepared animal fodder	Bran, sharps and other residues, whether or not in the form of pellets, derived from the sifting, milling or other working of cereals or of leguminous plants	Of maize (corn): Other	LOW	If end use is claimed to be food
1383	23040010	Residues and waste from the food industries; prepared animal fodder	Oil- cake and other solid residues whether or not found or in the form of pallets, resulting from the extraction of soybean oil	Oil-cake and other solid residues whether or not ground or in the form of pellets, resulting from the extraction of soyabean oil: - Oil-cake and oil-cake meal of soyabean, expeller variety	LOW	If end use is claimed to be food
1384	23040020	Residues and waste from the food industries; prepared animal fodder	Oil- cake and other solid residues whether or not found or in the form of pallets, resulting from the extraction of soybean oil	Oil-cake and other solid residues whether or not ground or in the form of pellets, resulting from the extraction of soyabean oil: -- Oil-cake of soyabean, solvent extracted (defatted) variety	LOW	If end use is claimed to be food
1385	23040030	Residues and waste from the food industries; prepared animal fodder	Oil- cake and other solid residues whether or not found or in the form of pallets, resulting from the extraction of soybean oil	Oil-cake and other solid residues whether or not ground or in the form of pellets, resulting from the extraction of soyabean oil: --Meal of soyabean, solvent extracted (defatted)	LOW	If end use is claimed to be food

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1386	23040090	Residues and waste from the food industries; prepared animal fodder	Oil- cake and other solid residues whether or not found or in the form of pallets, resulting from the extraction of soybean oil	Oil-cake and other solid residues whether or not ground or in the form of pellets, resulting from the extraction of soyabean oil: --Other	LOW	If end use is claimed to be food
1387	23064100	Residues and waste from the food industries; prepared animal fodder	Oil cake and other solid residues whether or not ground or in the form of pallets resulting from the extraction of vegetable fats or oils, other than those of heading 2304 or 2305	Of rape or colza seeds: Of Low erucic acid rape or colza seeds	LOW	If end use is claimed to be food
1388	23070000	Residues and waste from the food industries; prepared animal fodder	Wine lees; argol	Of rape or colza seeds: other	LOW	If end use is claimed to be food
1389	24041100	Tobacco and manufactured tobacco substitutes; products, whether or not containing nicotine, intended for inhalation without combustion; other nicotine containing products intended for the intake of nicotine into the human body	Products Containing Tobacco, Reconstituted Tobacco, Nicotine, Or Tobacco Or Nicotine Substitutes, Intended For Inhalation Without Combustion; Other Nicotine Containing Products Intended For The Intake Of Nicotine Into The Human Body	Containing tobacco or reconstituted tobacco	LOW	
1390	24.041200	Tobacco and manufactured tobacco substitutes; products, whether or not containing nicotine, intended for	Products Containing Tobacco, Reconstituted Tobacco, Nicotine, Or Tobacco Or Nicotine Substitutes,	Other, containing nicotine	LOW	

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		inhalation without combustion; other nicotine containing products intended for the intake of nicotine into the human body	Intended For Inhalation Without Combustion; Other Nicotine Containing Products Intended For The Intake Of Nicotine Into The Human Body			
1391	24041900	Tobacco and manufactured tobacco substitutes; products, whether or not containing nicotine, intended for inhalation without combustion; other nicotine containing products intended for the intake of nicotine into the human body	Products Containing Tobacco, Reconstituted Tobacco, Nicotine, Or Tobacco Or Nicotine Substitutes, Intended For Inhalation Without Combustion; Other Nicotine Containing Products Intended For The Intake Of Nicotine Into The Human Body	Other	LOW	
1392	24049100	Tobacco and manufactured tobacco substitutes; products, whether or not containing nicotine, intended for inhalation without combustion; other nicotine containing products intended for the intake of nicotine into the human body	Products Containing Tobacco, Reconstituted Tobacco, Nicotine, Or Tobacco Or Nicotine Substitutes, Intended For Inhalation Without Combustion; Other Nicotine Containing Products Intended For The Intake Of Nicotine Into The Human Body	For oral application	LOW	
1393	24049900	Tobacco and manufactured tobacco substitutes; products, whether or not containing	Products Containing Tobacco, Reconstituted Tobacco, Nicotine, Or Tobacco Or	Other	LOW	

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		nicotine, intended for inhalation without combustion; other nicotine containing products intended for the intake of nicotine into the human body	Nicotine Substitutes, Intended For Inhalation Without Combustion; Other Nicotine Containing Products Intended For The Intake Of Nicotine Into The Human Body			
1394	25010010	Salt; sulphur; earths and stone; plastering materials, lime and cement	Salt (including table salt and denatured salt) and pure sodium chloride, whether or not in aqueous solution or containing added anti-caking or free flowing agents; sea water	Common salt(incl. Iodised salt)	LOW	If end use is claimed to be food
1395	25010020	Salt; sulphur; earths and stone; plastering materials, lime and cement	Salt (including table salt and denatured salt) and pure sodium chloride, whether or not in aqueous solution or containing added anti-caking or free flowing agents; sea water	Rock salt	LOW	If end use is claimed to be food
1396	28092010	Inorganic chemicals, organic or inorganic compounds of precious metals, of rare-earth metals, of radioactive elements or of isotopes	Diphosphorus pentaoxide; phosphoric acid; polyphosphoric acids, whether or not chemically defined	Phosphoric acid	LOW	If end use is claimed to be food
1397	28112200	Inorganic chemicals, organic or inorganic compounds of precious metals, of rare-earth metals, of radioactive elements or of isotopes	Other inorganic acids and other inorganic oxygen compounds of non-metals	Silicon dioxide	LOW	If end use is claimed to be food

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1398	28152000	Inorganic chemicals, organic or inorganic compounds of precious metals, of rare-earth metals, of radioactive elements or of isotopes	Sodium hydroxide (caustic soda); potassium hydroxide (caustic potash); peroxides of sodium or potassium	Potassium hypoxide (caustic potash)	LOW	If end use is claimed to be food
1399	28272000	Inorganic chemicals, organic or inorganic compounds of precious metals, of rare-earth metals, of radioactive elements or of isotopes	Chlorides, chloride oxides and chloride hydroxides; bromides and bromide oxides; iodides and iodide oxides	Calcium chloride	LOW	If end use is claimed to be food
1400	28273100	Inorganic chemicals, organic or inorganic compounds of precious metals, of rare-earth metals, of radioactive elements or of isotopes	Chlorides, chloride oxides and chloride hydroxides; bromides and bromide oxides; iodides and iodide oxides	Other chlorides: Of magnesium	LOW	If end use is claimed to be food
1401	28276010	Inorganic chemicals, organic or inorganic compounds of precious metals, of rare-earth metals, of radioactive elements or of isotopes	Chlorides, chloride oxides and chloride hydroxides; bromides and bromide oxides; iodides and iodide oxides	Potassium iodide	LOW	If end use is claimed to be food
1402	28276020	Inorganic chemicals, organic or inorganic compounds of precious metals, of rare-earth metals, of radioactive elements or of isotopes	Chlorides, chloride oxides and chloride hydroxides; bromides and bromide oxides; iodides and iodide oxides	Sodium iodide	LOW	If end use is claimed to be food
1403	28321010	Inorganic chemicals, organic or inorganic compounds of precious metals, of rare-earth metals, of	Sulphites; thiosulphates	Sodium bi-sulphite	LOW	If end use is claimed to be food

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		radioactive elements or of isotopes				
1404	28322010	Inorganic chemicals, organic or inorganic compounds of precious metals, of rare-earth metals, of radioactive elements or of isotopes	Sulphites; thiosulphates	Potassium metabisulphite	LOW	If end use is claimed to be food
1405	28332910	Inorganic chemicals, organic or inorganic compounds of precious metals, of rare-earth metals, of radioactive elements or of isotopes	Chlorates and perchlorates; bromates and perbromates; iodates and periodates	Ferrous sulphate	LOW	If end use is claimed to be food
1406	28341010	Inorganic chemicals, organic or inorganic compounds of precious metals, of rare-earth metals, of radioactive elements or of isotopes	Nitrites; nitrates	Sodium nitrite	LOW	If end use is claimed to be food
1407	28352200	Inorganic chemicals, organic or inorganic compounds of precious metals, of rare-earth metals, of radioactive elements or of isotopes	Phosphinates (hypophosphites), phosphonates (phosphites) and phosphates; polyphosphates, whether or not chemically defined	Mono or disodium phosphate	LOW	If end use is claimed to be food
1408	28352400	Inorganic chemicals, organic or inorganic compounds of precious metals, of rare-earth metals, of radioactive elements or of isotopes	Phosphinates (hypophosphites), phosphonates (phosphites) and phosphates; polyphosphates, whether or not chemically defined	Potassium phosphate	LOW	If end use is claimed to be food
1409	28352500	Inorganic chemicals, organic or inorganic	Phosphinates (hypophosphites),	Calcium hydrogenortho phosphate ("dicalcium phosphate")	LOW	If end use is

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		compounds of precious metals, of rare-earth metals, of radioactive elements or of isotopes	phosphonates (phosphites) and phosphates; polyphosphates, whether or not chemically defined			claimed to be food
1410	28352610	Inorganic chemicals, organic or inorganic compounds of precious metals, of rare-earth metals, of radioactive elements or of isotopes	Phosphinates (hypophosphites), phosphonates (phosphites) and phosphates; polyphosphates, whether or not chemically defined	Calcium monobasic phosphate	LOW	If end use is claimed to be food
1411	28352620	Inorganic chemicals, organic or inorganic compounds of precious metals, of rare-earth metals, of radioactive elements or of isotopes	Chlorates and perchlorates; bromates and perbromates; iodates and periodates	calcium tribasic phosphate	LOW	If end use is claimed to be food
1412	28352690	Inorganic chemicals, organic or inorganic compounds of precious metals, of rare-earth metals, of radioactive elements or of isotopes	Phosphinates (hypophosphites), phosphonates (phosphites) and phosphates; polyphosphates, whether or not chemically defined	Calcium monobasic phosphate	LOW	If end use is claimed to be food
1413	28352940	Inorganic chemicals, organic or inorganic compounds of precious metals, of rare-earth metals, of radioactive elements or of isotopes	Phosphinates (hypophosphites), phosphonates (phosphites) and phosphates; polyphosphates, whether or not chemically defined	Sodium hexa meta phosphate	LOW	If end use is claimed to be food
1414	28352990	Inorganic chemicals, organic or inorganic compounds of precious metals, of	Phosphinates (hypophosphites), phosphonates (phosphites) and	Other phosphates, nes	LOW	If end use is claimed

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		rare-earth metals, of radioactive elements or of isotopes	phosphates; polyphosphates, whether or not chemically defined			to be food
1415	28353100	Inorganic chemicals, organic or inorganic compounds of precious metals, of rare-earth metals, of radioactive elements or of isotopes	Phosphinates (hypophosphites), phosphonates (phosphites) and phosphates; polyphosphates, whether or not chemically defined	Sodium triphosphate(sodium triplyphosphae	LOW	If end use is claimed to be food
1416	28353900	Inorganic chemicals, organic or inorganic compounds of precious metals, of rare-earth metals, of radioactive elements or of isotopes	Phosphinates (hypophosphites), phosphonates (phosphites) and phosphates; polyphosphates, whether or not chemically defined	Other polyphosphates	LOW	If end use is claimed to be food
1417	28363000	Inorganic chemicals, organic or inorganic compounds of precious metals, of rare-earth metals, of radioactive elements or of isotopes	Carbonates; peroxocarbonates (percarbonates); commercial ammonium carbonate containing ammonium carbamate	Sodium hydrogen carbonate (sodium bicarbonate)	LOW	If end use is claimed to be food
1418	28365000	Inorganic chemicals, organic or inorganic compounds of precious metals, of rare-earth metals, of radioactive elements or of isotopes	Carbonates; peroxocarbonates (percarbonates); commercial ammonium carbonate containing ammonium carbamate	Calcium carbonate	LOW	If end use is claimed to be food
1419	28369920	Inorganic chemicals, organic or inorganic compounds of precious metals, of rare-earth metals, of	Carbonates; peroxocarbonates (percarbonates); commercial ammonium	Magnesium carbonate (excl natural)	LOW	If end use is claimed to be food

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		radioactive elements or of isotopes	carbonate containing ammonium carbamate			
1420	28369990	Inorganic chemicals, organic or inorganic compounds of precious metals, of rare-earth metals, of radioactive elements or of isotopes	Carbonates; peroxocarbonates (percarbonates); commercial ammonium carbonate containing ammonium carbamate	Other carbonates, nes	LOW	If end use is claimed to be food
1421	28399010	Inorganic chemicals, organic or inorganic compounds of precious metals, of rare-earth metals, of radioactive elements or of isotopes	Carbonates; peroxocarbonates (percarbonates); commercial ammonium carbonate containing ammonium carbamate	Magnesium trisilicate	LOW	If end use is claimed to be food
1422	29053200	Organic Chemicals	Alcohols and their halogenated, sulphonated, nitrated or nitrosated derivatives	Prppylene glycol (propane-1, 2-diol)	LOW	If end use is claimed to be food
1423	29054210	Organic Chemicals	Alcohols and their halogenated, sulphonated, nitrated or nitrosated derivatives	Dipenta erythritol	LOW	If end use is claimed to be food
1424	29054300	Organic Chemicals	Alcohols and their halogenated, sulphonated, nitrated or nitrosated derivatives	Mannitol	LOW	If end use is claimed to be food
1425	29054400	Organic Chemicals	Alcohols and their halogenated, sulphonated, nitrated or nitrosated derivatives	D-glucitol (sorbitol)	LOW	If end use is claimed to be food

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1426	29054500	Organic Chemicals	Alcohols and their halogenated, sulphonated, nitrated or nitrosated derivatives	Glycerol	LOW	If end use is claimed to be food
1427	29054900	Organic Chemicals	Alcohols and their halogenated, sulphonated, nitrated or nitrosated derivatives	Other polyhydric alcohols	LOW	If end use is claimed to be food
1428	29061390	Organic Chemicals	Cyclic alcohols and their halogenated, sulphonated, nitrated or nitrosated derivatives	Other sterols & inositols	LOW	If end use is claimed to be food
1429	29124100	Organic Chemicals	Aldehydes, whether or not with other oxygen function; cyclic polymers of aldehydes; paraformaldehyde	Vanillin(4 - hydroxy - 3methoxy benzaldehyde)	LOW	If end use is claimed to be food
1430	29124200	Organic Chemicals	Aldehydes, whether or not with other oxygen function; cyclic polymers of aldehydes; paraformaldehyde	Vanillin(4 - hydroxy - 3methoxy benzaldehyde)	LOW	If end use is claimed to be food
1431	29152990	Organic Chemicals	Saturated acyclic monocarboxylic acids and their anhydrides, halides, peroxides and peroxyacids; their halogenated, sulphonated, nitrated or nitrosated derivatives	Other salts of acetic acid	LOW	If end use is claimed to be food
1432	29157020	Organic Chemicals	Saturated acyclic monocarboxylic acids and their anhydrides, halides, peroxides and peroxyacids;	Stearic acid	LOW	If end use is claimed to be food

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			their halogenated, sulphonated, nitrated or nitrosated derivatives			
1433	29157030	Organic Chemicals	Saturated acyclic monocarboxylic acids and their anhydrides, halides, peroxides and peroxyacids; their halogenated, sulphonated, nitrated or nitrosated derivatives	Glycerol monostearate	LOW	If end use is claimed to be food
1434	29157090	Organic Chemicals	Saturated acyclic monocarboxylic acids and their anhydrides, halides, peroxides and peroxyacids; their halogenated, sulphonated, nitrated or nitrosated derivatives	Other	LOW	If end use is claimed to be food
1435	29161960	Organic Chemicals	Unsaturated acyclic monocarboxylic acids, cyclic monocarboxylic acids, their anhydrides, halides, peroxides and peroxyacids; their halogenated, sulphonated, nitrated or nitrosated derivatives	Sorbic acid	LOW	If end use is claimed to be food
1436	29161970	Organic Chemicals	Unsaturated acyclic monocarboxylic acids, cyclic monocarboxylic acids, their anhydrides, halides, peroxides and	Erucic acid	LOW	If end use is claimed to be food

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			peroxyacids; their halogenated, sulphonated, nitrated or nitrosated derivatives			
1437	29163110	Organic Chemicals	Unsaturated acyclic monocarboxylic acids, cyclic monocarboxylic acids, their anhydrides, halides, peroxides and peroxyacids; their halogenated, sulphonated, nitrated or nitrosated derivatives	Benzoic acid	LOW	If end use is claimed to be food
1438	29163140	Organic Chemicals	Unsaturated acyclic monocarboxylic acids, cyclic monocarboxylic acids, their anhydrides, halides, peroxides and peroxyacids; their halogenated, sulphonated, nitrated or nitrosated derivatives	Sodium benzoate	LOW	If end use is claimed to be food
1439	29171940	Organic Chemicals	Polycarboxylic acids, their anhydrides, halides, peroxides and peroxyacids; their halogenated, sulphonated, nitrated or nitrosated derivatives	Ferrous fumarate	LOW	If end use is claimed to be food
1440	29171990	Organic Chemicals	Polycarboxylic acids, their anhydrides, halides, peroxides and peroxyacids;	Other	LOW	If end use is claimed

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			their halogenated, sulphonated, nitrated or nitrosated derivatives			to be food
1441	29181110	Organic Chemicals	Carboxylic acids with additional oxygen function and their anhydrides, halides, peroxides and peroxyacids; their halogenated, sulphonated, nitrated or nitrosated derivatives	Lactic acid	LOW	If end use is claimed to be food
1442	29181120	Organic Chemicals	Carboxylic acids with additional oxygen function and their anhydrides, halides, peroxides and peroxyacids; their halogenated, sulphonated, nitrated or nitrosated derivatives	Calcium lactate	LOW	If end use is claimed to be food
1443	29181190	Organic Chemicals	Carboxylic acids with additional oxygen function and their anhydrides, halides, peroxides and peroxyacids; their halogenated, sulphonated, nitrated or nitrosated derivatives	Other salts and esters of lactic acid	LOW	If end use is claimed to be food
1444	29181200	Organic Chemicals	Carboxylic acids with additional oxygen function and their anhydrides, halides, peroxides and peroxyacids; their halogenated,	Tartaric acid	LOW	If end use is claimed to be food

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			sulphonated, nitrated or nitrosated derivatives			
1445	29181390	Organic Chemicals	Carboxylic acids with additional oxygen function and their anhydrides, halides, peroxides and peroxyacids; their halogenated, sulphonated, nitrated or nitrosated derivatives	Other salts and esters of tartaric acid	LOW	If end use is claimed to be food
1446	29181400	Organic Chemicals	Carboxylic acids with additional oxygen function and their anhydrides, halides, peroxides and peroxyacids; their halogenated, sulphonated, nitrated or nitrosated derivatives	Citric acid	LOW	If end use is claimed to be food
1447	29181510	Organic Chemicals	Carboxylic acids with additional oxygen function and their anhydrides, halides, peroxides and peroxyacids; their halogenated, sulphonated, nitrated or nitrosated derivatives	Potassium citrate	LOW	If end use is claimed to be food
1448	29181520	Organic Chemicals	Carboxylic acids with additional oxygen function and their anhydrides, halides, peroxides and peroxyacids; their halogenated, sulphonated,	Sodium citrate	LOW	If end use is claimed to be food

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			nitrated or nitrosated derivatives			
1449	29181590	Organic Chemicals	Carboxylic acids with additional oxygen function and their anhydrides, halides, peroxides and peroxyacids; their halogenated, sulphonated, nitrated or nitrosated derivatives	Other salts and esters of citric acid	LOW	If end use is claimed to be food
1450	29223900	Organic Chemicals	Oxygen-function amino-compounds	Other	LOW	If end use is claimed to be food
1451	29224220	Organic Chemicals	Oxygen-function amino-compounds	Monosodium glutamate (azinamoto)	LOW	If end use is claimed to be food
1452	29224910	Organic Chemicals	Oxygen-function amino-compounds	Amino acetic acid (glycine)	LOW	If end use is claimed to be food
1453	29224990	Organic Chemicals	Oxygen-function amino-compounds	Other	LOW	If end use is claimed to be food
1454	29232010	Organic Chemicals	Quaternary ammonium salts and hydroxides; lecithins and other phosphoaminolipids, whether or not chemically defined	Lecithins	LOW	If end use is claimed to be food
1455	29251100	Organic Chemicals	Carboxyimide-function compounds (including saccharin and its salts) and imine-function compounds	Saccharin and its salts	LOW	
1456	29309040	Organic Chemicals	Organo-sulphur compounds	L-cystine (amino acids)	LOW	If end use is claimed to be food

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1457	29362100	Organic Chemicals	Provitamins and vitamins, natural or reproduced by synthesis (including natural concentrates), derivatives thereof used primarily as vitamins, and intermixtures of the foregoing, whether or not in any solvent	Vitamins A and their derivatives	LOW	If end use is claimed to be food
1458	29362210	Organic Chemicals	Provitamins and vitamins, natural or reproduced by synthesis (including natural concentrates), derivatives thereof used primarily as vitamins, and intermixtures of the foregoing, whether or not in any solvent	Vitamin B1 and its derivatives : vitamin B1 [thiamine (inn), aneurine] and its salts	LOW	If end use is claimed to be food
1459	29362290	Organic Chemicals	Provitamins and vitamins, natural or reproduced by synthesis (including natural concentrates), derivatives thereof used primarily as vitamins, and intermixtures of the foregoing, whether or not in any solvent	Vitamin B1 and its derivatives : other	LOW	If end use is claimed to be food
1460	29362310	Organic Chemicals	Provitamins and vitamins, natural or reproduced by synthesis (including natural concentrates), derivatives thereof used primarily as vitamins, and	Vitamin B2 and its derivatives :- vitamin B2 [riboflavininn, lactoflavin] and its salts.	LOW	If end use is claimed to be food

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			intermixtures of the foregoing, whether or not in any solvent			
1461	29362390	Organic Chemicals	Provitamins and vitamins, natural or reproduced by synthesis (including natural concentrates), derivatives thereof used primarily as vitamins, and intermixtures of the foregoing, whether or not in any solvent	Vitamin B2 and its derivatives : - others	LOW	If end use is claimed to be food
1462	29362400	Organic Chemicals	Provitamins and vitamins, natural or reproduced by synthesis (including natural concentrates), derivatives thereof used primarily as vitamins, and intermixtures of the foregoing, whether or not in any solvent	D - or dl - pantothenic acid (vitamin B3 or Vitamin B5) and its derivatives	LOW	If end use is claimed to be food
1463	29362500	Organic Chemicals	Provitamins and vitamins, natural or reproduced by synthesis (including natural concentrates), derivatives thereof used primarily as vitamins, and intermixtures of the foregoing, whether or not in any solvent	Vitamin B6 & its derivatives	LOW	If end use is claimed to be food
1464	29362610	Organic Chemicals	Provitamins and vitamins, natural or reproduced by synthesis (including natural concentrates),	Vitamin B12 (cynocobalamin)	LOW	If end use is claimed to be food

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			derivatives thereof used primarily as vitamins, and intermixtures of the foregoing, whether or not in any solvent			
1465	29362690	Organic Chemicals	Provitamins and vitamins, natural or reproduced by synthesis (including natural concentrates), derivatives thereof used primarily as vitamins, and intermixtures of the foregoing, whether or not in any solvent	Other vitamin B12 and its derivatives	LOW	If end use is claimed to be food
1466	29362700	Organic Chemicals	Provitamins and vitamins, natural or reproduced by synthesis (including natural concentrates), derivatives thereof used primarily as vitamins, and intermixtures of the foregoing, whether or not in any solvent	Vitamin C (ascorbic acid) & its derivatives	LOW	If end use is claimed to be food
1467	29362800	Organic Chemicals	Provitamins and vitamins, natural or reproduced by synthesis (including natural concentrates), derivatives thereof used primarily as vitamins, and intermixtures of the foregoing, whether or not in any solvent	Vitamin E and its derivatives	LOW	If end use is claimed to be food

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1468	29362910	Organic Chemicals	Provitamins and vitamins, natural or reproduced by synthesis (including natural concentrates), derivatives thereof used primarily as vitamins, and intermixtures of the foregoing, whether or not in any solvent	Folic acid (vitamin B9)	LOW	If end use is claimed to be food
1469	29362920	Organic Chemicals	Provitamins and vitamins, natural or reproduced by synthesis (including natural concentrates), derivatives thereof used primarily as vitamins, and intermixtures of the foregoing, whether or not in any solvent	Nicotinic acid and nicotinamide (niacinamide or niacine)	LOW	If end use is claimed to be food
1470	29362930	Organic Chemicals	Provitamins and vitamins, natural or reproduced by synthesis (including natural concentrates), derivatives thereof used primarily as vitamins, and intermixtures of the foregoing, whether or not in any solvent	Other vitamins and their derivatives : vitamin K (menaphthonum bp)	LOW	If end use is claimed to be food
1471	29362940	Organic Chemicals	Provitamins and vitamins, natural or reproduced by synthesis (including natural concentrates), derivatives thereof used primarily as vitamins, and	Other vitamins and their derivatives : vitamin D	LOW	If end use is claimed to be food

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			intermixtures of the foregoing, whether or not in any solvent			
1472	29362950	Organic Chemicals	Provitamins and vitamins, natural or reproduced by synthesis (including natural concentrates), derivatives thereof used primarily as vitamins, and intermixtures of the foregoing, whether or not in any solvent	Other vitamins and their derivatives : Vitamin H (biotin)	LOW	If end use is claimed to be food
1473	29362990	Organic Chemicals	Provitamins and vitamins, natural or reproduced by synthesis (including natural concentrates), derivatives thereof used primarily as vitamins, and intermixtures of the foregoing, whether or not in any solvent	Other vitamins and thr drvtvs	LOW	If end use is claimed to be food
1474	29369000	Provitamins, Vitamins and Hormones	Provitamins and vitamins, natural or reproduced by synthesis (including natural concentrates), derivatives thereof used primarily as vitamins, and intermixtures of the foregoing, whether or not in any solvent	Other, including natural concentrates	LOW	If end use is claimed to be food
1475	29393000	Organic Chemicals	Vegetable alkaloids, natural or reproduced by synthesis, and their salts, ethers,	Other	LOW	If end use is claimed to be food

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			esters and other derivatives			
1476	30029030	Pharmaceutical Products	Human blood; animal blood prepared for therapeutic, prophylactic or diagnostic uses; antisera, other blood fractions and immunological products, whether or not modified or obtained by means of biotechnological processes; vaccines, toxins, cultures of microorganisms (excluding yeasts) and similar products	Othr cultures of microorganisms etc medicaments (excl goods hdg no 3002 3005 or 3006) consistnc of two/more constun ts	LOW	If end use is claimed to be food
1477	30044920	Pharmaceutical Products	Medicaments	Caffeine and its salts	LOW	If end use is claimed to be food
1478	30045031	Pharmaceutical Products	Medicaments	<i>Preparations of vitamins:</i> Of Vit A	LOW	If end use is claimed to be food
1479	30045032	Pharmaceutical Products	Medicaments	Of Vit B1 and B2 and salts there of	LOW	If end use is claimed to be food
1480	30045033	Pharmaceutical Products	Medicaments	Of Vit B9	LOW	If end use is claimed to be food
1481	30045034	Pharmaceutical Products	Medicaments	Of Vit B12	LOW	If end use is claimed to be food
1482	30045035	Pharmaceutical Products	Medicaments	Of Vit C	LOW	If end use is claimed to be food
1483	30045036	Pharmaceutical Products	Medicaments	Of Vit D	LOW	If end use is claimed to be food

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1484	30045037	Pharmaceutical Products	Medicaments	Of Vit E	LOW	If end use is claimed to be food
1485	30045039	Pharmaceutical Products	Medicaments	Other	LOW	If end use is claimed to be food
1486	30045090	Pharmaceutical Products	Medicaments	Other	LOW	If end use is claimed to be food
1487	32030010	Tanning or dyeing extracts; tannins and their derivatives; dyes, pigments and other colouring matter; paints and varnishes; putty and other mastics; inks	COLOURING MATTER OF VEGETABLE OR ANIMAL ORIGIN (INCLUDING DYEING EXTRACTS BUT EXCLUDING ANIMAL BLACK), WHETHER OR NOT CHEMICALLY DEFINED; PREPARATIONS AS SPECIFIED IN NOTE 3 TO THIS CHAPTER BASED ON COLOURING MATTER OF VEGETABLE OR ANIMAL ORIGIN	Cutch(catechu) extracts	LOW	If end use is claimed to be food
1488	32030020	Tanning or dyeing extracts; tannins and their derivatives; dyes, pigments and other colouring matter; paints and varnishes; putty and other mastics; inks	COLOURING MATTER OF VEGETABLE OR ANIMAL ORIGIN (INCLUDING DYEING EXTRACTS BUT EXCLUDING ANIMAL BLACK), WHETHER OR NOT CHEMICALLY DEFINED;	Food colours other than synthetic	LOW	

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			PREPARATIONS AS SPECIFIED IN NOTE 3 TO THIS CHAPTER BASED ON COLOURING MATTER OF VEGETABLE OR ANIMAL ORIGIN			
1489	32041800	Tanning or dyeing extracts; tannins and their derivatives; dyes, pigments and other colouring matter; paints and varnishes; putty and other mastics; inks	Synthetic organic coloring matter, whether or not chemically defined; preparations as specified in note 3 to this chapter based on synthetic organic colouring matter; synthetic organic products of a kind used as fluorescent brightening agents or as luminophores, whether or not chemically defined.	Carotenoid colouring matters and preparations based thereon	LOW	If end use is claimed to be food
1490	32041981	Tanning or dyeing extracts; tannins and their derivatives; dyes, pigments and other colouring matter; paints and varnishes; putty and other mastics; inks	Synthetic organic coloring matter, whether or not chemically defined; preparations as specified in note 3 to this chapter based on synthetic organic colouring matter; synthetic organic products of a kind used as fluorescent brightening agents or as luminophores, whether or not chemically defined.	Food colouring yellow 3 (sunset yellow)	LOW	

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1491	32041982	Tanning or dyeing extracts; tannins and their derivatives; dyes, pigments and other colouring matter; paints and varnishes; putty and other mastics; inks	Synthetic organic coloring matter, whether or not chemically defined; preparations as specified in note 3 to this chapter based on synthetic organic colouring matter; synthetic organic products of a kind used as fluorescent brightening agents or as luminophores, whether or not chemically defined.	Food colouring yellow 4 (tartrazine)	LOW	
1492	32041983	Tanning or dyeing extracts; tannins and their derivatives; dyes, pigments and other colouring matter; paints and varnishes; putty and other mastics; inks	Synthetic organic coloring matter, whether or not chemically defined; preparations as specified in note 3 to this chapter based on synthetic organic colouring matter; synthetic organic products of a kind used as fluorescent brightening agents or as luminophores, whether or not chemically defined.	Food colouring reds 5 to 8 (ponceau)	LOW	
1493	32041984	Tanning or dyeing extracts; tannins and their derivatives; dyes, pigments and other colouring matter; paints and varnishes; putty and other mastics; inks	Synthetic organic coloring matter, whether or not chemically defined; preparations as specified in note 3 to this chapter based on synthetic organic colouring matter;	Food colouring red 9 (amaranth)	LOW	

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			synthetic organic products of a kind used as fluorescent brightening agents or as luminophores, whether or not chemically defined.			
1494	32041985	Tanning or dyeing extracts; tannins and their derivatives; dyes, pigments and other colouring matter; paints and varnishes; putty and other mastics; inks	Synthetic organic coloring matter, whether or not chemically defined; preparations as specified in note 3 to this chapter based on synthetic organic colouring matter; synthetic organic products of a kind used as fluorescent brightening agents or as luminophores, whether or not chemically defined.	Oranges	LOW	If end use is claimed to be food
1495	32041986	Tanning or dyeing extracts; tannins and their derivatives; dyes, pigments and other colouring matter; paints and varnishes; putty and other mastics; inks	Synthetic organic coloring matter, whether or not chemically defined; preparations as specified in note 3 to this chapter based on synthetic organic colouring matter; synthetic organic products of a kind used as fluorescent brightening agents or as luminophores, whether or not chemically defined.	Violet	LOW	If end use is claimed to be food

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1496	32041987	Tanning or dyeing extracts; tannins and their derivatives; dyes, pigments and other colouring matter; paints and varnishes; putty and other mastics; inks	Synthetic organic coloring matter, whether or not chemically defined; preparations as specified in note 3 to this chapter based on synthetic organic colouring matter; synthetic organic products of a kind used as fluorescent brightening agents or as luminophores, whether or not chemically defined.	Greens	LOW	If end use is claimed to be food
1497	32041988	Tanning or dyeing extracts; tannins and their derivatives; dyes, pigments and other colouring matter; paints and varnishes; putty and other mastics; inks	Synthetic organic coloring matter, whether or not chemically defined; preparations as specified in note 3 to this chapter based on synthetic organic colouring matter; synthetic organic products of a kind used as fluorescent brightening agents or as luminophores, whether or not chemically defined.	Browns	LOW	If end use is claimed to be food
1498	32041989	Tanning or dyeing extracts; tannins and their derivatives; dyes, pigments and other colouring matter; paints and varnishes; putty and other mastics; inks	Synthetic organic coloring matter, whether or not chemically defined; preparations as specified in note 3 to this chapter based on synthetic organic colouring matter;	Others	LOW	

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			synthetic organic products of a kind used as fluorescent brightening agents or as luminophores, whether or not chemically defined.			
1499	32041990	Tanning or dyeing extracts; tannins and their derivatives; dyes, pigments and other colouring matter; paints and varnishes; putty and other mastics; inks	Synthetic organic coloring matter, whether or not chemically defined; preparations as specified in note 3 to this chapter based on synthetic organic colouring matter; synthetic organic products of a kind used as fluorescent brightening agents or as luminophores, whether or not chemically defined.	Others	LOW	If end use is claimed to be food
1500	33011200	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous	Essential oils of orange	LOW	If end use is claimed to be food

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			solutions of essential oil			
1501	33011300	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oil	Essential oils of lemon	LOW	If end use is claimed to be food
1502	33011990	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oil	Essential oils of other citrus fruits: others	LOW	If end use is claimed to be food

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1503	33012400	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oil	Essntl oil of peppermint(mentha piperita)	LOW	If end use is claimed to be food
1504	33012510	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oil	Spearmint oil (ex - mentha spicata)	LOW	If end use is claimed to be food
1505	33012520	Essential oils and resinoids, perfumery,	Essential oils (terpeneless or not), including concretes	Water - mint oil (ex - mentha aquatic)	LOW	If end use is claimed

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		cosmetic or toilet preparations	and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oil			to be food
1506	33012590	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oil	Essential oils of other mints : others	LOW	If end use is claimed to be food
1507	33012911	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins;	Anise oil (aniseed oil)	LOW	If end use is claimed to be food

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			concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oil			
1508	33012913	Essential oils and resinoids, Perfumery Cosmetic or Toilet Preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oil	Cananga oil	LOW	If end use is claimed to be food
1509	33012914	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in	Caraway oil	LOW	If end use is claimed to be food

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			waxes or the like, obtained b y enfleurage o r maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oil			
1510	33012915	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained b y enfleurage o r maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oil	Cassia oil	LOW	If end use is claimed to be food
1511	33012917	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained b y enfleurage o r	Cinnamon bark oil	LOW	If end use is claimed to be food

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			maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oil			
1512	33012918	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oil	Cinnamon leaf oil	LOW	If end use is claimed to be food
1513	33012921	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic by-products of the deterpenation of	Clove leaf/stem oil	LOW	If end use is claimed to be food

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			essential oils; aqueous distillates and aqueous solutions of essential oil			
1514	33012922	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oil	Coriander seed oil	LOW	If end use is claimed to be food
1515	33012923	Essential oils and resinoids, Perfumery Cosmetic or Toilet Preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates	Dill oil (anethum oil)	LOW	If end use is claimed to be food

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			and aqueous solutions of essential oil			
1516	33012926	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oil	Ginger oil	LOW	If end use is claimed to be food
1517	33012928	Essential oils and resinoids, Perfumery Cosmetic or Toilet Preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oil	Clove bud oil	LOW	If end use is claimed to be food

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1518	33012932	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oil	Nutmeg oil	LOW	If end use is claimed to be food
1519	33012934	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic byproducts of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oils	Patchouli oil	LOW	If end use is claimed to be food
1520	33012935	Essential oils and resinoids, Perfumery Cosmetic	Essential oils (terpeneless or not), including concretes	Pepper oil	LOW	If end use is claimed

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		or Toilet Preparations	and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic byproducts of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oils			to be food
1521	33012937	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic byproducts of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oils	Sandalwood oil	LOW	If end use is claimed to be food
1522	33012945	Essential oils and resinoids, Perfumery Cosmetic or Toilet Preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins;	Cumin oil	LOW	If end use is claimed to be food

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			concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic byproducts of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oils			
1523	33012947	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oil	Garlic Oil	LOW	If end use is claimed to be food
1524	33012948	Essential oils and resinoids, Perfumery Cosmetic or Toilet Preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in	Paprika oil	LOW	If end use is claimed to be food

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			waxes or the like, obtained by enfleurage or maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oil			
1525	33012949	Essential oils and resinoids, Perfumery Cosmetic or Toilet Preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oil	Turmeric oil	LOW	If end use is claimed to be food
1526	33012950	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or	Spices oil, N.E.S. (Not Elsewhere Specified)	LOW	If end use is claimed to be food

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			maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oil			
1527	33012990	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oil	Others	LOW	If end use is claimed to be food
1528	33013091	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic by-products of the deterpenation of	Flavouring essences, all types, including those for liquors (resinoids)	LOW	If end use is claimed to be food

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			essential oils; aqueous distillates and aqueous solutions of essential oil			
1529	33013099	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oil	Other resinoids	LOW	If end use is claimed to be food
1530	33019012	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous	Ginger oleoresins	LOW	If end use is claimed to be food

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			solutions of essential oil			
1531	33019029	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oil	Oleoresins of spices	LOW	If end use is claimed to be food
1532	33019041	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oil	Flavouring essence all types including those for liquors	LOW	If end use is claimed to be food

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1533	33019051	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oil	Flavouring essences, all types, including those for liquors (terpenic by-product)	LOW	If end use is claimed to be food
1534	33019059	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic byproducts of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oils	Other	LOW	If end use is claimed to be food
1535	33019071	Essential oils and resinoids, perfumery,	Essential oils (terpeneless or not), including concretes	Flavouring essences, all types, incl those for liquors (aqueous solutions)	LOW	If end use is claimed

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		cosmetic or toilet preparations	and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oil			to be food
1536	33019090	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Essential oils (terpeneless or not), including concretes and absolutes; resinoids; extracted oleoresins; concentrates of essential oils in fats, in fixed oils, in waxes or the like, obtained by enfleurage or maceration; terpenic by-products of the deterpenation of essential oils; aqueous distillates and aqueous solutions of essential oil	Other	LOW	If end use is claimed to be food
1537	33021010	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Mixtures of odoriferous substances and mixtures (including alcoholic solutions) with a basis of one or more of these	Synthetic flavouring essences	LOW	

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			substances, of a kind used as raw materials in industry; other preparations based on odoriferous substances, of a kind used for the manufacture of beverages			
1538	33021090	Essential oils and resinoids, perfumery, cosmetic or toilet preparations	Mixtures of odoriferous substances and mixtures (including alcoholic solutions) with a basis of one or more of these substances, of a kind used as raw materials in industry; other preparations based on odoriferous substances, of a kind used for the manufacture of beverages	Others	LOW	
1539	34023100	organic surface-active agents	Anionic organic surface active agents, whether or not put up for retail sale	Linear alkylbenzene sulphonic acids and their salts	LOW	If end use is claimed to be food
1540	34023900	organic surface-active agents	Anionic organic surface active agents, whether or not put up for retail sale	Other	LOW	If end use is claimed to be food
1541	34024100	organic surface-active agents	Anionic organic surface active agents, whether or not put up for retail sale	Cationic	LOW	If end use is claimed to be food
1542	34024200	organic surface-active agents	Anionic organic surface active agents,	Non-ionic	LOW	If end use is

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			whether or not put up for retail sale			claimed to be food
1543	34024900	organic surface-active agents	Anionic organic surface active agents, whether or not put up for retail sale	Other	LOW	If end use is claimed to be food
1544	34025000	organic surface-active agents	Anionic organic surface active agents, whether or not put up for retail sale	Preparations put up for retail sale	LOW	If end use is claimed to be food
1545	35011000	Albuminoidal substances; modified starches; glues; enzymes	Casein, caseinates and other casein derivatives; casein glues	Casein casein derivatives casein glues	HIGH	
1546	35019000	Albuminoidal substances; modified starches; glues; enzymes	Casein, caseinates and other casein derivatives; casein glues	Caseinate other casein derivatives & casein glues	HIGH	
1547	35021100	Albuminoidal substances; modified starches; glues; enzymes	Albumins (including concentrates of two or more whey proteins, containing by weight more than 80% whey proteins, calculated on the dry matter), albuminates and other albumin derivative	Dried (egg albumin)	HIGH	
1548	35021900	Albuminoidal substances; modified starches; glues; enzymes	Albumins (including concentrates of two or more whey proteins, containing by weight more than 80% whey proteins, calculated on the dry matter), albuminates and other albumin derivative	Other (egg albumin)	HIGH	
1549	35022000	Albuminoidal substances;	Albumins (including concentrates of two or	Milk albumin including concentrates of two or more whey proteins	HIGH	

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		modified starches; glues; enzymes	more whey proteins, containing by weight more than 80% whey proteins, calculated on the dry matter), albuminates and other albumin derivative			
1550	35029000	Albuminoidal substances; modified starches; glues; enzymes	Albumins (including concentrates of two or more whey proteins, containing by weight more than 80% whey proteins, calculated on the dry matter), albuminates and other albumin derivative	Other albuminates & other albumin derivatives	HIGH	If end use is claimed to be food
1551	35030010	Albuminoidal substances; modified starches; glues; enzymes	Gelatin [including gelatin in rectangular (including square) sheets, whether or not surface-worked or coloured] and gelatin derivatives; isinglass; other glues of animal section vi chapter 35 origin, excluding casein glues of heading 3501	Isinglass	HIGH	If end use is claimed to be food
1552	35030020	Albuminoidal substances; modified starches; glues; enzymes	Gelatin [including gelatin in rectangular (including square) sheets, whether or not surface-worked or coloured] and gelatin derivatives; isinglass; other glues of animal section vi chapter 35 origin, excluding casein glues of heading 3502	Other albuminates & other : gelatin edible	HIGH	

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1553	35040010	Albuminoidal substances; modified starches; glues; enzymes	Peptones and their derivatives; other protein substances and their derivatives, not elsewhere specified or included; hide powder, whether or not chromed	Peptone	HIGH	If end use is claimed to be food
1554	35040091	Albuminoidal substances; modified starches; glues; enzymes	Peptones and their derivatives; other protein substances and their derivatives, not elsewhere specified or included; hide powder, whether or not chromed	Isolated soya protein	HIGH	
1555	35040099	Albuminoidal substances; modified starches; glues; enzymes	Peptones and their derivatives; other protein substances and their derivatives, not elsewhere specified or included; hide powder, whether or not chromed	Othr peptones, their derivatvts othr protein & nes/incld hide pwdr w/n chrmd	HIGH	If end use is claimed to be food
1556	35051010	Albuminoidal substances; modified starches; glues; enzymes	Dextrins and other modified starches (for example, pregelatinised or esterified starches); glues based on starches, or on dextrins or other c1522 modified starches	Esterified starches	LOW	If end use is claimed to be food
1557	35051090	Albuminoidal substances; modified starches; glues; enzymes	Dextrins and other modified starches (for example, pregelatinised or esterified starches); glues based on	Dextrins and other modified starches (for example, pregelatinised or esterified	LOW	If end use is claimed to be food

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			starches, or on dextrins or other c1522 modified starches			
1558	35079020	Albuminoidal substances; modified starches; glues; enzymes	Enzymes; prepared enzymes not elsewhere specified or included	Pancreatin pure (excluding medicament)	LOW	If end use is claimed to be food
1559	35079030	Albuminoidal substances; modified starches; glues; enzymes	Enzymes; prepared enzymes not elsewhere specified or included	Pepsin(excluding medicament)	LOW	If end use is claimed to be food
1560	35079040	Albuminoidal substances; modified starches; glues; enzymes	Enzymes; prepared enzymes not elsewhere specified or included	Pectin esterases pure	LOW	If end use is claimed to be food
1561	35079050	Albuminoidal substances; modified starches; glues; enzymes	Enzymes; prepared enzymes not elsewhere specified or included	Pectolytic enzyme (pectimase)	LOW	If end use is claimed to be food
1562	35079062	Albuminoidal substances; modified starches; glues; enzymes	Enzymes; prepared enzymes not elsewhere specified or included	Amylases enzymes	LOW	If end use is claimed to be food
1563	35079069	Albuminoidal substances; modified starches; glues; enzymes	Enzymes; prepared enzymes not elsewhere specified or included	Other enzymes of microbial origin nes	LOW	If end use is claimed to be food
1564	35079071	Albuminoidal substances; modified starches; glues; enzymes	Enzymes; prepared enzymes not elsewhere specified or included	Papain, pure (pharmaceutical grade)	LOW	If end use is claimed to be food
1565	35079079	Albuminoidal substances;	Enzymes; prepared enzymes not elsewhere specified or included	Other enzymes of pharmaceutical use	LOW	If end use is claimed

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		modified starches; glues; enzymes				to be food
1566	35079091	Albuminoidal substances; modified starches; glues; enzymes	Enzymes; prepared enzymes not elsewhere specified or included	Enzymatic preparations containing food stuffs	LOW	
1567	35079099	Albuminoidal substances; modified starches; glues; enzymes	Enzymes; prepared enzymes not elsewhere specified or included	Other enzymes prepared enzymes NES(not elsewhere specified)	LOW	If end use is claimed to be food
1568	38061010	Miscellaneous chemical products	Rosin and resin acids, and derivatives thereof; rosin spirit and rosin oils; run gums	Gum rosin	LOW	If end use is claimed to be food
1569	38063000	Miscellaneous chemical products	Rosin and resin acids, and derivatives thereof; rosin spirit and rosin oils; run gums	Ester gums	LOW	If end use is claimed to be food
1570	38069010	Miscellaneous Chemical Products	Rosin and resin acids, and derivatives thereof; rosin spirit and rosin oils; run gums	Run gums	LOW	If end use is claimed to be food
1571	38246010	Miscellaneous chemical products	Sorbitol other than that of sub-heading 290544	Sorbitol in aqueous solution	LOW	If end use is claimed to be food
1572	38246090	Miscellaneous chemical products	Sorbitol other than that of sub-heading 290544	Others	LOW	If end use is claimed to be food
1573	38249016	Miscellaneous chemical products	Salts for curing or salting	Salts for curing or salting	LOW	If end use is claimed to be food

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1574	39123100	Plastics and articles thereof	Cellulose and its chemical derivatives, not elsewhere specified or included, in primary forms	Carboxymethyl cellulose and its salts	LOW	If end use is claimed to be food
1575	39131010	Plastics and articles thereof	Natural polymers (for example, alginic acid) and modified natural polymers (for example, hardened proteins, chemical derivatives of natural rubber), not elsewhere specified or included, in primary forms	Alginic acid, its salts and esters : Sodium alginate	LOW	If end use is claimed to be food
1576	39123911	Plastics and articles thereof	Cellulose and its chemical derivatives, not elsewhere specified or included, in primary forms	Ethylcellulose	LOW	If end use is claimed to be food
1577	39123912	Plastics and articles thereof	Cellulose and its chemical derivatives, not elsewhere specified or included, in primary forms	Methylcellulose	LOW	If end use is claimed to be food
1578	39139020	Plastics and articles thereof	Natural polymers (for example, alginic acid) and modified natural polymers (for example, hardened proteins, chemical derivatives of natural rubber), not elsewhere specified or included, in primary forms	Alginic acid, its salts and esters: Others	LOW	If end use is claimed to be food
1579	39139030	Plastics and articles thereof	Natural polymers (for example, alginic acid) and modified natural polymers (for example, hardened proteins, chemical derivatives	Dextrans	LOW	If end use is claimed to be food

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			of natural rubber), not elsewhere specified or included, in primary forms			
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NOTE-Please refer DGFT website for restricted and prohibited food items and their ITC-HS Codes.